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उत्तर प्रदेश प्रदूषण नियंत्रण बोर्ड
UTTAR PRADESH POLLUTION CONTROL BOARD

संदर्भ सं० H03319/C-2/NGT-46/2023
Ref. No

दिनांक 24-11-23
Date

To, .

The Registrar,
Hon'ble National Green Tribunal,
Copernicus Marg, New Delhi.
E-mail - judicial-ngt@gov.in

Subject: Submission of Compliance report pursuant to the order dated 16.05.2023 passed by Hon'ble NGT in the matter of O.A. No. 985/2019 with O.A. No. 986/2019 In Re : Water Pollution by Tanneries at Jajmau, Kanpur, Uttar Pradesh WITH In Re : Water Pollution at Rania, Kanpur Dehat& Rakhi Mandi, Kanpur Nagar, Uttar Pradesh.

Sir,

In compliance of Hon'ble NGT order dated 16.05.2023 in the matter of O.A. No. 985/2019 with O.A. No. 986/2019 In Re : Water Pollution by Tanneries at Jajmau, Kanpur, Uttar Pradesh WITH In Re : Water Pollution at Rania, Kanpur Dehat& Rakhi Mandi, Kanpur Nagar, Uttar Pradesh the compliance report is being filed herewith, after approval from competent authority.

It is requested that the aforesaid compliance report may be presented before the Hon'ble Tribunal for kind consideration.

Encl: As above.

Yours faithfully,

(Rajendra Singh)
Chief Environmental Officer
Circle-2

Compliance Report of directions issued by Hon'ble NGT order dated 16.05.2023 in the matter of O.A. No. 985/2019 with O.A. No. 986/2019 In Re : Water Pollution by Tanneries at Jajmau, Kanpur, Uttar Pradesh WITH In Re : Water Pollution at Rania, Kanpur Dehat & Rakhi Mandi, Kanpur Nagar, Uttar Pradesh.

1. That Hon'ble Tribunal took up the matter on 16.05.2023 and reviewed the compliance status submitted by the U.P. Pollution Control Board & Oversight Committee report and passed certain directions vide orders dated 16.05.2023. The relevant portion of the directions are reproduced below:

".....12. We have further considered the matter. Before proceeding further, we may also note contents of letter dated 27.09.2022 received from Ms. Pratiba Shukla, Minister of State, Mahila Kalyan Bal Vikas and Pushtakar as follows:-

"I refer the letter No. H82151/C-2/NGT-46/2021 dated 21/09/2022 submitted by UP Pollution Control Board (UPPCB) to the Hon'ble NGT in case of hazardous dump existing at Rania, Kanpur Dehat which is incorrect and misleading as per the following points :-

- (i) As per the 3rd para of said letter of UPPCB "At present the entire area is covered by Polythene Sheet", the fact is that not more than 50% area is covered upto 26/09/2022 when the rainy season is going to over. In this connection, the entire money of the Govt. i.e. about to Rs.3 crore approx is to be waste that too when the shifting of dump to begin from 15/10/2022 as per the para (iii) of the said letter dated 21.09.2022 of UPPCB. In this connection, a video of the dump shot on 26/09/2022 is being sent to you in pen drive for your information and perusal.*
- (ii) The UPPCB has exempted 3 Industries from the environmental compensation namely (1) Unichem India, Choubepur, Kanpur Nagar (2) Khanna Vivek Chemicals (P) Ltd. Panki, Kanpur Nagar and (3) IGS Chemicals (P) Ltd., Mandhna, Kanpur Nagar on the basis of hazardous waste generated 35% to 40% of the total chromite ore (basic raw material containing Cr2O3) consumed by the industries.*
- (iii) As per the above ratio accepted by the UPPCB in case of the above 3 industries should have also been followed in case of other basic chrome sulphate industries operating in Kanpur Nagar, Kanpur Dehat and Unnao Districts.*
- (iv) As per the information to me the 2 industries out of 8 have been storing their hazardous waste within the factory premises in the pucca pit and sheds since inception. They are Waris Chemicals Pvt. Ltd and Heilger Chemicals Pvt. Ltd. In my opinion, They would have also been given a chance to dispose off the hazardous waste to TSDF and should have been exempted from the environmental compensation as per the above 3 industries mention in point No.(ii) if the*

hazardous waste is found of the quantity already accepted in the case of other 3 exempted industries.

- (v) As per the information to me, the total Chromite ore used by all the 8 industries in question is about 57881 MT (Cerulin Chemicals Pvt. Ltd.- 19,484.438 MT, Waris Chemicals-6005.00 MT, Chandni Chemicals Pvt. Ltd.- 27 8798.00 MT, Amelia Textile & Chemicals Pvt. Ltd.-3833 MT Heilger Chemicals Pvt. Ltd.-7566 MT, Rukmani Chemicals Pvt. Ltd- 1402.590 MT and Kalina Chemicals and Rehman Chemicals - 10792 MT) as per the percentage of hazardous waste accepted by UPPCB ie. 40% (maximum) of the total Chromite Ore consumed is 23152 MT (Total hazardous waste generated by 8 industries).*
- (vi) The hazardous waste storing in their premises by the above 2 industries namely Waris Chemicals & Heilger Chemicals Pvt. Ltd. is 5500 MT (vii) As per the above if the total hazardous waste of 23152 MT generated and minus 5500 MT stored in the factory premises, the actual hazardous waste of 17652 MT may be considered to have been thrown in the dump.*
- (vii) As per the said letter dated 21/09/2022 of UPPCB the total hazardous waste assessed at Rania Dump, Kanpur Dehat is 85008 MT, then the balance of waste i.e. 67356 MT (85008 MT assessed - 17652 MT actual thrown) have been thrown by the other persons/industries since in the year 1976 the existence of the dump.*
- (viii) In the eye of justice of the land, it is not justified to levy the environmental compensation of the other culprits to the industries in question.*
- (ix) It is also relevant that the said case as per O.A No 985/2019 and O.A. No.986/2019 is time barred and needs to be rejected by your honours. I, therefore, request you to please get all the information and justifications from the UPPCB before passing the order in the case."*

Today's deliberations and further directions

13. We have considered the matter further with the help of learned Amicus, Ms. Katyayni and learned Counsel for the State PCB. The comments of the Minister of State for Women Welfare and Child Development, UP, need verification by the State PCB and Oversight Committee with reference to ground situation and remedial measures taken.

14. We find that progress in construction work of CETP at Jajmau is not satisfactory. Further, water quality of river Ganga and Kanpur Nagar which still remains in D-category needs to be improved by preventing discharge of pollution upstream. CETP needs to remediate Chromium, Chromium need to be treated in Chromium Recovery Plant so to ensure that, chrome bearing effluents are not discharged into river Ganga or loaded on land on the name of irrigation by exploiting dilution by treated sewage effluents. The next report needs to cover the issue of existing chromium level in ground water where currently such combined effluents are used for irrigation. After installation of 20 MLD CETP, a well laid down monitorable ferti-irrigation plan will have to be laid down notifying the periods in which such effluents will be let out in Ganga and their quality. This aspect be overseen by State PCB, CPCB and NMCG.

15. Periodical health surveys be undertaken and remedial action taken in terms of safe drinking water in light thereof.

16. Further, we note that out of estimated 85,008 MT of legacy chromium waste at different locations, two companies have lifted 77,245 MT of waste and taken to the TSDF site for treatment and stabilization as per the Agreement and the work order referred to above. Work of transportation and stabilization was to be completed by 16.05.2023 i.e. today. In order to

ensure that due SOPs are followed during excavation, transportation, and stabilization, UP PCB needs to monitor the process as per authorization granted.

17. With regard to remediation of ground water contamination, we do not find current status of ground water quality profile and nor of pilot project to show removal of chromium by installing RO and nano filtration system, as directed vide order dated 23.09.2022. While pump and treat method along with bio-remediation may be long term approaches, measures like RO installation at small level can quickly demonstrate performance which may be done on priority. Possibility of stabilised waste being converted into concrete blocks may be explored.

18. In the light of above, further status report in the matter be filed with regard to status as on 31.10.2023 by joint Committee of NMCG, State PCB, CPCB and District Magistrate, Kanpur Dehat on or before 15.11.2023 by e-mail at judicial-ngt@gov.in preferably in the form of searchable PDF/ OCR Support PDF and not in the form of Image PDF. State PCB will be the nodal agency for coordination and compliance. The report may inter alia mention:-

- i. Status of complete removal and transportation of excavated chromium waste from all the sites and waste treated and stabilized and duly ensured for stability before landfilling.*
- ii. ground water profile in terms of chromium in the areas under question and installation of pilot project on chromium removal by RO/Nanofiltration.*
- iii. Execution plan with timelines on ground water remediation.*
- iv. Completion of CETP with respect to chromium treatment and well laid ferti-irrigation plan, existing ground water scenario and periods of discharging effluents into Ganga.*

List for further consideration of 29.11.2023.....”

- 2.** That Hon'ble National Green Tribunal, Principal Bench, New Delhi vide its order dated 16th May 2023, has directed for verification by the State PCB and Oversight committee with reference to ground situation and remedial measures taken.
- 3.** That it is submitted that U.P. Pollution Control Board has constituted a committee comprising of representatives of NMCG, New Delhi, CPCB, RD-Lucknow, District Magistrate, Kanpur Dehat, Regional Officer, UPPCB, Kanpur Dehat for verification of facts mentioned in the letter dated 27.09.2022 of Smt, Pratibha Shukla, Hon'ble State Minister, Mahila Kalyan, Bal Vikas and Pustahar, Uttar Pradesh. The joint committee has submitted the

point wise factual report. The copy of the joint committee report is enclosed herewith and marked as **Annexure No-1**.

4. That it is submitted that lifting of Chromium waste from the site to TSDFs started on 15.12.2022. Joint Committee has ensured the scientific disposal of waste and suitable SoP has been devised by for the same. The waste form the site lifted by TSDF operators is measured at Dharamkanta in the presence of officials of PWD and weight slip is uploaded in the dedicated mobile app developed by UPPCB. At the TSDFs, the weight of chromium waste is again measured and stored separately before stabilization. After stabilization the sample of the stabilized waste is collected and sent to Laboratory of Central Pollution Control Board, Delhi&Central Laboratory of UPPCB, Lucknow for TCLP test and after the results are found as per the prescribed standards for disposal in SLF, the operators are allowed to dispose in the SLF. The quantity of Chromium waste lifted from the site is also monitored through a mobile app developed by U.P. Pollution Control Board. The copy of SoP approved by the committee is attached herewith and marked as **Annexure No.-2**
5. That it is submitted that a meeting of the Committee was held through hybrid mode on 06.06.2023 regarding lifting and scientific disposal of Chromium waste in addition to the work order issued to the TSDF operators by Additional District Magistrate (Admin), Kanpur Dehat and remediation of chromium contaminated ground water. During meeting it was informed that Additional District Magistrate (Admin),

Kanpur Dehat had issued work order to the TSDF operators for lifting, treatment and scientific disposal of 85006 MT Chromium Waste on 15.11.2022. As per the work order, the both TSDF operators have lifted 85006 MT Chromium Waste from the dump site to TSDF. The officials of CPCB and UPPCB had jointly visited the aforesaid dump site on 19.05.2023 to verify the present status of action taken followed by groundwater and soil sampling. Therein, it was observed that approx. 7000-10000 MT of Hexavalent Chromium waste is still remained at the site in addition to the already lifted chromium waste. District Magistrate Kanpur Dehat has also sent a letter dated 26.05.2023 for issuing work order for disposal of rest chromium waste. In the meeting dated 06.06.2023, the committee has decided to issue the work order to both TSDF operators for lifting, treatment and scientific disposal of rest Chromium Waste as per the MoU executed between the TSDF operators (M/s U.P. Waste Management Project & M/s Bharat Oil and Waste Management Ltd., Kumbhi, Kanpur Dehat) and Additional District Magistrate (Admin), Kanpur Dehat on 05.11.2022. Additional District Magistrate (Admin) Kanpur Dehat has issued work orders on 17.06.2023 to both TSDF operators for lifting, treatment and scientific disposal of rest chromium waste as per the rate decided earlier by the committee constituted by Environment, Forest and Climate Change Department Government of U.P. vide letter no. 192/81-7-2022-44(writ)/2016 T.C-2 dated 26-05-2022. The copies of minutes of meeting dated 06.06.2023 and

work orders issued to TSDF operators are enclosed herewith and marked as **Annexure No-3 & 4.**

6. That it is submitted that both the TSDF operators have lifted approx. 95378.61 MT chromium waste from dump site, out of which 90891.17 MT chromium waste has been stabilized and disposed in the SLFs till 17.11.2023.
7. That Hon'ble NGT has directed for groundwater profile in terms of chromium in the areas under question and installation of pilot project on chromium removal by RO/Nanofiltration. That it is submitted that the Central Pollution Control Board has visited the site at Khanchandpur, Rania, Kanpur Dehat during pre-monsoon and collected samples of ground water at different locations around the contaminated sites on 13.02.2023 and 19.05.2023. The comparative results of Ground Water samples are as follows:

S. No	Sampling Point (Depth)	Geo-coordinates		Cr(VI) Concentration (mg/L) as on 13.02.2023	Cr(VI) Concentration (mg/L) as on 19.05.2023
Village: Gharampur					
1.	HP-01 (130")	26° 24' 24 " N	80° 02' 36 " E	BDL	
2.	HP-02 (130")	26° 24' 43 " N	80° 02' 15 " E		
Village: Shivnathpurva					
3.	HP-03 (80")	26° 24' 30 " N	80° 02' 29 " E	1.2	0.2
4.	HP-04	26° 23' 35 " N	80° 02' 04 " E	BDL	
Village: Khanchandpur					
5.	HP-05 (900")	26° 23' 36 " N	80° 03' 26 " E	0.2	0.1
6.	BW-06 (300")	26° 23' 34 " N	80° 03' 34 " E	BDL	
7.	HP-07	26° 23' 45 " N	80° 03' 01 " E	3.2	2.27

8.	HP-08	26° 23' 43 " N	80° 03' 02 " E	0.1	0.49
9.	HP-08 (a)			-	4.6
10.	HP-09	26° 23' 39 " N	80° 02' 58 " E	BDL	
Cr(VI) in Groundwater samples (BIS: 0.05 mg/L)					

- 8.** U.P. Pollution Control Board has also carried out the post monsoon sampling of groundwater around the contaminated site/from the same sampling points mentioned in aforesaid Table on 17.11.2023 to ascertain the extent of contamination of groundwater in that area. The samples are being analyzed by the Central Laboratory, U.P. Pollution Control Board, Lucknow. Analysis report is awaited.
- 9.** That a meeting of the committee has been held on 22.09.2023 and it was decided that Ground Water Department (U.P.) is the responsible agency for conservation of ground water and Ground Water Department (U.P.) should be engaged in the planning and execution work of groundwater remediation. The copy of minutes of meeting dated 22.09.2023 is enclosed herewith and marked as **Annexure No.-5**
- 10.** That it is submitted that U.P. Pollution Control Board has sent a letter dated 30.10.2023 to Director, Ground Water Department (U.P.) for profiling of groundwater and providing necessary suggestions regarding remediation of ground water at the contaminated site at Khanchandpur Rania, Kanpur Dehat. In this regard, Director, Ground Water Department vide letter dated 22.11.2023 has informed that Chromium is a heavy metal and its testing

facility is not available in laboratories of Ground Water Department (U.P.). The copies of letter dated 30.10.2023 and letter dated 22.11.2023 are enclosed herewith and marked as **Annexure No.-6 & 7**

- 11.** That it is submitted that a proposal regarding stabilization of soil at the site has been received from Maa Institute of Environmental Biotechnology Research and Services (MIEBRS), New Delhi, vide letter no. MIEBRS/2023-24/021 dated 16.11.2023. As per the proposal, bioremediation of soil upto the depth of 1.0 meter from top will be excavated, tilled, mixing of soil by bioremediation agent, sprinkling of sweet water on the soil as per guidance and supervision of MIEBRS, UPPCB and CPCB. The bioremediation project with estimated cost of Rs. 31.86 Lakh, will be completed within 03 months from award of work. The detail proposal is enclosed herewith and marked as **Annexure No.-8.**
- 12.** That it is submitted that the contaminated site is partially in the ownership of Government and partially with the private land owners. The stabilization of soil and thereafter afforestation by Miyawaki technique is proposed to be done through CSR activity. Party has been selected for voluntarily doing the CSR activity after handing over the land to them for only above activity. Regional Officer, U.P. Pollution Control Board, Kanpur Dehat has sent letters dated 12.09.2023 and 13.10.2023 to Sub Divisional Magistrate, Tehsil Akbarpur, Kanpur Dehat for facilitating in providing this land for the same. After execution of above project the soil will be stabilized and Miyawaki

afforestation will provide clean air in the surrounding atmosphere. The copies of letters dated 12.09.2023 and 13.10.2023 are enclosed herewith and marked as **Annexure No.-9**

- 13.** That it is submitted that the work of groundwater remediation could only be started after removal of lying chromium waste and stabilization of contaminated soil, so that their effect is ruled out from groundwater. That in the meeting dated 06.06.2023 of the committee, it was decided that pump and treat method along with bioremediation is the one of the feasible technologies available at present, for remediation of groundwater contaminated with hexavalent chromium. In compliance of directions of committee, UPPCB has sent letter dated 30.06.2023 and 21.11.2023 to reputed institutes for providing guidance for effective technique for groundwater remediation, but till now no response has been received. The copies of letters dated 30.06.2023 and 21.11.2023 are enclosed herewith and marked as **Annexure No.-10**.
- 14.** That it is submitted that the health camps are being organized on regular basis by the Medical and Health Department, Govt. of U.P. As per the report regarding Health Camps organized in these areas from July 2022 to October 2023, shows that in village Khanchandpur, no signs of the adverse health effects of chromium were found on the patients examined during health camps. The reports of health camps are attached herewith and marked as **Annexure No.-11**

15. That it is submitted that U.P. Jal Nigam is regularly supplying drinking water through tubewell/overhead tanks in the affected areas.
16. That it is submitted that U.P. Pollution Control Board had imposed Environmental Compensation of Rs. 280.01 Crore against 08 defaulting industries on 14.04.2022. Hon'ble NGT has revised the amount of Environmental compensation imposed by UPPCB, considering the appeal filed by industries vide order dated 05.12.2022, 15.12.2022, & 16.01.2023 in Appeal Nos. 14, 15, 16, 17 and 18 of 2020. The detail of revised Environmental Compensation is as follows :

Sr.No.	Name & Address of industry	Environmental compensation amount imposed by the State Board (Rs.)	Revised environmental compensation amount by Hon'ble NGT (Rs.)
1	Chandani Chemicals Pvt. Ltd. Khanchandpur , Rania, Kanpur Dehat	27,40,62,295.00	23,09,31,000.00
2	Heilger Chem Pvt. Ltd. VIII.- Chiraura, Raipur, Rania, Kanpur Dehat	39,62,13,484.00	25,52,34,375.00
3	Rukmani Chemicals Pvt. Ltd. Rania, Kanpur Dehat	46,89,51,039.00	13,69,56,375.00
4	Amelia Textiles & Chemicals Pvt. Ltd. 23, Khanchandpur, Rania, Kanpur Dehat	14,61,66,558.00	11,92,50,000.00
5	Waris Chemicals Pvt Ltd. Khanchandpur, Rania, Kanpur Dehat	44,34,53,042.00	25,39,68,750.00
6	Cerulean Chemicals Pvt. Ltd. Khanchandpur, Rania, Kanpur Dehat	87,69,99,345.00	-
7	Kaleena Chemicals, Pvt Village Malo, GT Road, Chaubepur, Kanpur Nagar	18,02,72,088.00	-

8	Bharat Chemical Udhog C/O Smt Tarannum Fatima W/o Shri Sahabuddin and Shri Sahabuddin S/o Mohd Nafees, 39/72, Majeed Ahmad Road, Kanpur Nagar and ShriIftekhharul Amin, Shri Iqbal Ahsan, Shri Waqarul Amin	1,40,07,150.00	-
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17. That it is submitted that U.P. Pollution Control Board has also given direction vide letter dated 07.02.2023 to the concerned industries to deposit the environmental compensation as per the orders of Hon'ble NGT dated 05.12.2022, 15.12.2022 & 16.01.2023 in Appeal Nos. 14, 15, 16, 17 and 18 of 2020 with copy to District Magistrate, Kanpur Nagar for necessary action. The environmental compensation has not been deposited by any industry till now.
18. That U.P. Pollution Control Board has sent a letter dated 10.10.2023 to District Magistrate Kanpur Dehat for recovery of Environmental Compensation from the erring industries as arrears of land revenue in accordance with law. The copies of letter dated 10.10.2023 are enclosed herewith and marked as **Annexure No.-12.**
19. That there are 400 tanneries in Jajmau Kanpur which are established in approximately 7.431 sq. kilometre area within 50 meter to 1.0 Km distance from river Ganga. The smallest tannery is of 100 sq. meter area and largest is of 34500 sq. meter area. The tanneries are established since 1946 at Jajmau. Most of the tanneries are small scale tanneries and have only installed primary effluent treatment plant and the treated effluent is being treated

through a common effluent treatment plant installed by State Government through indodutch assistance in 1992-93. That it is further submitted that there is no separate sewerage network in Jajmau area, where all the tannery units are situated, so untreated domestic sewage generated from Jajmau area also gets mixed with industrial effluent which goes through conveyance channel into CETP.

- 20.** That it is submitted that the CETP at Jajmau, Kanpur is having capacity of 36 MLD to treat combined effluent in ratio of 1:3 (9 MLD Tannery effluent & 27 MLD domestic sewage effluent). All the tannery units discharge primary treated effluent through conveyance channel, which is further pumped through 4 pumping stations into 36 MLD CETP designed to treat mixed effluent consisting of 9 MLD tannery effluent and 27 MLD domestic sewer.
- 21.** That the maintenance of conveyance channel, pumping stations and operation of CETP is done by Ganga Pollution Control Unit, U.P. Jal Nigam, Kanpur. The treated CETP effluent gets further diluted with treated effluent of 130 MLD, 43 MLD and 5 MLD STPs at the premises of CETP Jajmau before finally discharged into irrigation channel for irrigation. The STPs are also operated and maintained by operator M/s Kanpur River Management Pvt Ltd, Kanpur selected by UP Jal Nigam.
- 22.** That it is submitted that UPPCB is regularly monitoring the treated tannery effluent mixed with treated domestic sewage discharged at irrigation channel. The result of

analysis report is enclosed herewith and marked as **Annexure No.-13.**

- 23.** That, it is submitted that in order to control industrial pollution from tannery sector in Jajmau area, State Government has devised a short term and a long term plan so that pollution of river Ganga due to effluent from tanneries is completely stopped.
- A.** That as a **Short Term Plan**, the strategy adopted is the improvement in compliance through enforcement measures as detailed below:
- a. That U.P. Pollution Control Board issued guidelines vide letter dated 08.06.2019 to assess the infrastructure of tannery units according to their permitted capacity in order to restrict tannery units to reduce the chances of overflow from pumping stations as well as excess effluent going into CETP.
 - b. That it is submitted that UPPCB has sealed 169 drums & 47 Paddles in 92 tannery units associated with Pumping Station-03 (Wajidpur), 54 drums & 12 Paddles in 19 tannery units associated with Pumping Station-04 (Budhiyaghat), 13 drums & 07 Paddles in 12 tannery units associated with Pumping Station-01 (Chhabilepurwa) to control excess flow generation.
 - c. That U.P. Pollution Control Board restricted the overall processing capacity of each tannery unit further to 50% of its consented capacity in order to reduce the

chances of excess flow going to pumping stations and subsequently to CETP inlet.

- d. That U.P. Pollution Control Board implemented roster of operation of tannery units attached to different pumping stations. As per this roaster, tannery units attached to pumping station 1 and 3 are operated for first 15 days of the month and tannery units attached to pumping station 2 and 4 are operated for next 15/16 days of the month.
- e. That U.P. Pollution Control Board has informed that Surprise checks are conducted by UPPCB and Inter Departmental Teams as well as Third Party Institutions like IIT, HBTU, PCCRI, NEERI from time to time and actions are taken against the defaulter units as well as operator of CETP.
- f. That U.P. Pollution Control Board has imposed the environmental compensation against the defaulting units from time to time. Environmental Compensation of Rs 2.98 Crore imposed against 283 defaulter tannery units, out of which Environmental Compensation of Rs. 1.22 Crore has been deposited by 227 tannery units of Jajmau Kanpur.
- g. That U.P. Pollution Control Board has imposed Environmental Compensation against the operator of CETP and STPs at Jajmau Kanpur i.e. Ganga Pollution Control Unit, U.P. Jal Nigam, Kanpur / M/s Kanpur

River Management Pvt Ltd, Kanpur from time to time on the basis of different defaults. The detail of imposition of Environmental Compensation imposed in year 2023 is enclosed herewith and marked as **Annexure No. -14.**

- B.** That as a **Long Term Plan**, the strategy adopted involves construction of a new CETP and upgradation of existing PETPs along with adoption of cleaner technology.

That it is submitted that in order to improve the treatment capacity of existing tannery units of Jajmau, Kanpur, Central Government has taken effective initiation and for Jajmau Tannery cluster, National Mission for Clean Ganga, New Delhi has approved 20 MLD CETP (dilution based) worth Rs. 554 Crore, as per Hon'ble NGT direction. The proposal was consented by the tannery association and the Government of Uttar Pradesh. The member tannery units have committed to contribute Rs. 25 crore and has proposed to bear the estimated cost of Rs. 137 Crore for upgradation of their Primary Effluent Treatment Plants (PETPs). Rest 392 Crore will be borne by National Mission for Clean Ganga (NMCG). The Special Purpose Vehicle "Jajmau Tannery Effluent Treatment Association (JTETA)" of member tannery units and district administration headed by District Magistrate, Kanpur Nagar has been formed.

That the Jajmau Tannery Effluent Treatment Association (JTETA) has allotted the work of construction of CETP to M/s VA Tech Wa Bag Ltd. after finalizing the tender with approval from NMCG. NMCG has also appointed construction engineer to supervise the ongoing work and estimated time of completion was 13.08.2023 initially, which is now reported to be upto April 2024. The new CETP is being constructed in the same premises of existing CETP and the treated effluent is proposed to be used for irrigation after dilution with treated STP effluent. NMCG has also reviewed the progress of installation of 20 MLD CETP time to time with concerning stakeholders. As per the information provided by JTETA, vide letter dated 20.11.2023, the physical progress of the project as on 30.10.2023 is as below :

Components	% Civil	% Mechanical	% Electrical	%Instrumentation	%Cumulative
CETP	97%	74%	89%	60%	80%
CCRU	100%	100%	100%	100%	100%
ZLD	100%	90%	87%	57%	84%
C&C	89%	10%	15%	5%	30%
Total	97%	69%	73%	56%	73%

The copy of letter dated 20.11.2023 sent by JTETA is enclosed herewith and marked as **Annexure No.-15**.

That after the construction of new 20 MLD CETP & allied structures like closed conveyance system to carry primarily treated effluent from member tannery units to

CETP & CCRP and upgradation of existing PETP by tanneries, complete elimination of accidental discharge in river Ganga would be ensured.

That U.P. Pollution Control Board has directed JTETA to submit monitorable ferti-irrigation plan vide letter dated 18.11.2023. Secretary, JTETA vide its letter dated 24.11.2023 has informed that the existing CETP and STP are together discharging the treated water of 214 MLD (Existing flow capacity 130 MLD+43 MLD+5 MLD+36 MLD) in the irrigation channel. As per the site survey, the existing irrigation channel has the capacity to withstand more than 240 MLD. Hence, the proposed CETP capacity of 20 MLD ensures that the treated water discharge will not exceed the capacity of the existing irrigation channel. This will help to maintain a sustainable and efficient irrigation system without causing any potential issues or overloading. Also, as per the contract issued by the NMCG, it has been clearly declared that the treated water has to be discharged into the existing irrigation channel. JTETA has informed that final Irrigation management plan compiled by a reputed/approved organization within next 45 days. The copy of letter dated 24.11.2023 send by JTETA is enclosed herewith and marked as **Annexure No.-16**.

24. That it is submitted that Central Pollution Control Board has prepared a "Charter for Water Recycling and Pollution Prevention in Tanneries" in order to reduce the TDS in effluent generated from the tannery units by adopting cleaner technology and to minimize the quantity of waste.

Central Pollution Control Board has given various directions to U.P. Pollution Control Board vide letter dated 18/23.08.2022. In compliance of above, UPPCB has issued directions vide letter dated 02.09.2022 under section 33-A of Water Act 1974 to all tannery units, for adopting cleaner technology to minimize effluent quantity and use of chemicals as per the "Charter for Water Recycling and Pollution Prevention in Tanneries" in time bound manner and submit action plan for the same. Central Leather Research Institute (CLRI) has given license to 43 tannery units of Jajmau for use of Technology regarding waterless chrome tanning process. In continuation of adopting cleaner technology, M/s Solidaridad Asia (having technical collaboration with Neatherlands Enterprise Agency) has installed brush type desalting machine in 18 tannery units, fitted water meter in 30 drums of 20 tannery units, installed drum screen in 01 tannery unit, Screen Bar in 25 tannery units and tallow plant in 01 tannery unit of Jajmau, Kanpur. Besides above 2500 square feet tiles have been constructed from lime sludge obtained from 05 tannery units of Jajmau, Kanpur. Upgradation of PETP in 10 tannery units is also proposed by Solidaridad Kanpur Centre in Jajmau, Kanpur. The member tannery units have also submitted undertaking for upgradation of PETP before commissioning of the new 20 MLD CETP.

- 25.** That it is submitted that a workshop at Kanpur Nagar has also been organized by CPCB and UPPCB with stakeholders and cleaner technology service providers regarding adoption of cleaner technology during 07-08 February, 2023.

26. That it is submitted that Government of Uttar Pradesh is committed, towards maintaining the water quality of river Ganga and for ensuring compliance of orders of Hon'ble Tribunal.

The above compliance report is being placed for consideration of this Hon'ble Tribunal after approval from competent authority.

LUCKNOW

DATED: 24-11-2023



(Rajendra Singh)
Chief Environmental Officer
U.P. Pollution Control Board

Action taken report in compliance of Hon'ble NGT order dated 16.05.2023 in the matter of O. A. No. 985/2019 in Re: Water Pollution by Tanneries at Jajmau, Kanpur, Uttar Pradesh with 986/2019 in Re: Water Pollution at Rania, Kanpur Dehat and Rakhi Mandi, Kanpur, Uttar Pradesh.

Hon'ble National Green Tribunal, Principal Bench, New Delhi vide its order dated 16 May 2023 in the matter of O. A. No. 985/2019 in Re: Water Pollution by Tanneries at Jajmau, Kanpur, Uttar Pradesh with 986/2019 in Re: Water Pollution at Rania, Kanpur Dehat and Rakhi Mandi, Kanpur, Uttar Pradesh passed order for verification by the State PCB and Oversight committee with reference to ground situation and remedial measures taken. Relevant para of Hon'ble NGT order is as below-

.....12. We have further considered the matter. Before proceeding further, we may also note contents of letter dated 27.09.2022 received from Ms. Pratiba Shukla, Minister of State, Mahila Kalyan Bal Vikas and Pushtahar as follows:-

"I refer the letter No. H82151/C-2/NGT-46/2021 dated 21/09/2022 submitted by UP Pollution Control Board (UPPCB) to the Hon'ble NGT in case of hazardous dump existing at Rania, Kanpur Dehat which is incorrect and misleading as per the following points :-

- (i) As per the 3rd para of said letter of UPPCB "At present the entire area is covered by Polythene Sheet", the fact is that not more than 50% area is covered upto 26/09/2022 when the rainy season is going to over. In this connection, the entire money of the Govt. i.e. about to Rs.3 crore approx is to be waste that too when the shifting of dump to begin from 15/10/2022 as per the para (iii) of the said letter dated 21.09.2022 of UPPCB. In this connection, a video of the dump shot on 26/09/2022 is being sent to you in pen drive for your information and perusal.
- (ii) The UPPCB has exempted 3 Industries from the environmental compensation namely (1) Unichem India, Choubepur, Kanpur Nagar (2) Khanna Vivek Chemicals (P) Ltd. Panki, Kanpur Nagar and (3) IGS Chemicals (P) Ltd., Mandhna, Kanpur Nagar on the basis of hazardous waste generated 35% to 40% of the total chromite ore (basic raw material containing Cr2O3) consumed by the industries.
- (iii) As per the above ratio accepted by the UPPCB in case of the above 3 industries should have also been followed in case of other basic chrome sulphate industries operating in Kanpur Nagar, Kanpur Dehat and Unnao Districts.
- (iv) As per the information to me the 2 industries out of 8 have been storing their hazardous waste within the factory premises in the pucca pit and sheds since inception. They are Waris Chemicals Pvt. Ltd and Heilger Chemicals Pvt. Ltd. In my opinion, They would have also been given a chance to dispose off the hazardous waste to TSDF and should have been exempted from the environmental compensation as per the above 3 industries mention in point No.(ii) if the hazardous waste is found of the quantity already accepted in the case of other 3 exempted industries.
- (v) As per the information to me, the total Chromite ore used by all the 8 industries in question is about 57881 MT (Cerulein Chemicals Pvt. Ltd.- 19,484.438 MT, Waris Chemicals-6005.00 MT, Chandni Chemicals Pvt. Ltd.- 8798.00 MT, Amelia Textile & Chemicals Pvt. Ltd.-3833 MT Heilger Chemicals Pvt. Ltd.-7566 MT, Rukmani Chemicals Pvt. Ltd- 1402.590 MT and Kalina Chemicals and Rehman Chemicals - 10792 MT) as per the percentage of hazardous waste accepted by UPPCB i.e. 40% (maximum) of the total Chromite Ore consumed is 23152 MT (Total hazardous waste generated by 8 industries).
- (vi) The hazardous waste storing in their premises by the above 2 industries namely Waris Chemicals & Heilger Chemicals Pvt. Ltd. is 5500 MT
- (vii) As per the above if the total hazardous waste of 23152 MT generated and minus 5500 MT stored in the factory premises, the actual hazardous waste of 17652 MT may be considered to have been thrown in the dump.
- (viii) As per the said letter dated 21/09/2022 of UPPCB the total hazardous waste assessed at Rania Dump, Kanpur Dehat is 85008 MT, then the balance of waste i.e. 67356 MT (85008 MT assessed - 17652 MT actual thrown) have been thrown by the other persons/industries since in the year 1976 the existence of the dump.

- (ix) *In the eye of justice of the land, it is not justified to levy the environmental compensation of the other culprits to the industries in question.*
- (x) *It is also relevant that the said case as per O.A No 985/2019 and O.A. No.986/2019 is time barred and needs to be rejected by your honours.*

I, therefore, request you to please get all the information and justifications from the UPPCB before passing the order in the case."

13. We have considered the matter further with the help of learned Amicus, Ms. Katyayni and learned Counsel for the State PCB. The comments of the Minister of State for Women Welfare and Child Development, UP, need verification by the State PCB and Oversight Committee with reference to ground situation and remedial measures taken."

Copy of the reference NGT order is annexed as **Annexure no. 1.**

In compliance of referenced NGT order dated 16.05.2023, Chairmen UPPCB has constituted a joint committee vide order dated 13.07.2023 comprising following members:

1. Nominated representative by Director, NMCG, New Delhi
2. Nominated representative by Member Secretary, CPCB,
3. Nominated Administrative Officer by District Magistrate, Kanpur Dehat and
4. Regional officer, UPPCB, Kanpur Dehat

Copy of the order dated 13.07.2023 is annexed as **Annexure no. 2.**

Contaminated site and industrial inspection carried out by the Joint Committee dated on 29.08.2023. Based on the scrutinization of records available in Regional Office, Kanpur Dehat and site visit the following facts are delineated: -

Sl No.	Question	Reply/Justification
(i)	As per the 3rd para of said letter of UPPCB " At present the entire area is covered by Polythene Sheet", the fact is that not more than 50% area is covered up to 26/09/2022 when the rainy season is going to over. In this connection, the entire money of the Govt. i.e. about to Rs 3 crore approx is to be waste that too when the shifting of dump to begin from 15/10/2022 as per the Para (iii) of the said letter dated 21/09/2022 of UPPCB. In this connection, a video of the dump shooted on 26/09/2022 is being sent to you in pen drive for your information and perusal.	<p>In the reference of aforesaid letter point no. it was informed that (i), the duty was assigned to UPSIDA to cover the entire area of contaminated site by polyethene sheet. vide letter no.- 1478/Gen./R-130/ 2022, dated 27.09.2022 of UPPCB, Regional Officer, Kanpur Dehat, approx. 70% contaminated were covered with Polyethene till September 2022. Letter is attached as annexure-3 for reference.</p> <p>However, as the said activity was done by UPSIDA and already completed in September 2022, the committee could not verify the facts. As on date of visit of committee, the dump has already been excavated, so committee cannot comment on this fact.</p>

(ii)	<p>The UPPCB has exempted 3 Industries from the environmental compensation namely (1) Uni chem India, Choubepur, Kanpur Nagar (2) Khanna Vivek Chemicals (P) Ltd. Panki, Kanpur Nagar and (3) IGS Chemicals (P) Ltd., Mandhna, Kanpur Nagar on the basis of hazardous waste generated 35% to 40% of the total chromite ore (basic raw material containing Cr₂O₃) consumed by the industries.</p>	<p>Hazardous waste generated about 35% to 40% from total Chromite ore consumed by industries. Exemption of above three industries (M/s Uni Chem India, Choubepur, Kanpur Nagar, M/s Khanna Vivek Chemicals (P) Ltd. Panki, Kanpur Nagar and M/s IGS Chemicals (P) Ltd., Mandhna, Kanpur Nagar) from environmental compensation was based on the recommendation of Regional Office, UPPCB, Kanpur Nagar and the documents provided by the industries. Communication letter and action taken report from Regional Officer, UPPCB, Kanpur Dehat is attached as Annexure-4 & 5 for reference.</p> <p>The above information has been provided by UPPCB. Committee has no comments on this.</p>
(iii)	<p>As per the above ratio accepted by the UPPCB in case of the above 3 industries should have also been followed in case of other basic Chrome sulphate industries operating in Kanpur Nagar, Kanpur Dehat and Unnao Districts.</p>	<p>The ratio of waste generated by the three industries- M/s Unichem India, Choubepur, Kanpur Nagar, M/s Khanna Vivek Chemicals (P) Ltd. Panki, Kanpur Nagar and M/s IGS Chemicals (P) Ltd. Mandhna, Kanpur Nagar. , are based on the documents provided by said industries before the Officials of Regional Office, UPPCB Kanpur Nagar during their inspection. Annexure-4 & 5 may be referred for reference.</p> <p>Same as given in para (ii).</p>
(iv)	<p>As per the information to me the 2 industries out of 8 have been storing their hazardous waste within the factory premises in the pucca pit and sheds since inception. They are Waris Chemicals Pvt. Ltd and Heilger Chemicals Pvt. Ltd.. In my opinion, They would have also been given a chance to dispose off the hazardous waste to TSDF and should have been exempted from the environmental compensation as per the above 3 industries mention in point No. (ii)</p>	<p>Two industries M/s Waris Chemicals Pvt Ltd, Khan chandpur, Rania, Kanpur Dehat and M/s Hilger Chem Pvt Ltd, Village- Chiraura, Raipur, Kanpur Dehat were already requested, dispose Hazardous Waste stored in their premises through TSDF. But both of the said industries have stored the hazardous waste in premises instead of disposing through TSDFs in the past. Hence, prima facia seems that industries are doing this deliberately.</p>

	<p>If the hazardous waste is found of the quantity already accepted in the case of other 3 exempted Industries.</p>	<p>“...As per the Rule 8 (1) of the HW(M&T) Rules 2016, it is obligatory to the generator of hazardous waste to not store the waste dispose of beyond the stipulated time period of ninety days. As per Rule 4 (3) of the HOWM Rule 2016, the hazardous waste generated in the establishment shall be sent to the authorized disposal facility...”</p> <p>as two authorised TSDFs is operating in district-Kanpur Dehat since 2005 and 2006. The units have not taken any initiative to dispose off their Hazardous Waste which indicates that industries are purposefully doing. Revised environmental compensation may be imposed to the defaulting units which are intensely stored their Hazardous waste in their premises.</p> <p>Committee verified the fact and observed that dumps of chromium waste is stored in the premises of industries and has not been disposed yet.</p>
(v)	<p>As per the information to me, the total Chromite ore used by all the 8 industries in question is about 57881 MT (Cerulin Chemicals Pvt. Ltd. 19,484.438 MT, Waris Chemicals- 6005.00 MT, Chandni Chemicals Pvt. Ltd.- 8798.00 MT, Amelia Textile & Chemicals Pvt. Ltd.-3833 MT Heilger Chemicals Pvt. Ltd.-7566 MT, Rukmani Chemicals Pvt. Ltd- 1402.590 MT and Kalina Chemicals and Rehman Chemicals -10792 MT) as per the percentage of hazardous waste accepted by UPPCB ie. 40% (maximum) of the total Chromite Ore consumed is 23152 MT (Total hazardous waste generated by 8 industries).</p>	<p>In the reference of aforesaid letter point no. (v), as per the said letter dated 21/09/2022 of UPPCB the total hazardous waste assessed at Rania Dump, Kanpur Dehat is 85008 MT, then the balance of waste i.e. 67356 MT (85008 MT assessed - 17652 MT actual thrown) have been disposed by the other persons/industries since 1976 of their existence. Letter submitted by petitioner before the Hon’ble NGT in which claims that total Chromite ore of 57,881 MT have been used by 8 industries (Cerulin Chemicals Pvt Ltd.- 19484.438 MT, Waris Chemicals- 6005.00 MT, Chandni Chemicals Pvt. Ltd.-8798.00 MT, Amelia Textile and Chemicals Pvt Ltd- 3833.00 MT, Helizer Chemicals Pvt Ltd- 7566.00 MT, Rukmani Chemicals Pvt Ltd- 1402.59, Kalina Chemicals and Rehman Chemicals- 10792.00 MT).</p>

		<p>As per an estimation 40% (maximum) of total waste generated during BCS production, which has been concluded by UPPCB based on certain facts and the actual waste generated by the 8 industries was 23152 MT.</p> <p>Any specific or relevant documents have not been provided by said industries in support of hazardous waste generation claimed by the units. The quantity of waste generated by three industries, which is mentioned in reference no. (iii) are based on documents provided by units for manufacturing details to Regional Office, UPPCB, Kanpur Nagar.</p> <p><i>“...As per the Rule 8 (1) of the HW(M&T) Rules 2016, it is obligatory to the generator of hazardous waste to not store the waste dispose of beyond the stipulated time period of ninety days. As per Rule 4 (3) of the HW(M&T) Rules 2016, the hazardous waste generated in the establishment shall be sent to the authorized disposal facility...”</i></p> <p>The units have to comply with the HW(M&T) Rules 2016. Whereas the units have failed to comply with the rules and related guideline developed by the Government, therefore Environmental Compensation must be imposed to the defaulter units.</p> <p>The information given is historical and committee cannot verify any data as, no such records were presented before the committee.</p>
(vi)	The hazardous waste storing in their premises by the above 2 industries namely Waris Chemicals & Heilger Chemicals Pvt. Ltd. is 5500 MT	In the reference of aforesaid letter point no. (vi), as far as the action taken report dated 23.05.2022 (Annexure- 5) concerned, U.P. Pollution Control Board considered the representation of industries and report was sought from Regional Officer, Kanpur Dehat. Regional Officer, Kanpur Dehat has sent the site inspection reports of 06

industries on 13-07-2021. During inspection the chromium waste 1475 MT and 3177 MT was found stored in M/s Waris Chemicals Pvt Ltd, Khanchandpur, Rania, Kanpur Dehat and M/s Hilger Chemicals Pvt Ltd, Village- Chiraura Raipur, Kanpur Dehat respectively.

Joint committee inspected M/s Waris Chemicals Pvt Ltd, Khan chandpur, Rania, Kanpur Dehat, on dated 29.08.2023 and 19.09.2023, found that the hazardous waste is stored in partially covered shed in pacca pits. The storage shed of the Hazardous waste has been broken at many places due improper and illegal storage and non disposal into TSDF site. The seepage took place from stored Hazardous waste site within premises. Unscientific storage of Hazardous waste by the occupier may pose risk to the surrounding environment and human health and its violation of Rule- 4 (2) and Rule 4 (6)(a) HW(M&T) Rules 2016.

During visit it was informed that construction work has been taken place on contaminated land without prior information to SPCB. Samples were collected from the premises of M/s Waris Chemicals Pvt. Ltd., Khanchandpur and got analyzed for the Chromium (Hexavalent). The concentration of Chromium (Hexavalent) found in Sample (1)- 239.27 mg/l and Sample (2)- 17.39 mg/l (Annexure- 6), which is quite high and has got high potential of contamination. Test Report is attached as Annexure-6 for reference.

Industry named as M/s Hilger Chemicals Pvt Ltd, Village- Chiraura Raipur, Kanpur Dehat was found closed during visit.

		<p>Regional Officer, UPPCB, Kanpur, Dehat had telephonic conversation many times with the owner of industry, he informed that he is out of the station and requested to postpone the inspection. Eventually on 19.09.2023 site inspection carried out with Regional Director, CPCB, Lucknow, in compliance of Hon'ble NGT Order in time bound manner and again joint committee unable to verify the claim made by the unit as it (M/s Hilger Chemicals Pvt Ltd, Village- Chiraura Raipur, Kanpur Dehat) was found closed.</p>
(vii)	<p>As per the above if the total hazardous waste of 23152 MT generated and minus 5500 MT stored in the factory premises, the actual hazardous waste of 17652 MT may be considered to have been thrown in the dump</p>	<p>Letter submitted by petitioner before the Hon'ble NGT, according to the letter actual hazardous waste of 17652 MT generated by 8 industries have been thrown in dump site and contaminated the nearby areas due to its toxic nature.</p> <p>Committee verified the fact that dumps of chromium waste is stored in the premises of industry and contamination has been spread in nearby areas. The same was clearly visible due to yellowish green tint of the soil.</p>
(viii)	<p>As per the said letter dated 21/09/2022 of UPPCB the total hazardous waste assessed at Rania Dump, Kanpur Dehat is 85008 MT, then the balance of waste i.e. 67356 MT (85008 MT assessed - 17652 MT actual thrown) have been thrown by the other persons/ industries since in the year 1976 the existence of the dump.</p>	<p>The quantity of 85008 MT have assessed by CPCB after dimensional assessment of contaminated site of Khanchandpur, Rania, Kanpur Dehat and disposed the same by 02 TSDF M/s Bharat Oil and Waste Management Ltd. and M/s U.P. Waste Management (A Division of Re- sustainability Ltd.), Kumbhi Kanpur Dehat. Further about 10000 MT waste was found by Joint Inspection on dated 19.05.2023 out of which approx. 9250 MT Waste has been lifted. All the time of Joint Inspection dated 29.08.2023 and 19.09.2023, it was observed that scrapping of surface is required and</p>

		<p>on various places waste is still lying (approx. 10000 MT) required to be disposed into TSDF site.</p> <p>Committee could see and agree that scrapping of surfaces/ removal of more contaminates may be required as waste has spread in multiple areas.</p> <p>It was also told by locals that in the past chrome contaminated waste has been used as filling material about 30-40 years ago in low lying areas and there may be multiple contaminated site where this waste has been used as filled material, However committee could not verify the claims.</p>
(ix)	In the eye of justice of the land, it is not justified to levy the environmental compensation of the other culprits to the industries in question.	<p>Joint committee was constituted dated 13.07.2023 to verify the prayer submitted by petitioner before the Hon'ble NGT and after completing the visit committee concluded that the eight industries mentioned in point no. 05 of aforesaid letter, none of them provided relevant and factual data in support of their claim. It seems that units are not willing to disposed off hazardous waste in scientific manner which may causes contamination in soil as well as groundwater. Therefore, the EC calculated by SPCB required to be imposed.</p> <p>As EC was calculated by SPCB, committee cannot comment on EC calculation.</p>
(x)	It is also relevant that the said case as per O.A No 985/2019 and O.A. No.986/2019 is time barred and needs to be rejected by your honours.	No comment

M/s Waris Chemicals Pvt Ltd found stored the hazardous waste inside the industry premises, which may pose serious hazard to surrounding area which includes contamination the soil and groundwater. Photograph has been taken during visit are self-explanatory.

Photographs taken by the Joint Committee during the visit.



Photo 1. Storage of Hazardous Waste in partially covered shed by M/s Waris Chemicals Pvt. Ltd.



Photo 2. Spread of Hazardous Waste in the premises of M/s Waris Chemicals Pvt. Ltd.



Photo 3. Contamination over the wall of covered shed of Waris Chemicals Pvt. Ltd.



Photo 4. Contamination with in the premises of M/s Waris Chemicals Pvt. Ltd.



Photo 5. Closed main gate of M/s Hilzer Chemicals Pvt. Ltd.

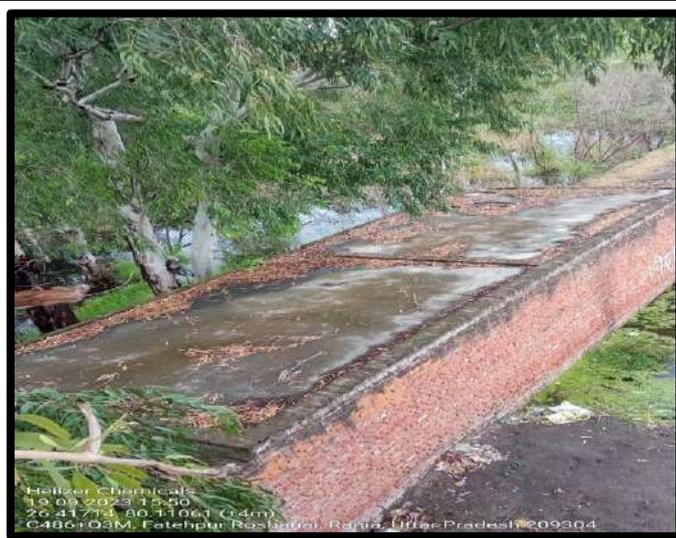


Photo 6. Aerial view of M/s Hilzer Chemicals Pvt. Ltd.

It is requested before to the Hon'ble NGT to direct the Occupier of Industry M/s Waris Chemicals Pvt Ltd and M/s Hilger Chem Pvt Ltd to safely dispose the waste through TSDF as soon as possible in scientific way under the supervision of sub- committee constituted earlier for disposal of waste from Khan chandpur contaminated site to prevent the further environmental contamination in surrounding area.

UPPCB has imposed Environmental Compensation of Rs. 280.1 cr. against 8 defaulted units considering the appeal filed by the different concern unit vide appeal no. 14, 15, 16, 17 and 18, of 2020.

The detail of the revised Environmental Compensation is as under:

क्र० सं०	उद्योग का नाम	Operational Period	कोमियम वेस्ट की आंकलित मात्रा (मी०टन)	अधिरूपित पर्यावरणीय क्षतिपूर्ति (रु० में)	उपरोक्त अपीलों पर विचार करते हुए मा० एन०जी०टी० द्वारा स०"गोधित पर्यावरणीय क्षतिपूर्ति (रु० में)
1	मै० सेरुलीन केमिकल्स प्रा०लि०, खानचन्दपुर, रनियां, कानपुर देहात	1990 to Oct 2005 (180 month)	19488.874	876999345	-
2	मै० वारिस कैमिकल प्रा०लि०, खानचन्दपुर रनियां, कानपुर देहात	1994 to Oct 2005 NOC dated 05.09.1994 (134 month)	9854.512	443453042	253968750
3	मै० चांदनी केमिकल्स प्रा०लि० खानचन्दपुर, रनियां, कानपुर देहात।	1999 to Oct 2005 NOC dated 12.08.1999 (75 month)	6090.273	274062295	230931000
4	मै० अमिलिहा टेक्सटाइल्स एण्ड केमिकल्स प्रा०लि०, 23, खानचन्दपुर रनियां, कानपुर देहात।	2001 to Oct 2005 NOC dated 11.09.2001 (40 month)	3248.146	146166557	11925000

5	मै0 हिलजर केम प्रा0लि0, ग्राम-चिरौरा, रायपुर, रनियां, कानपुर देहात	1995 to Oct 2005 (124 month)	8804.744	396213484	255234375
6	मै0 रूकमणी केमिकल्स प्रा0लि0, रनियां, कानपुर देहात।	31.08.1996 to Oct 2005 NOC dated 31.08.1996 (110 month)	10421.134	468951039	136956375
7	मै0 कलीना केमिकल्स प्रा0, ग्राम-मालो, जी0टी0 रोड, चौबेपुर, कानपुर नगर	24.09.1999 to 21.10.2005 (74 months)	4006.046	180272088	-
8	मै0 भारत केमिकल उद्योग, C/o श्रीमती तरन्नुम फातिमा, W/o श्री सहाबुद्दीन एवं श्री सहाबुद्दीन S/o मो0 नफीस, 39/72, माजिद अहमद रोड, कानपुर नगर एवं श्री इफतेकारूल अमीन, श्री इकबाल एहसान, श्री वकारूल अमीन	567 days	311.270	14007150	-
		कुल योग	62225 MT	280,01, 25000	

Point wise clarification made before the Hon'ble NGT for consideration. Further, based on the visit made by the Joint Committee the following additional facts is being submitted for the consideration of Hon'ble NGT.

1. Assessment of the Actual quantum of the HZ waste is stored by M/s Waris Chemicals Pvt. Ltd required to be carried out under the supervision of sub committee constituted dated 26.05.2022.
2. M/s Heilger Chemicals Pvt. Ltd. required to be re-inspected for the actual assessment of stored HZ waste within their premises.
3. All the concerned units required to disposed off their stored HZ Waste as per the provision of HZ Waste Management rules 2016 on priority basis to prevent the further deuteriations of surrounding environment.


(Sandesh Kumar)
J.E


(Ashutosh Pandey)
R.O


(Surabhi Sharma)
S.D.M, Akbarpur


(Dr. Praveen Kumar)
Director (Tech.), NMCG


(Dr. D.K. Soni)
Regional Director, CPCB

**Standard Operating Procedure for Lifting & Disposal of Hexavalent Chromium
Wastesmaterial through off-site TSDF at Rania, Kanpur Dehat, UP**

1. Introduction

For safe handling and management of hazardous waste in an environmentally sound manner, Govt. of India has notified the Hazardous Waste (Management & Handling) Rules, 1989, under the Environment (Protection) Act, 1986. However, these Rules were suppressed with re-notification of the Hazardous and Other Wastes (Management and Transboundary Movement) Rules, 2016 (hereinafter referred to as HOWM Rules, 2016) and amended thereof. Under the said Rules, hazardous waste has been defined as those wastes which by reason of any of its physical, chemical, reactive, toxic, flammable, explosive or corrosive characteristics causes danger or is likely to cause danger to health or environment, whether alone or when in contact with other wastes or substances, and shall include wastes as specified in Schedules of the Rules. Hazardous waste, when improperly handled, can cause substantial harm to human health and safety or to the environment. Damage to environment may cause to improper storage, transportation, treatment or disposal operations. Illegal dumping of hazardous waste on open land would contaminate its surface water and groundwater. People living in homes built near old and abandoned waste disposal sites may be in a particularly vulnerable position.

The HOWM Rules, 2016, lays down provisions for requirement of authorization from the concerned State Pollution Control Board (SPCB)/Pollution Control Committee (PCC) for generation, processing, treatment, package, storage, transportation, use, collection, destruction, conversion, offering for sale, transfer or the like of the hazardous waste, packaging, labelling, transportation, treatment, recycling, disposal etc. of hazardous waste. The Rules also stipulates provision of liability of occupier, transporter, operator of a facility and importer for all damages caused to the environment or third party due to improper handling or disposal of the hazardous wastes as well provision to pay financial penalties as levied for any violation of provisions under the Rules.

2. Lifting and disposal of illegally dumped hazardous wastes through TSDF

The management of hazardous waste is required to be handled by excavation, transportation, stabilization/solidification and disposal in an Off-site TSDF.

2.1 Site Preparation for excavating hazardous wastes material

Prior to initiating excavation, the site needs to be prepared for undertaking the necessary activities, these activities comprise of the following:

- a) The dump site should be demarcated and mapped .
- b) PTZ camera should be installed at dump site as well as at gates/forks and stabilization units of TSDF and connected to the servers of UPPCB and CPCB.

2.2 Health & Safety Planning

**Standard Operating Procedure for Lifting & Disposal of Hexavalent Chromium
Wastesmaterial through off-site TSDF at Rania, Kanpur Dehat, UP**

During the course of excavation, a detailed health & safety plan needs to be prepared to prevent potential exposure to hazardous waste and contaminated material including dust and vapours. A task specific Job Hazard Analysis (JHA) should be prepared prior to undertaking all hazardous activities and appropriate hazard mitigation measures should be implemented.

i) Typical Hazards & Risks Associated with Contractor Activities

During excavation, there are many risks/hazards associated with various activities being undertaken by contractors (i.e. TSDF operator). Most of these may be limited to the site; however, there are other potential risks in Off-site areas. Some of the common H&S hazards associated with such works are as given below:

- Traffic hazards within the core excavation and material transport areas;
- Equipment toppling/damage due to use of incorrect practices and/or lack of planning of work;
- Personnel injury/incident/accident while supervising work activity;
- Exposure to contaminated particles and insufficient or improper use of PPE;
- Lack of planned access and material movement causing inappropriate excavation, material spills, etc. resulting in unwanted excavation, cross contamination or, further contamination of soil and groundwater;
- Insufficient safety measures for barricading the excavation pit causing fall issues, caving of the excavation pit;
- Exposure to dust within and immediate outside the site due to excavation works impacting workers and nearby residents/occupants; and
- Accidents, spillages of hazardous waste material in the Off-site areas resulting in traffic issues, regulatory issues and complaints by local people.

ii) Personal Protection Equipment (PPE)Matrix

- All the personnel working at the site should use appropriate personal protection equipment (PPE); such as: Steel-toe chemical resistant boots, hard cap/ Industrial Safety Helmets, Vinyl/cotton gloves, enclosed goggles, Respirator Protection (Dust mask).
- Public LiabilityInsurance should be ensured by TSDF operator.
- Adequate arrangements should be made by TSDF operator for the safety of the personnel.

iii) Dust Control

Adequate precautionary measures for prevention of dust from excavation activities shall be undertaken at the site. Some of these include (but are not restricted to) barricading of the area along with use of High Density Polyethylene (HDPE) sheets on the surface around the excavation zone and/or use of water sprinklers in order to prevent excessive dust in the work areas, as per requirement. This can be further mitigated using appropriate PPE.

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Wastesmaterial through off-site TSDF at Rania, Kanpur Dehat, UP**

2.3 Excavation of hazardous waste

The approach for excavation of waste is given below:

- The excavation process shall be conducted using conventional earth moving equipment such as excavators, and dedicated dump trucks (tippers/dumpers);
- Excavation shall be carried out in a stepped approach. Following is the methodology to be ensured:
 - During excavation activities, the dump site should be covered with green shade net from all sides.
 - During excavation, lifting and disposal activities, appropriate measures should be ensured by TSDF operator in view of high tension line passing through the site. In this regard, may also prior intimate to concerned Department, Govt. of UP.
 - the vertical extent of excavation shall be restricted to the termination depth (i.e. soil);
 - Wastes shall be stockpiled at TSDF separately for treatment and final disposal. All stockpiles shall be located within designated areas and placed on impermeable surface (lined surface/HDPE lined surface);
 - Each dumper shall be issued a designated manifest prior to leaving the site. The manifest shall be documented by Client and/ or custodian of the site, and shall be duly authorized by the Client. Following delivery, a manifest copy signed by the TDFS Operator shall be returned to the Client;
 - To limit waste being tracked Off-Site, rumbler shall be installed at the exit point of the excavation area. After the rumbler, the dumpers shall be directed towards a tyre wash station before leaving the site. The wheel washing activity shall be performed using pressurized water jet equipment.; and
 - Arrangements should be made available for tyre washing of vehicles so that hazardous wastes should not spread in the surrounding areas.
 - During disposal of waste through TSDF, joint randomnessampling and analysis of waste should be done by UPPCB and CPCB.
 - During lifting of waste from the dumpsite and disposal at TSDF, verification of waste quantity should be ensured by Sub-committee.

2.4 Transportation of hazardous wastes

Transport of hazardouswaste shall be in accordance with the provisions of HOWM Rules, 2016 and the rules made by the Central Government under the Motor Vehicles Act, 1988 and the guidelines issued by the Central Pollution Control Board from time to time in this regard.

Hazardous waste loaded Vehicles should be covered with tarpaulin/HDPE sheet to mitigate the spreading of HW contaminated dust.

Standard Operating Procedure for Lifting & Disposal of Hexavalent Chromium Wastes material through off-site TSDF at Rania, Kanpur Dehat, UP

Security arrangements should be ensured by the District Administration, Kanpur Dehat, at the dumpsite.

For the disposal of hazardous waste, weight of each vehicle should be measured and form 8, 9 and 10 should be filled according to the HOWM Rules, 2016 and verified by the Sub-committee.

Vehicles used for transportation of Hazardous waste should be equipped with with GPS-tracking system .

During lifting and disposal activities, Proper Logbook should be maintained by TSDF operator.

Disposal of waste through TSDF

The waste shall be disposed of as per the HOWM Rules, 2016 and guidelines issued by CPCBin this regard.

3. Closure of Excavation Zones

After excavation of hazardous waste from the dumpsite, following shall be done:

- (i) Collection of 8-10 composite samples of soil from the site and analyzed the same for Chemicals of Concerns (CoC) and other heavy metals by CPCB/SPCB.
- (ii) Leveling of the site.
- (iii) Till the time of remediation of contaminated soil, the dumpsite should be properly fenced with caution sign board.

खानचन्दपुर, रनियाँ, कानपुर देहात में डम्प कोमियम वेस्ट के निस्तारण के संबंध में पर्यावरण, वन एवं जलवायु परिवर्तन विभाग, उ०प्र० शासन के कार्यालय ज्ञाप दिनांक 26.05.2022 द्वारा गठित समिति की दिनांक 06.06.2023 को सम्पन्न बैठक का कार्यवृत्त।

बैठक में समिति एवं उपसमिति के सदस्यों/प्रतिनिधियों द्वारा प्रतिभाग किया गया। बैठक में उपस्थित अधिकारीगण की सूची संलग्न है।

सर्वप्रथम सदस्य सचिव, उ०प्र० प्रदूषण नियंत्रण बोर्ड लखनऊ द्वारा अवगत कराया गया कि खानचन्दपुर रनियाँ, कानपुर देहात में डम्प कोमियम वेस्ट के निस्तारण हेतु मैसर्स भारत ऑयल एण्ड वेस्ट मैनेजमेंट कुम्भी, कानपुर देहात को 5000 मी०टन कोमियम वेस्ट तथा मैसर्स यू०पी० वेस्ट मैनेजमेंट लि०, कुम्भी, कानपुर देहात को 80006 मी० टन कोमियम वेस्ट के निस्तारण कार्य हेतु कार्यादेश अपर जिलाधिकारी (प्रशासन), कानपुर देहात द्वारा निर्गत किया गया था। वर्तमान में मैसर्स भारत ऑयल एण्ड वेस्ट मैनेजमेंट कुम्भी, कानपुर देहात द्वारा कार्यादेश के अनुसार 5000 मी०टन तथा मैसर्स यू०पी० वेस्ट मैनेजमेंट लि०, कुम्भी, कानपुर देहात द्वारा 80006 मी० टन कोमियम वेस्ट का उठान किया जा चुका है तथा लगभग 78000 मी०टन कोमियम वेस्ट एस०एल०एफ० में निस्तारित किया जा चुका है। उप समिति द्वारा दिनांक 19.05.2023 को श्री जी० रामबाबू, वैज्ञानिक-डी, डा० गार्गी विश्वास, रिसर्च एसोसियेट, केन्द्रीय प्रदूषण नियंत्रण बोर्ड, दिल्ली डा० डी०के० सोनी, क्षेत्रीय निदेशक, केन्द्रीय प्रदूषण नियंत्रण बोर्ड, लखनऊ एवं श्री बसन्त कुमार प्रोजेक्ट हेड, यू०पी० वेस्ट मैनेजमेंट लि०, कुम्भी, कानपुर देहात की उपस्थिति में खानचन्दपुर रनियाँ स्थित डम्प कोमियम वेस्ट स्थल का निरीक्षण किया गया था। उक्त स्थल पर वर्तमान में लगभग 7000-10000 मी० टन कोमियम वेस्ट डम्प होना आंकलित किया गया है। जिलाधिकारी, कानपुर देहात के पत्र दिनांक 26.05.2023 द्वारा उक्त स्थल पर बचे हेतु कोमियम वेस्ट के निस्तारण हेतु आदेश निर्गत किये जाने की अपेक्षा की गयी है। सदस्य सचिव, उ०प्र० प्रदूषण नियंत्रण बोर्ड द्वारा शेष बचे हुए कोमियम वेस्ट के त्वरित निस्तारण हेतु दोनो टी०एस०डी०एफ० को Pro-rata बेसिस पर पूर्व की भाँति कार्यादेश निर्गत कराये जाने का सुझाव दिया गया, जिससे कि वर्षाकाल से पूर्व उक्त वेस्ट का उठान हो सके। समिति द्वारा निर्णय लिया गया कि दोनो टी०एस०डी०एफ० आपरेटर्स को Pro-rata बेसिस पर शेष बचे कोमियम वेस्ट के ट्रीटमेंट एवं निस्तारण हेतु मात्राओं का आवंटन किये जाने की कार्यवाही टी०एस०डी०एफ० आपरेटर्स के साथ पूर्व में निष्पादित MoU के माध्यम से शीघ्र ही सम्पादित की जाये एवं MoU की शर्तों के अनुरूप कार्यादेश जारी किया जाये।

सदस्य सचिव, उ०प्र० प्रदूषण नियंत्रण बोर्ड द्वारा अवगत कराया गया कि 16 मई 2023 को डम्प साइट के 5 बिन्दुओं से 15 सैम्पल एकत्र किये गये हैं, जिसके विश्लेषणोपरान्त कोमियम की सांद्रता 0.61 मिग्रा/ली० से 8.0 मिग्रा/ली० तक पायी गयी है। डम्प स्थल से 200 मीटर की दूरी पर एक अन्य साइट पर कोमियम की सांद्रता 120 मिग्रा/ली० पायी गयी है, जो दर्शाता है कि उक्त स्थल पर भी कोमियम वेस्ट डम्प है। क्षेत्रीय अधिकारी, कानपुर देहात को सर्वे करके कोमियम डम्प वेस्ट मेन साइट के आसपास जहाँ-जहाँ पर भी कोमियम वेस्ट डम्प है, का भी आंकलन किये जाने के निर्देश दिये गये।

श्री वी०पी० यादव, डायरेक्टर एण्ड हेड, वेस्ट मैनेजमेंट डिवीजन-1, केन्द्रीय प्रदूषण नियंत्रण बोर्ड, दिल्ली द्वारा सुझाव दिया गया कि कन्टामिनेटेड मृदा का भी असेसमेंट कर लिया जाये कि कितनी गहराई तक मृदा को उठाया जाना है। हाई कोमियम सान्द्रता की मृदा का निस्तारण टी०एस०डी०एफ० के माध्यम से कराया जाये एवं कम कोमियम वेस्ट की सांद्रता की मृदा का उपचार साइट पर ही कराया जाना उचित होगा। श्री रामबाबू द्वारा अवगत कराया गया कि लगभग 6-7 इंच तक कन्टामिनेटेड मृदा है, जिसका ट्रीटमेंट कराया जाना आवश्यक है।

सदस्य सचिव, उ०प्र० प्रदूषण नियंत्रण बोर्ड द्वारा सुझाव दिया गया कि कोमियम वेस्ट डम्प साइट पर ग्रिड बनाकर मृदा के In-situ ट्रीटमेंट के द्वारा हेक्सावैलेंट कोमियम को ट्राईवैलेंट कोमियम में परिवर्तित करने में लागत कम आयेगी तथा उक्त स्थल पर मियावाकी एफारेस्टेशन कराये जाने से रेमेडियेशन की लागत और भी कम हो सकती है। सदस्य सचिव द्वारा क्षेत्रीय अधिकारी, कानपुर देहात को उक्त स्थल का

वर्तमान लैण्डयूज के सम्बंध में जिला प्रशासन, कानपुर देहात से जानकारी प्राप्त किये जाने के निर्देश दिये गये।

सदस्य सचिव उ०प्र० प्रदूषण नियंत्रण बोर्ड द्वारा अवगत कराया गया कि मा० एन०जी०टी० द्वारा कोमियम डम्प साइट के कन्टामिनेटेड भूगर्भीय जल के रेमेडियेशन हेतु आर०ओ०/नैनो फिल्ट्रेशन टेक्नोलॉजी आधारित पाइलट प्लांट स्थापित किये जाने के निर्देश दिये गये हैं। उक्त सम्बंध में श्री वी०पी० यादव द्वारा बताया गया कि भूगर्भीय जल के रेमेडियेशन हेतु पम्प एण्ड ट्रीट तकनीक ही सबसे उपयुक्त है, बायो रेमेडियेशन भी साथ में किया जा सकता है। इस सम्बंध में एक्सपर्ट इन्स्टीट्यूट से भूगर्भीय जल के रेमेडियेशन हेतु तकनीकी के निर्धारण हेतु अभिमत प्राप्त किया जाना उचित रहेगा। सदस्य सचिव द्वारा पाइलट प्लांट के बाद ट्रीटेड वाटर के इण्डस्ट्रियल यूज में प्रयोग किये जाने की सम्भावना पर भी विचार किये जाने का सुझाव दिया गया। इसके साथ ही कोमियम डम्प साइट पर भूगर्भीय जल की गुणता के परीक्षण हेतु वांछित स्थलों पर आवश्यकतानुसार बोरवेल/पीजोमीटर/हैण्डपम्प इत्यादि की स्थापना किये जाने का सुझाव दिया गया।

श्री वी०पी० यादव, डायरेक्टर एण्ड हेड, वेस्ट मैनेजमेंट डिवीजन-1, केन्द्रीय प्रदूषण नियंत्रण बोर्ड, दिल्ली द्वारा सुझाव दिया गया कि कोमियम वेस्ट डम्प स्थल पर 03 हीप जहां पर कोमियम की सांद्रता अधिक है, वहां 1.0 फिट और नीचे से मृदा का नमूना एकत्र कर विश्लेषित कराया जाये। उक्त चिन्हित स्थलों के अतिरिक्त अन्य स्थलों पर ग्रिड पैटर्न पर 2.0 फिट की गहराई से मृदा के नमूने एकत्रित कर विश्लेषित कराया जाये, जिससे सम्पूर्ण स्थल की मृदा की प्रकृति की प्रोफाइल तैयार हो सके। सदस्य सचिव द्वारा क्षेत्रीय अधिकारी, कानपुर देहात को एक्सटेन्सिव सर्वे करके डम्प कोमियम अपशिष्ट को चिन्हित करने एवं उसके निस्तारण हेतु कार्यवाही कराने के निर्देश दिये गये।

समिति द्वारा कन्टामिनेटेड मृदा में कोमियम की सांद्रता कम पाये जाने के दृष्टिगत इसके निस्तारण हेतु दरों के निर्धारण के सम्बंध में टी०एस०डी०एफ० आपरेटर्स के साथ दिनांक 12.06.2023 को समिति की पुनः बैठक आहूत किये जाने का निर्णय लिया गया।

अन्त में सधन्यवाद बैठक का समापन किया गया।

A

(अजय कुमार शर्मा)
सदस्य सचिव

OK

उ०प्र० प्रदूषण नियंत्रण बोर्ड,
टी०सी०-12 वी, विभूति खण्ड, गोमती नगर, लखनऊ।

पत्रांक - 195453 /सी-2/613/2023

दिनांक- 08/06/23

प्रतिलिपि-निम्नलिखित को सूचनार्थ एवं आवश्यक कार्यवाही हेतु प्रेषित :-

1. अपर मुख्य सचिव, पर्यावरण, वन एवं जलवायु परिवर्तन विभाग, उ०प्र० शासन लखनऊ को सादर सूचनार्थ प्रेषित।
2. स्टाफ ऑफिसर, मुख्य सचिव महोदय, उ०प्र० शासन लखनऊ को सादर सूचनार्थ प्रेषित।
3. श्री वी०पी० यादव, डायरेक्टर एण्ड हेड, वेस्ट मैनेजमेंट डिवीजन-1 केन्द्रीय प्रदूषण नियंत्रण बोर्ड, दिल्ली।
4. डा० प्रवीण कुमार, निदेशक तकनीकी, राष्ट्रीय स्वच्छ गंगा मिशन, नई दिल्ली।
5. जिलाधिकारी, कानपुर देहात।
6. अपर जिलाधिकारी (प्रशासन), कानपुर देहात।
7. क्षेत्रीय अधिकारी, उ०प्र० प्रदूषण नियंत्रण बोर्ड, कानपुर देहात।
8. गार्ड फाइल।

AE

सदस्य सचिव

कार्यालय जिलाधिकारी, कानपुर देहात।

पत्र सं०-31 / एस0टी0-प्रदूषण-क्रो0वे0नि0-कार्यादेश-का0दे0 / 2023 दिनांक 7 जून 2023

कार्यादेश

**M/s Uttar Pradesh Waste Management Project
(A Division of Re Sustainability Ltd
formerly known as Ramky Enviro Engineers Limited)
Plot No-672, ग्राम कुम्भी, तहसील अकबरपुर,
कानपुर देहात।**

विषय:- कार्यादेश दिनांक 15.11.2022 के अन्तर्गत ग्राम खानचन्दपुर रनियों कानपुर देहात में आवंटित मात्रा के निस्तारण उपरान्त अवशेष रह गये डम्प क्रोमियम वेस्ट का निस्तारण एम0ओ0यू0 की शर्तों के अधीन किये जाने के सम्बन्ध में।

महोदय,

आप अवगत ही है कि ग्राम खानचन्दपुर रनियों, कानपुर देहात में डम्प क्रोमियम वेस्ट के सुरक्षित एवं वैज्ञानिक निस्तारण हेतु **MOU** पर हस्ताक्षर के उपरान्त आपको कार्यादेश सं०-1/प्रदूषण-कार्यादेश/का0दे0-2022 दिनांक 15.11.2022 को जारी किया गया था जिसके क्रम में आप द्वारा कार्यादेश में आवंटित मात्रा 80006 मीट्रिक टन क्रोमियम वेस्ट का उठान कर निस्तारित किया जा रहा है।

उप समिति के अध्यक्ष एवं सदस्यों के साथ केन्द्रीय प्रदूषण नियन्त्रण बोर्ड की टीम के द्वारा दिनांक 19.05.2023 को खानचन्दपुर रनियों स्थित डम्प क्रोमियम वेस्ट स्थल का निरीक्षण संयुक्त रूप से किया गया जिसमें 7000-10000 मीट्रिक टन क्रोमियम वेस्ट अभी भी निस्तारण हेतु स्थल पर अवशेष पाया गया।

उक्त के सम्बन्ध में पर्यावरण, वन एवं जलवायु परिवर्तन विभाग, उ०प्र० शासन के कार्यालय ज्ञाप संख्या दिनांक 26.05.2022 द्वारा गठित समिति की अध्यक्षता में आयोजित बैठक दिनांक 06.06.2023 में यह निर्णय लिया गया है कि टी0एस0डी0एफ0 आपरेटर्स को **Pro-rata** बेसिस पर पूर्व की भाँति कार्यादेश निर्गत किया जाये जिससे कि वर्षाकाल से पूर्व प्रत्येक दशा में क्रोमियम वेस्ट का उठान हो सके। टी0एस0डी0एफ0 आपरेटर्स को **Pro-rata** बेसिस पर शेष बचे क्रोमियम वेस्ट के ट्रीटमेन्ट एवं निस्तारण हेतु मात्राओं का आवंटन कर पूर्व में निष्पादित एम0ओ0यू0 के माध्यम से शीघ्र सम्पादित की जाये एवं एम0ओ0यू0 की शर्तों के अनुरूप कार्यादेश निर्गत किया जाये जिसे जिलाधिकारी, कानपुर देहात द्वारा भी दिनांक 17.06.2023 को अनुमोदित किया गया है।

अतः पर्यावरण, वन एवं जलवायु परिवर्तन विभाग, उ०प्र० शासन के कार्यालय ज्ञाप संख्या दिनांक 26.05.2022 द्वारा गठित समिति द्वारा लिये गये निर्णय के अनुसार आपको **9500 एमटी (नौ हजार पाँच सौ मीट्रिक टन)** तक अथवा वास्तविक भण्डारित क्रोमियम वेस्ट, जो भी न्यूनतम हो, मात्रा आवंटित करते हुये निर्देशित किया जाता है कि वर्षा के पूर्व आवंटित किये गये क्रोमियम वेस्ट को एम0ओ0यू0 की शर्तों के अनुरूप **Pro-rata** बेसिस पर पूर्व की भाँति उठान कर सुरक्षित एवं वैज्ञानिक निस्तारण करते हुये विल भुगतान हेतु नियमानुसार प्रस्तुत करें। समस्त शर्तें पूर्व में निर्गत कार्यादेश दिनांक 15.11.2022 एवं एम0ओ0यू0 के अनुसार यथावत् लागू रहेंगी।

(केशव नाथ गुप्ता)

अपर जिलाधिकारी (प्रशासन),
कानपुर देहात।

संख्या व दिनांक यथोपरि।

प्रतिलिपि:-

1. अपर मुख्य सचिव, वन पर्यावरण एवं जलवायु परिवर्तन, उ०प्र० शासन, लखनऊ।
2. जिलाधिकारी महोदय, कानपुर देहात को सादर अवलोकनार्थ प्रेषित।
3. डायरेक्ट एण्ड हेड, वेस्ट मैनेजमेन्ट डिप्रीजन-1, केन्द्रीय प्रदूषण नियन्त्रण बोर्ड, नई दिल्ली।
4. निदेशक तकनीकी, राष्ट्रीय स्वच्छ गंगा मिशन, नई दिल्ली।
5. सदस्य सचिव, उ०प्र० प्रदूषण नियन्त्रण बोर्ड, उ०प्र०, लखनऊ।
6. क्षेत्रीय अधिकारी, प्रदूषण नियन्त्रण बोर्ड, कानपुर देहात।
7. अधिशासी अभियन्ता, लोक निर्माण विभाग, प्रांतीय खण्ड, कानपुर देहात।

अपर जिलाधिकारी (प्रशासन),
कानपुर देहात।

कार्यालय जिलाधिकारी, कानपुर देहात।

पत्र सं०-32 / एस0टी0-प्रदूषण-को0वे0नि0-कार्यादेश-का0दे0 / 2023

दिनांक 17 जून 2023

कार्यादेश

M/S Bharat Oil & Waste Management Ltd.

Plot no. 672 ग्राम कुम्भी, तहसील अकबरपुर,
कानपुर देहात।

विषय:-

कार्यादेश दिनांक 15.11.2022 के अन्तर्गत ग्राम खानचन्दपुर रनियों कानपुर देहात में आवंटित मात्रा के निस्तारण उपरान्त अवशेष रह गये डम्प कोमियम वेस्ट का निस्तारण एम0ओ0यू0 की शर्तों के अधीन किये जाने के सम्बन्ध में।

महोदय,

आप अवगत ही है कि ग्राम खानचन्दपुर रनियों, कानपुर देहात में डम्प कोमियम वेस्ट के सुरक्षित एवं वैज्ञानिक निस्तारण हेतु MOU पर हस्ताक्षर के उपरान्त आपको कार्यादेश सं०-2/प्रदूषण-कार्यादेश/का0दे0-2022 दिनांक 15.11.2022 को जारी किया गया था जिसके क्रम में आप द्वारा कार्यादेश में आवंटित मात्रा 5000 मीट्रिक टन कोमियम वेस्ट का उतान कर निस्तारित किया जा रहा है।

उप समिति के अध्यक्ष एवं सदस्यों के साथ केन्द्रीय प्रदूषण नियन्त्रण बोर्ड की टीम के द्वारा दिनांक 19.05.2023 को खानचन्दपुर रनियों स्थित डम्प कोमियम वेस्ट स्थल का निरीक्षण संयुक्त रूप से किया गया जिसमें 7000-10000 मीट्रिक टन कोमियम वेस्ट अभी भी निस्तारण हेतु स्थल पर अवशेष पाया गया।

उक्त के सम्बन्ध में पर्यावरण, वन एवं जलवायु परिवर्तन विभाग, उ०प्र० शासन के कार्यालय ज्ञाप संख्या दिनांक 26.05.2022 द्वारा गठित समिति की अध्यक्षता में आयोजित बैठक दिनांक 06.06.2023 में यह निर्णय लिया गया है कि टी०एस०डी०एफ० आपरेटर्स को Pro-rata बेसिस पर पूर्व की भाँति कार्यादेश निर्गत किया जाये जिससे कि वर्षाकाल से पूर्व प्रत्येक दशा में कोमियम वेस्ट का उतान हो सके। टी०एस०डी०एफ० आपरेटर्स को Pro-rata बेसिस पर शेष बचे कोमियम वेस्ट के ट्रीटमेन्ट एवं निस्तारण हेतु मात्राओं का आवंटन कर पूर्व में निष्पादित एम०ओ०यू० के माध्यम से शीघ्र सम्पादित की जाये एवं एम०ओ०यू० की शर्तों के अनुरूप कार्यादेश निर्गत किया जाये जिसे जिलाधिकारी, कानपुर देहात द्वारा भी दिनांक 17.06.2023 को अनुमोदित किया गया है।

अतः पर्यावरण, वन एवं जलवायु परिवर्तन विभाग, उ०प्र० शासन के कार्यालय ज्ञाप संख्या दिनांक 26.05.2022 द्वारा गठित समिति द्वारा लिये गये निर्णय के अनुसार आपको 500 एमटी (पाँच सौ मीट्रिक टन) मात्रा आवंटित करते हुये निर्देशित किया जाता है कि वर्षा के पूर्व आवंटित किये गये कोमियम वेस्ट को एम०ओ०यू० की शर्तों के अनुरूप Pro-rata बेसिस पर पूर्व की भाँति उतान कर सुरक्षित एवं वैज्ञानिक निस्तारण करते हुये बिल भुगतान हेतु नियमानुसार प्रस्तुत करें। समस्त शर्तें पूर्व में निर्गत कार्यादेश दिनांक 15.11.2022 एवं एम०ओ०यू० के अनुसार यथावत् लागू रहेगी।

(केशव नाथ गुप्ता) 17/06/2023

अपर जिलाधिकारी (प्रशासन),
कानपुर देहात।

संख्या व दिनांक यथोपरि।

प्रतिलिपि:-

1. अपर मुख्य सचिव, वन पर्यावरण एवं जलवायु परिवर्तन, उ०प्र० शासन, लखनऊ।
2. जिलाधिकारी महोदया, कानपुर देहात को सादर अवलोकनार्थ प्रेषित।
3. डायरेक्ट एण्ड हेड, वेस्ट मैनेजमेन्ट डिवीजन-1, केन्द्रीय प्रदूषण नियन्त्रण बोर्ड, नई दिल्ली।
4. निदेशक तकनीकी, राष्ट्रीय स्वच्छ गंगा मिशन, नई दिल्ली।
5. सदस्य सचिव, उ०प्र० प्रदूषण नियन्त्रण बोर्ड, उ०प्र०, लखनऊ।
6. क्षेत्रीय अधिकारी, प्रदूषण नियन्त्रण बोर्ड, कानपुर देहात।
7. अधिशासी अभियन्ता, लोक निर्माण विभाग, प्रान्तीय खण्ड, कानपुर देहात।

अपर जिलाधिकारी (प्रशासन),
कानपुर देहात।

खानचन्दपुर, रनियाँ, कानपुर देहात में डम्प कोमियम वेस्ट के निस्तारण के संबंध में पर्यावरण, वन एवं जलवायु परिवर्तन विभाग, उ०प्र० शासन के कार्यालय ज्ञाप दिनांक 26.05.2022 द्वारा गठित समिति एवं उपसमिति की दिनांक 22.09.2023 को सम्पन्न बैठक का कार्यवृत्त।

बैठक में समिति एवं उपसमिति के सदस्यों/प्रतिनिधियों द्वारा प्रतिभाग किया गया। बैठक में उपस्थित अधिकारीगण की सूची संलग्न है।

सर्वप्रथम सदस्य सचिव, उ०प्र० प्रदूषण नियंत्रण बोर्ड लखनऊ द्वारा अवगत कराया गया कि खानचन्दपुर रनियाँ, कानपुर देहात में लगभग 1,00,000 मी०टन कोमियम वेस्ट डम्प मैसर्स यू०पी० वेस्ट मैनेजमेंट लि०, कुम्भी, कानपुर देहात तथा मैसर्स भारत ऑयल एण्ड वेस्ट मैनेजमेंट कुम्भी, कानपुर देहात द्वारा उठाया जा चुका है तथा एस०एल०एफ० में निस्तारण का कार्य किया जा रहा है। क्षेत्रीय अधिकारी, उ०प्र० प्रदूषण नियंत्रण बोर्ड द्वारा अवगत कराया गया कि उक्त क्षेत्र में लो लाइंग एरिया में जल भरा हुआ है, जिसके कारण उक्त स्थल पर वेस्ट का उठान सम्भव नहीं हो पा रहा है। सदस्य सचिव द्वारा क्षेत्रीय अधिकारी कानपुर देहात को निर्देशित किया गया कि मानसून समाप्त हो गया है, अतः उक्त लो लाइंग एरिया में पम्पिंग करके वेस्ट को शीघ्रातिशीघ्र उठवा कर टी०एस०डी०एफ० के माध्यम से निस्तारण की कार्यवाही पूर्ण करा ली जाये। सदस्य सचिव द्वारा निर्देशित किया गया कि उपसमिति द्वारा उक्त क्षेत्र में जहाँ-जहाँ पर छुटपुट वेस्ट डम्प पड़ा हुआ है, उसे भी टी०एस०डी०एफ० के माध्यम से उठवाकर निस्तारण की कार्यवाही की जाये। अपर जिलाधिकारी (प्रशासन), कानपुर देहात से अपेक्षा की गयी कि दोषी 03 भू-स्वामियों को बुलाकर उनसे मीटिंग कर ली जाये तथा उक्त स्थल पर मियावाकी वृक्षारोपण करवाया जाये। मा० एन०जी०टी० के आदेशानुसार कोमियम वेस्ट को अवैध रूप से डम्प किये जाने के कारण औद्योगिक इकाइयों के विरुद्ध पर्यावरणीय क्षतिपूर्ति अधिरोपित की गयी है। श्री वी०पी० यादव, डायरेक्टर एण्ड हेड वेस्ट मैनेजमेंट डिवीजन-1, केन्द्रीय प्रदूषण नियंत्रण बोर्ड दिल्ली द्वारा सुझाव दिया गया कि भू-स्वामियों द्वारा अपनी भूमि पर अवैध परिसंकटमय अपशिष्ट डम्प कराने के कारण हुए प्रदूषण के निराकरण हेतु भू-स्वामियों से उपचार की लागत हेतु 'पोल्यूटर पेज प्रिंसिपल' के आधार पर पर्यावरणीय क्षतिपूर्ति लगाकर वसूली की कार्यवाही की जाये।

अग्रेतर श्री वी०पी० यादव डायरेक्टर एण्ड हेड, वेस्ट मैनेजमेंट डिवीजन-1 केन्द्रीय प्रदूषण नियंत्रण बोर्ड, दिल्ली द्वारा यह भी सुझाव दिया गया कि उक्त क्षेत्र में मृदा के रेमेडियेशन का कार्य किसी औद्योगिक इकाई के माध्यम से सी०एस०आर० फण्ड से करा लिया जाये एवं तत्पश्चात मियावाकी प्लांटेशन का कार्य प्रारम्भ किया जाये। सदस्य सचिव, उ०प्र० प्रदूषण नियंत्रण बोर्ड द्वारा क्षेत्रीय अधिकारी, कानपुर देहात को निर्देशित किया गया कि मियावाकी प्लांटेशन कराने हेतु मृदा की उपयुक्तता (soil suitability) के सम्बंध में प्रभागीय वनाधिकारी, वन विभाग, कानपुर देहात का अभिमत लेते हुए उक्त प्लांटेशन कार्य सुनिश्चित करने हेतु अग्रिम कार्यवाही करायी जाये।

श्री राजेन्द्र सिंह, मुख्य पर्यावरण अधिकारी उ०प्र० प्रदूषण नियंत्रण बोर्ड द्वारा अवगत कराया गया कि भूगर्भीय जल के रेमेडियेशन हेतु उपयुक्त तकनीकी के सम्बंध में एक्सपर्ट इन्स्टीट्यूशन्स को मार्गदर्शन प्रदान किये जाने हेतु पत्र प्रेषित किया गया था। परन्तु उनसे अभी तक कोई रिस्पांस प्राप्त नहीं हुआ है। श्री वी०पी० यादव द्वारा पाइलट प्लांट स्टडी के सम्बंध में पुनः अनुस्मारक पत्र प्रेषित किये जाने एवं वी०सी० के माध्यम से परिचर्चा किये जाने का सुझाव दिया गया। साथ ही उनके द्वारा सुझाव दिया गया कि सरकारी एवं निजी विशेषज्ञों की राय हेतु रिक्वेस्ट फॉर प्रपोजल (आर०एफ०पी०) आमंत्रित किया जा सकता है तथा मै० ई०आर०एम०, गुडगांव एवं अन्य विशेषज्ञ यथा प्रो० जिजी फिलिप आई.आई.टी. चेन्नई और विशेषज्ञ संस्थाओं की सहायता ली जा सकती है।

सदस्य सचिव, उ०प्र० प्रदूषण नियंत्रण बोर्ड द्वारा उपसमिति के सदस्यों से अनुरोध किया गया कि उक्त क्षेत्र में जहाँ पर पानी भरा हुआ है, उसे पम्प कराकर वेस्ट को उठवाकर टी०एस०डी०एफ० के माध्यम से शीघ्रातिशीघ्र निस्तारित कराया जाये। उक्त क्षेत्र में ग्राउण्ड वाटर प्रोफाइलिंग का कार्य अक्टूबर के तीसरे

सप्ताह से प्रारम्भ किया जा सकता है। उत्तर प्रदेश में ग्राउण्ड वाटर के संरक्षण हेतु भूगर्भ जल विभाग (उ०प्र०) कार्यदायी संस्था है, अतः उक्त संदर्भित प्रकरण में ग्राउण्ड वाटर रेमेडियेशन के कार्यों के निर्धारण एवं क्रियान्वयन हेतु भूगर्भ जल विभाग को आवश्यक कार्यवाही हेतु पत्र प्रेषित किया जाये तथा अगली बैठक में भूगर्भ जल विभाग के अधिकारियों को भी आमंत्रित किया जायेगा।

अन्त में सधन्यवाद बैठक का समापन किया गया।

A

(अजय कुमार शर्मा)
सदस्य सचिव

उ०प्र० प्रदूषण नियंत्रण बोर्ड,
टी०सी०-१२ वी, विभूति खण्ड, गोमती नगर, लखनऊ।

पत्रांक- 40/642 / सी-२/६१३/२०२३

दिनांक- 9-10-23

प्रतिलिपि-निम्नलिखित को सूचनार्थ एवं आवश्यक कार्यवाही हेतु प्रेषित :-

1. अपर मुख्य सचिव, पर्यावरण, वन एवं जलवायु परिवर्तन विभाग, उ०प्र० शासन लखनऊ को सादर सूचनार्थ प्रेषित।
2. स्टाफ ऑफिसर, मुख्य सचिव महोदय, उ०प्र० शासन लखनऊ को सादर सूचनार्थ प्रेषित।
3. श्री वी०पी० यादव, डायरेक्टर एण्ड हेड, वेस्ट मैनेजमेंट डिवीजन-१ केन्द्रीय प्रदूषण नियंत्रण बोर्ड, दिल्ली।
4. डा० प्रवीण कुमार, निदेशक तकनीकी, राष्ट्रीय स्वच्छ गंगा मिशन, नई दिल्ली।
5. जिलाधिकारी, कानपुर देहात।
6. अपर जिलाधिकारी (प्रशासन), कानपुर देहात।
7. क्षेत्रीय अधिकारी, उ०प्र० प्रदूषण नियंत्रण बोर्ड, कानपुर देहात।
8. गार्ड फाइल।

A

सदस्य सचिव



1203

Annexure-6

उत्तर प्रदेश प्रदूषण नियंत्रण बोर्ड
UTTAR PRADESH POLLUTION CONTROL BOARDसंदर्भ सं.
Ref. No.

H02420 सी-2/ सामान्य-613/23

दिनांक
Date 30/10/23

सेवा में,

निदेशक,
भूगर्भ जल विभाग (उ०प्र०)
ग्राम-हरिहरपुर, निकट डी०पी०एस० शहीद पथ,
लखनऊ।

विषय- मा० राष्ट्रीय हरित अधिकरण, नई दिल्ली द्वारा OA No. 985/2019 In Re : Water Pollution by Tanneries at Jajmau, Kanpur, Uttar Pradesh WITH OA No. 986/2019 In Re : Water Pollution at Rania, Kanpur Dehat & Rakhi Mandi, Kanpur Nagar, Uttar Pradesh के अन्तर्गत पारित आदेश दिनांक 16.05.2023 के अनुपालन के सम्बंध में।

महोदय,

कृपया मा० राष्ट्रीय हरित अधिकरण, नई दिल्ली द्वारा OA No. 985/2019 In Re : Water Pollution by Tanneries at Jajmau, Kanpur, Uttar Pradesh WITH OA No. 986/2019 In Re : Water Pollution at Rania, Kanpur Dehat & Rakhi Mandi, Kanpur Nagar, Uttar Pradesh के अन्तर्गत पारित आदेश दिनांक 16.05.2023 का संदर्भ ग्रहण करने का कष्ट करें। उक्त आदेश के अंश निम्नवत है :-

Directions:

18. In the light of above, further status report in the matter be filed with regard to status as on 31.10.2023 by joint Committee of NMCG, State PCB, CPCB and District Magistrate, Kanpur Dehat on or before 15.11.2023 by e-mail at judicial-ngt@gov.in preferably in the form of searchable PDF/ OCR Support PDF and not in the form of Image PDF. State PCB will be the nodal agency for coordination and compliance. The report may inter alia mention:-

- Status of complete removal and transportation of excavated chromium waste from all the sites and waste treated and stabilized and duly ensured for stability before landfilling.
- ground water profile in terms of chromium in the areas under question and installation of pilot project on chromium removal by RO/Nanofiltration.
- Execution plan with timelines on ground water remediation.

मा० एन०जी०टी० द्वारा खानचन्दपुर रनियों में क्रोमियम डम्प साइट के कन्टामिनेटेड भूगर्भीय जल के रेमेडियेशन हेतु उक्त क्षेत्र की ग्राउण्ड वाटर प्रोफाइलिंग कराये जाने तथा आर०ओ०/नैनो फिल्ट्रेशन टेक्नोलॉजी आधारित पाइलट प्लांट स्थापित किये जाने के निर्देश दिये गये हैं।

प्रकरण में उ०प्र० शासन द्वारा गठित समिति एवं उप-समिति की दिनांक 22.09.2023 को बैठक आहूत की गयी। बैठक का कार्यवृत्त संलग्न है। उक्त बैठक में लिये गये निर्णयानुसार खानचन्दपुर रनियों, कानपुर देहात में कन्टामिनेटेड साइट के भूगर्भ जल के रेमेडियेशन के कार्यों के नियोजन एवं क्रियान्वयन हेतु उत्तरदायी विभाग भूगर्भ जल विभाग, उ०प्र० के माध्यम से कार्यवाही अपेक्षित है।

अतः आपसे अपेक्षा है कि खानचन्दपुर रनियों, कानपुर देहात में कन्टामिनेटेड साइट के भूगर्भ जल की प्रोफाइलिंग कराये जाने तथा उसके आधार पर भूगर्भ जल के रेमेडियेशन कार्य हेतु सुझाव प्रेषित करने का कष्ट करें।

संलग्नक-यथोपरि।

भवदीय,

(अजय कुमार शर्मा)
सदस्य सचिव

Hindi letter head

टी.सी. - 12 वी, विभूति खण्ड, गोमती नगर,
लखनऊ - 226 010
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Fax : 0522-2720764, 2720676
E-mail : info@uppcb.com
Website : www.uppcb.com

खानचन्दपुर, रनियाँ, कानपुर देहात में डम्प कोमियम वेस्ट के निस्तारण के संबंध में पर्यावरण, वन एवं जलवायु परिवर्तन विभाग, उ०प्र० शासन के कार्यालय ज्ञाप दिनांक 26.05.2022 द्वारा गठित समिति एवं उपसमिति की दिनांक 22.09.2023 को सम्पन्न बैठक का कार्यवृत्त।

बैठक में समिति एवं उपसमिति के सदस्यों/प्रतिनिधियों द्वारा प्रतिभाग किया गया। बैठक में उपस्थित अधिकारीगण की सूची संलग्न है।

सर्वप्रथम सदस्य सचिव, उ०प्र० प्रदूषण नियंत्रण बोर्ड लखनऊ द्वारा अवगत कराया गया कि खानचन्दपुर रनियाँ, कानपुर देहात में लगभग 1,00,000 मी०टन कोमियम वेस्ट डम्प मैसर्स यू०पी० वेस्ट मैनेजमेंट लि०, कुम्भी, कानपुर देहात तथा मैसर्स भारत ऑयल एण्ड वेस्ट मैनेजमेंट कुम्भी, कानपुर देहात द्वारा उठाया जा चुका है तथा एस०एल०एफ० में निस्तारण का कार्य किया जा रहा है। क्षेत्रीय अधिकारी, उ०प्र० प्रदूषण नियंत्रण बोर्ड द्वारा अवगत कराया गया कि उक्त क्षेत्र में लो लाइंग एरिया में जल भरा हुआ है, जिसके कारण उक्त स्थल पर वेस्ट का उठान सम्भव नहीं हो पा रहा है। सदस्य सचिव द्वारा क्षेत्रीय अधिकारी कानपुर देहात को निर्देशित किया गया कि मानसून समाप्त हो गया है, अतः उक्त लो लाइंग एरिया में पम्पिंग करके वेस्ट को शीघ्रातिशीघ्र उठवा कर टी०एस०डी०एफ० के माध्यम से निस्तारण की कार्यवाही पूर्ण करा ली जाये। सदस्य सचिव द्वारा निर्देशित किया गया कि उपसमिति द्वारा उक्त क्षेत्र में जहाँ-जहाँ पर छुटपुट वेस्ट डम्प पड़ा हुआ है, उसे भी टी०एस०डी०एफ० के माध्यम से उठवाकर निस्तारण की कार्यवाही की जाये। अपर जिलाधिकारी (प्रशासन), कानपुर देहात से अपेक्षा की गयी कि दोषी 03 भू-स्वामियों को बुलाकर उनसे मीटिंग कर ली जाये तथा उक्त स्थल पर मियावाकी वृक्षारोपण करवाया जाये। मा० एन०जी०टी० के आदेशानुसार कोमियम वेस्ट को अवैध रूप से डम्प किये जाने के कारण औद्योगिक इकाइयों के विरुद्ध पर्यावरणीय क्षतिपूर्ति अधिरोपित की गयी है। श्री वी०पी० यादव, डायरेक्टर एण्ड हेड वेस्ट मैनेजमेंट डिवीजन-1, केन्द्रीय प्रदूषण नियंत्रण बोर्ड दिल्ली द्वारा सुझाव दिया गया कि भू-स्वामियों द्वारा अपनी भूमि पर अवैध परिसंकटमय अपशिष्ट डम्प कराने के कारण हुए प्रदूषण के निराकरण हेतु भू-स्वामियों से उपचार की लागत हेतु 'पोल्यूटर पेज प्रिंसिपल' के आधार पर पर्यावरणीय क्षतिपूर्ति लगाकर वसूली की कार्यवाही की जाये।

अग्रेतर श्री वी०पी० यादव डायरेक्टर एण्ड हेड, वेस्ट मैनेजमेंट डिवीजन-1 केन्द्रीय प्रदूषण नियंत्रण बोर्ड, दिल्ली द्वारा यह भी सुझाव दिया गया कि उक्त क्षेत्र में मृदा के रेमेडियेशन का कार्य किसी औद्योगिक इकाई के माध्यम से सी०एस०आर० फण्ड से करा लिया जाये एवं तत्पश्चात मियावाकी प्लांटेशन का कार्य प्रारम्भ किया जाये। सदस्य सचिव, उ०प्र० प्रदूषण नियंत्रण बोर्ड द्वारा क्षेत्रीय अधिकारी, कानपुर देहात को निर्देशित किया गया कि मियावाकी प्लांटेशन कराने हेतु मृदा की उपयुक्तता (soil suitability) के सम्बंध में प्रभागीय वनाधिकारी, वन विभाग, कानपुर देहात का अभिमत लेते हुए उक्त प्लांटेशन कार्य सुनिश्चित करने हेतु अग्रिम कार्यवाही करायी जाये।

श्री राजेन्द्र सिंह, मुख्य पर्यावरण अधिकारी उ०प्र० प्रदूषण नियंत्रण बोर्ड द्वारा अवगत कराया गया कि भूगर्भीय जल के रेमेडियेशन हेतु उपयुक्त तकनीकी के सम्बंध में एक्सपर्ट इन्स्टीट्यूशन्स को मार्गदर्शन प्रदान किये जाने हेतु पत्र प्रेषित किया गया था। परन्तु उनसे अभी तक कोई रिस्पॉन्स प्राप्त नहीं हुआ है। श्री वी०पी० यादव द्वारा पाइलट प्लांट स्टडी के सम्बंध में पुनः अनुस्मारक पत्र प्रेषित किये जाने एवं वी०सी० के माध्यम से परिचर्चा किये जाने का सुझाव दिया गया। साथ ही उनके द्वारा सुझाव दिया गया कि सरकारी एवं निजी विशेषज्ञों की राय हेतु रिक्वेस्ट फॉर प्रोजल (आर०एफ०पी०) आमंत्रित किया जा सकता है तथा मै० ई०आर०एम०, गुडगांव एवं अन्य विशेषज्ञ यथा प्र० जिजी फिलिप आई.आई.टी. चेन्नई और विशेषज्ञ संस्थाओं की सहायता ली जा सकती है।

सदस्य सचिव, उ०प्र० प्रदूषण नियंत्रण बोर्ड द्वारा उपसमिति के सदस्यों से अनुरोध किया गया कि उक्त क्षेत्र में जहाँ पर पानी भरा हुआ है, उसे पम्प कराकर वेस्ट को उठवाकर टी०एस०डी०एफ० के माध्यम से शीघ्रातिशीघ्र निस्तारित कराया जाये। उक्त क्षेत्र में ग्राउण्ड वाटर प्रोफाइलिंग का कार्य अक्टूबर के तीसरे

सप्ताह से प्रारम्भ किया जा सकता है। उत्तर प्रदेश में ग्राउण्ड वाटर के संरक्षण हेतु भूगर्भ जल विभाग (उ०प्र०) कार्यदायी संस्था है, अतः उक्त संदर्भित प्रकरण में ग्राउण्ड वाटर रेमेडियेशन के कार्यों के नियोजन एवं क्रियान्वयन हेतु भूगर्भ जल विभाग को आवश्यक कार्यवाही हेतु पत्र प्रेषित किया जाये तथा अगली बैठक में भूगर्भ जल विभाग के अधिकारियों को भी आमंत्रित किया जायेगा।

अन्त में सधन्यवाद बैठक का समापन किया गया।

A

(अजय कुमार शर्मा)
सदस्य सचिव

उ०प्र० प्रदूषण नियंत्रण बोर्ड,
टी०सी०-12 वी, विभूति खण्ड, गोमती नगर, लखनऊ।

पत्रांक 10/6/2 /सी-2/613/2023

दिनांक- 9-10-23

प्रतिलिपि-निम्नलिखित को सूचनार्थ एवं आवश्यक कार्यवाही हेतु प्रेषित :-

1. अपर मुख्य सचिव, पर्यावरण, वन एवं जलवायु परिवर्तन विभाग, उ०प्र० शासन लखनऊ को सादर सूचनार्थ प्रेषित।
2. स्टाफ ऑफिसर, मुख्य सचिव महोदय, उ०प्र० शासन लखनऊ को सादर सूचनार्थ प्रेषित।
3. श्री वी०पी० यादव, डायरेक्टर एण्ड हेड, वेस्ट मैनेजमेंट डिवीजन-1 केन्द्रीय प्रदूषण नियंत्रण बोर्ड, दिल्ली।
4. डा० प्रदीप कुमार, निदेशक तकनीकी, राष्ट्रीय स्वच्छ गंगा मिशन, नई दिल्ली।
5. जिलाधिकारी, कानपुर देहात।
6. अपर जिलाधिकारी (प्रशासन), कानपुर देहात।
7. क्षेत्रीय अधिकारी, उ०प्र० प्रदूषण नियंत्रण बोर्ड, कानपुर देहात।
8. गार्ड फाइल।

A

सदस्य सचिव

प्रेषक,

निदेशक,

भूगर्भ जल विभाग, उत्तर प्रदेश

भूजल भवन (रा0भू0सू0प्र0के0),

हरिहरपुर, शहीद पथ, लखनऊ।

सेवा में,

सदस्य सचिव,

उत्तर प्रदेश प्रदूषण नियंत्रण बोर्ड,

विभूति खण्ड, गोमती नगर, लखनऊ।

संख्या- 1409/भूज0वि0/एस-26(एन0जी0टी0)

दिनांक/लखनऊ/नवम्बर 29 2023

विषय- मा0 राष्ट्रीय हरित अधिकरण, नई दिल्ली द्वारा OA No. 985/2019 In Re : Water Pollution by Tanneries at Jajmau, Kanpur, Uttar Pradesh WITH OA No. 986/2019 In Re : Water Pollution at Rania, Kanpur Dehat & Rakhi Mandi, Kanpur Nagar, Uttar Pradesh के अन्तर्गत पारित आदेश दिनांक 16.05.2023 के अनुपालन के सम्बन्ध में।

महोदय,

कृपया उपरोक्त विषयक अपने पत्र संख्या-H02420/सी-2/सामान्य-613/23, दिनांक 30.10.2023 का सन्दर्भ ग्रहण करने का कष्ट करें, जिसके द्वारा खानचन्दपुर रनियों, कानपुर देहात में कन्टामिनेटेड साइट के भूगर्भ जल की प्रोफाइलिंग कराये जाने तथा उसके आधार पर भूगर्भ जल के रेमेडियेशन कार्य हेतु सुझाव प्रेषित करने का अनुरोध किया गया है।

उक्त के सम्बन्ध में अवगत कराना है कि क्रोमियम एक भारी धातु की श्रेणी में आता है, जिसके परीक्षण की सुविधा विभागीय प्रयोगशाला में उपलब्ध नहीं है। प्रदेश के कतिपय विभागों में सक्षम प्रयोगशालाएं स्थापित हैं। अतएव आवश्यकतानुसार उनसे समन्वय स्थापित करते हुए उक्त कार्य कराए जा सकते हैं।

भवदीय,

(डॉ० बलकार सिंह)

आई०ए०एस०

निदेशक।



MSME Regn. No.: UDYAM-DL-11-0010474;

Shop Establishment Regn. No.: 2019132842

GSTIN. 07ADEPM4766A1ZQ; ST Regn. No.: ADEPM4766ASD001; PAN No.: ADEPM4766A

Address: D - 68, Gr. Floor, D Block, Sham Nagar, Khyala Road, New Delhi 110 018, India

Tel: +91 9899785309, 9899788159 Email: contact@miebrs.com

Web: www.miebrs.com

Ref. No.: MIEBRS/2023-24/021

Date: 16.11.2023

To,

Sh. Rajendra Singh,

Sr. CEO Admin, I/c. Kanpur, Uttar Pradesh Pollution Control Board (UPPCB),

TC-12V, Regency Rd, Vibhuti Khand, Gomti Nagar, Lucknow, Uttar Pradesh – 226010, India.

Tel.: [0522 272 0822](tel:05222720822), Email: ceo2@uppcb.in**Sub: Commercial offer for “Bioremediation of chromium contaminated soil at Rania site, Kanpur Dehat, UP”**

Dear Sir,

This is in relation to our meeting held at your office (with yourself, Dr. P K Agarwal Sir & Dr. R K Singh Sir) at Lucknow on 4th Aug., 2023 and subsequent to my tele talk with Sh. Ashutosh Pandey Sir regarding the subject. As required by you, our commercial offer for the subject bioremediation job to be carried out on the chromium contaminated soil located at **4.3 Ha** area at Rania Site, Kanpur Dehat, Nr. NH – 19, Umaman, Uttar Pradesh – 209101, India, is as described below.

Item Description	Quantity	Unit	Unit rate (Rs. Lakh)	Cost (Rs. Lakh)	Applicable tax (if any)		Total cost Inclusive of tax (Rs. Lakh)
					Tax component	Tax amount (Rs. Lakh)	
1.1 Supply of bioremediation services (SAC code: 998393)	1	each	27.00	27.00	IGST @18% *	4.86	31.86
Total cost payable to MIEBRS				27.00		4.86	31.86

Total cost payable to MIEBRS (in words): Rupees thirty-one lakh eighty-six thousand only.

* Tax will be applicable as per present rules of Govt. of India from time to time. Current rate: IGST @ 18%.

The above cost is the minimum lumpsum cost (as negotiated and agreed by you during the meeting on 4th Aug., 23) strictly applicable for bioremediation treatment of chromium contaminated soil spread on **up to 4.3 Hectare land up to 1 m depth having initial chromium (Cr⁺⁶) content up to 2 mg/l** (by TCLP) which will be **reduced to ≤0.5 mg/l** (by TCLP) after treatment. For increase in contaminated area (beyond 4.3 Ha area or 1 m depth) or initial Cr⁺⁶ content (beyond 2 mg/l), **if any, the cost of treatment will increase proportionately.** The other terms and conditions for execution of the process is as described in Annex- 1, for your perusal.

We request you to kindly send your Purchase Order (PO) against the same along with advance payment (@50% of above cost + taxes), so that we can plan our activities accordingly. Our bank account details are:

Name of Bank & Branch: **Union Bank of India, Tilak Nagar, New Delhi**; A/c. No.: **627901010050304**; A/c Holder Name: **MIEBRS**; IFSC code: **UBIN0562793**.

Awaiting a quick positive response from your end.

Thanks and regards.

For, MIEBRS (Maa Institute of Environmental Biotechnology Research & Services)

Dr. Ajoy Kumar Mandal, Ph. D, PGDBA.

Principal Scientist

Copy to:

1. Sh. Ashutosh Pandey, RO, UPPCB Kanpur Dehat., Email: rokanpurdehat@uppcb.in
2. Sh. P K Agarwal, Technical Advisor, UPPCB, Lucknow., Email: pkagr1962@gmail.com

**Annex – 1: Terms & conditions for bioremediation of chromium contaminated soil at Rania site,
Kanpur Dehat, Uttar Pradesh, India**

Proposal No.: MIEBRS/2023-24/021 dated: 16.11.2023
Client: Uttar Pradesh Pollution Control Board (UPPCB), Lucknow, India
Vendor: MIEBRS, New Delhi, India

1.0 Objectives:

Supply of bioremediation services for treatment of chromium contaminated soil at Rania Site, Kanpur Dehat, Nr. NH – 19, Umaran, Uttar Pradesh – 209101, India. The parameters considered for the project:

- a. Area of contamination = up to 4.3 hectare i.e. 43000 m²,
- b. Depth of contamination = up to 1 m below from surface
- c. Average initial concentration (max.) of Chromium (Cr⁺⁶) = up to 2 mg/l (by TCLP)
- d. Average concentration (max) of Chromium (Cr⁺⁶) to achieve after bioremediation ≤ 0.5 mg/l (by TCLP)

2.0 Proposed methodology:

- 2.1 After receipt of PO and advance payment from the client, the vendor will visit the contaminated site along with the client's representative to assess the initial site condition of contaminated area and also carry out joint sampling of contaminated soil from the site.
- 2.2 The samples will be properly sealed and carried by vendor for analysis of chromium content (Cr⁺⁶) by third party lab. One part of each sample will be handed over to Client's representative for parallel analysis at their end.
- 2.3 Based on the initial site assessment and sample analysis report, the project cost may be revised, after mutual agreement by both parties, if there is any increase in quantity / extent of contamination.
- 2.4 Meantime the Vendor will arrange for bulk production of required quantity of bioremediation agent and supply the same to Client's end. The Client will arrange for safe storage of the bioremediation agent supplied by the vendor.
- 2.5 The execution of bioremediation process will include excavation of contaminated soil throughout the site (up to maximum 1m depth from the surface) using excavator (JCB/poklene), application of bioremediation agent manually by laborer, mixing of bioremediation agent with contaminated soil using tractor with cultivator / JCB and sprinkling of sweet water on the contaminated soil after mixing of bioremediation agent.
- 2.6 The contaminated soil under treatment will be mixed / tilled again (i.e. 2nd time & 3rd time) after around 15 days interval after application of bioremediation agent.
- 2.7 It is expected that the bioremediation job will be completed after one month of application of bioremediation agent on the contaminated soil at the site.
- 2.8 Final sample of treated soil will be collected from the bioremediation site after completion of the bioremediation process jointly by the representatives of Client and vendor.
- 2.9 The samples will be properly sealed and carried by vendor for analysis of chromium content (Cr⁺⁶) by third party lab. One part of each sample will be handed over to Client's representative for parallel analysis at their end.
- 2.10 A final report will be prepared by the vendor after the completion of the bioremediation process and submitted to the Client for their record.
- 2.11 During the execution process, all the machineries (like Poklene/JCB/tractor with cultivator, sampling equipment, etc.), manpower and local transport of bioremediation agent from the storage site of the client to the contaminated site will be arranged by the Client's end. The vendor will only supply the bioremediation agent from Delhi to the storage location of the Client, supervise the execution process throughout the treatment process and arrange for sample testing by 3rd party lab.

3.0 Scope of work:

3.1 Scope of work by Vendor:

- ✓ Scientist / Representative of the vendor will be visiting the client's site from time to time for supervision of the execution of the project work. Travel, accommodation and boarding during the visit to client's site will be arranged by the vendor.
- ✓ Joint sampling of soil from the contaminated site before and after the bioremediation process along with Client's representative.
- ✓ Arrange for analysis of samples by third party laboratory.
- ✓ Bulk production of bioremediation agent and supply of same to safe storage location of the client. The same will be brought to the site location during execution process by the Client.
- ✓ Supervise the application of bioremediation agent on the contaminated soil and mixing of soil and water sprinkling from time to time.
- ✓ Preparation and submission of final report to the client.

3.2 Scope of work by Client:

- Arrange for machineries (like Poklene/JCB/tractor with cultivator, sampling equipment, etc.), manpower during the execution process.
- Arrange for **unloading** and **safe storage** (preferably in a closed room, prevention from rain and away from reach of children and stray animals) of bioremediation agent supplied by the vendor, from time to time. Estimated total quantity of bioremediation agent would be around 5000 kg which will be supplied in parts from time to time.
- Arrange for local transport of bioremediation agent from the client's storage location to the contaminated site including loading - unloading.
- Arrange for excavation, tilling, mixing of soil with bioremediation agent using excavator (poklene/JCB/tractor with cultivator) ; application of bioremediation agent by manual laborer, sprinkling of sweet water on the soil at the bioremediation site as per guidance and supervision of the Vendor's representative.
- Arrange for sampling of soil from the bioremediation site before and after the bioremediation process by manpower and manual sampling equipment like spade, talsa, etc.
- Witness joint sampling along with vendor's representative.
- Provide necessary safety equipments to vendor's representative from time to time during the execution process.
- Ensure necessary safety equipments for the manpower (drivers, machine operators, laborers, etc.) are supplied by the client.
- Any other logistic requirement during the execution process from time to time.

4.0 Project Duration:

- 4.1 The project will commence within 3 weeks after receipt of purchase order and advance payment from the client.
- 4.2 The bioremediation job is expected to be completed within 30 days after first application of bioremediation agent on the contaminated soil at the particular site location.
- 4.3 It is estimated that the bioremediation project at the whole contaminated site of 4.3 Ha area will be completed within 3 months from the date of receipt of PO along with advance payment, if the supply of machineries and manpower are as per expectation.
- 4.4 Delay, if any due to genuine and unforeseen reasons, may be adjusted accordingly with mutual consent from both the parties.

5.0 Budget:

- 5.1 The estimated cost for the project, as per the above defined scope of work, payable to M/s. MIEBRS, would be **Rs. 27.00 Lakhs + applicable taxes as per rules of Govt. of India. Presently IGST @ 18% would be applicable as tax on the above cost i.e. total cost including taxes will be 31.86 lakhs.**
- 5.2 The respective **HSN/SAC code** applicable for the subject services is **998393**.
- 5.3 The above cost includes professional charges and travel expenses by the vendor as per the above-mentioned scope of work.
- 5.4 **If the quantity / extent of initial contamination increases beyond the above mentioned project objective, the project cost will increase proportionately.**

6.0 Payment Terms:

- 6.1 First installment of 50% of total cost including taxes (i.e. Rs. 15.93 Lakhs) to be paid as advance payment along with PO.
- 6.2 Final installment of 50% of total cost including taxes (i.e. Rs. 15.93 Lakhs) to be paid after completion of project and submission of project report.
- 6.3 Payment should be made either by cheque/DD in favor of “**MIEBRS**” payable at Delhi, or, by online transfer to the bank account as detailed below:

Name of Bank:	Union Bank of India
Branch:	Tilak Nagar, New Delhi.
A/c. No.:	627901010050304
A/c Holder Name:	MIEBRS
IFSC code:	UBIN0562793



क्षेत्रीय कार्यालय
उत्तर प्रदेश प्रदूषण नियंत्रण बोर्ड
280, एन0एच0-19, रनियां, कानपुर देहात-209304



पत्रांक : 2714/स्था/1R-130/2023

दिनांक-13/10/2023

सेवा में,

अनुस्मारक-प्रथम

उपजिलाधिकारी
तहसील-अकबरपुर
जनपद- कानपुर देहात।

विषय- ग्राम-खानचंदपुर, रनियां, जनपद-कानपुर देहात से उठाये गये डम्प क्रोमियम वेस्ट स्थल पर मियांवाकी पद्धति से वृक्षारोपण कराये जाने हेतु स्थल उपलब्ध कराये जाने के सम्बन्ध में।

महोदय,

कृपया उपरोक्त विषयक संदर्भ ग्रहण करने का कष्ट करें। ग्राम-खानचंदपुर स्थित क्रोमियम वेस्ट डम्प साइट से सम्पूर्ण वेस्ट के सुरक्षित ढंग से निस्तारित कराये जाने के बाद उक्त क्षेत्र में वेस्ट डम्पिंग के कारण दूषित मृदा का रेमिडिएशन किया जाना आवश्यक है ताकि मृदा में समाहित क्रोमियम वर्षा जल से लीचिंग होकर अग्रेतर भू-जल में मिश्रित न हो सके। समिति द्वारा क्रोमियम वेस्ट डम्प साइट पर वेस्ट के सुरक्षित निस्तारण के उपरान्त मृदा स्थल पर ही अवशेष रह गये हेक्सावेलेन्ट क्रोमियम को ट्राइवेलेन्ट क्रोमियम में परिवर्तित कर मृदा सुदृणीकरण के सम्बन्ध में कल्चर का प्रयोग किया जायेगा तथा उक्त स्थल पर मियांवाकी एफारेस्टेशन कराये जाने से रेमिडिएशन की लागत कम हो जायेगी। प्रभागीय वनाधिकारी, कानपुर देहात के पर्यवेक्षण में उक्त कार्य कराये जाने हेतु समिति की बैठक दिनांक 22.09.2023 में निर्णय लिया गया है तथा प्रभागीय वनाधिकारी, कानपुर देहात द्वारा कार्य की लागत एवं विवरण प्रेषित किया जाना है।

भूमि आवंटन के सम्बन्ध में इस कार्यालय के पूर्व पत्रों दिनांक 17.08.2023, 12.09.2023 एवं दिनांक 26.09.2023 द्वारा अधिशाषी अधिकारी, नगर पंचायत, रनियां, कानपुर देहात से अनुरोध किया गया था तथा पत्र दिनांक 12.09.2023 द्वारा आपसे अनुरोध किया गया था, भूमि आवंटन के सम्बन्ध में अधिशाषी अधिकारी, नगर पंचायत, रनियां, कानपुर देहात द्वारा सूचित नहीं किया गया है, जिससे कार्य की प्रगति बाधित हो रही है।

अतः अनुरोध है कि प्रकरण की संवेदनशीलता के दृष्टिगत स्थल पर मियांवाकी फॉरेस्ट व भूजल शोधन हेतु भूमि आवंटित किये जाने हेतु अधिशाषी अधिकारी, नगर पंचायत, रनियां, कानपुर देहात को निर्देशित करने का कष्ट करें, जिससे कार्य ससमय कराया जा सके।

भवदीय,

(आशुतोष पाण्डेय)
क्षेत्रीय अधिकारी (प्र०)

प्रतिलिपि:-

1. जिलाधिकारी महोदय, को सादर अवलोकनार्थ।
2. मुख्य पर्यावरण अधिकारी (वृत्त-2), उ०प्र० प्रदूषण नियंत्रण बोर्ड, लखनऊ को सूचनार्थ सादर प्रेषित।
3. प्रभागीय वनाधिकारी, वन प्रभाग, कानपुर देहात को सूचनार्थ सादर प्रेषित।

क्षेत्रीय अधिकारी (प्र०)



1212

क्षेत्रीय कार्यालय
उत्तर प्रदेश प्रदूषण नियंत्रण बोर्ड

280, एन0एच0-19, रनियां, कानपुर देहात-209304



पत्रांक 2643/रूब/R-130/23

दिनांक 26/09/23

सेवा में,

अधिसासी अधिकारी
नगर पंचायत, रनियां,
जनपद-कानपुर देहात।

विषय:- ग्राम-खानचंदपुर, रनियां, जनपद-कानपुर देहात से उठाये गये डम्प कोमियम वेस्ट स्थल पर मियांवाकी पद्धति से वृक्षारोपण कराये जाने हेतु मै0 आरती डिस्टलरीज प्रा0लि0, ग्राम-चिरौरा, रनियां, कानपुर देहात को स्थल उपलब्ध कराये जाने के सम्बन्ध में।

महोदय,

कृपया उपरोक्त विषयक आपके पत्रांक-126/न0पं0रनियां/2023-24 दिनांक 21.09.2023 का संदर्भ ग्रहण करने का कष्ट करें, जिसके माध्यम से उक्त डम्प वेस्ट स्थल की भूमि पर वृक्षारोपण हेतु आवश्यक भूमि का क्षेत्रफल व अन्य विवरण प्रेषित किये जाने का अनुरोध किया गया है।

अतः उक्त डम्प वेस्ट स्थल की भूमि पर वृक्षारोपण हेतु उपलब्ध भूमि कार्यालय अभिलेखानुसार आंकलित सरकारी ऊसर भूमि ग्राम पंचायत किशारवल, प्रसिद्धपुर भार, खानचंदपुर में लगभग 2.5 हे0 एवं प्राइवेट/काश्तकारों की भूमि उमरन में लगभग 2.0 हे0, कुल भूमि-4.5 हे0 है। कृपया नगर पंचायत में उपलब्ध भूमि रिकार्ड के आधार पर सत्यापित कराते हुये उक्त भूमि मियांवाकी वृक्षारोपण कार्य हेतु उपलब्ध कराये जाने का कष्ट करें।

संलग्नक:-यथोपरि।

भवदीय,

(आशुतोष पाण्डेय)
क्षेत्रीय अधिकारी (प्र0)

प्रतिलिपि:-

1. जिलाधिकारी महोदय, कानपुर देहात को सादर अवलोकनार्थ।
2. अपर जिलाधिकारी (प्रशासन)/(वि0/रा0), को सादर सूचनार्थ।
3. मुख्य पर्यावरण अधिकारी (वृत्त-2), उ0प्र0 प्रदूषण नियंत्रण बोर्ड, लखनऊ को सूचनार्थ सादर प्रेषित।



क्षेत्रीय अधिकारी (प्र0)



1213

क्षेत्रीय कार्यालय

उत्तर प्रदेश प्रदूषण नियंत्रण बोर्ड

280, एन0एच0-19, रनियां, कानपुर देहात-209304

पत्रांक : 2591/स्ता0/ए-130/2023

दिनांक- 12/09/2023

सेवा मे,

उप जिलाधिकारी महोदया
तहसील-अकबरपुर,
जनपद-कानपुर देहात।

विषय-ग्राम-खानचंदपुर, रनियां, जनपद-कानपुर देहात से उठाये गये डम्प क्रोमियम वेस्ट स्थल पर मियावाकी पद्धति से वृक्षारोपण कराये जाने हेतु मै0 आरती डिस्टलरीज प्रा0लि0, ग्राम-चिरौरा, रनियां, कानपुर देहात को स्थल उपलब्ध कराये जाने के सम्बन्ध में।

महोदया,

कृपया उपरोक्त विषयक संदर्भ ग्रहण करने का कष्ट करें। क्रोमियम वेस्ट डम्प साइट से सम्पूर्ण वेस्ट के सुरक्षित ढंग से निस्तारित कराये जाने के बाद उक्त क्षेत्र में वेस्ट डम्पिंग के कारण दूषित मृदा का रेमिडिएशन किया जाना आवश्यक है ताकि मृदा में समाहित क्रोमियम वर्षा जल से लीचिंग होकर अग्रेंतर भू-जल में मिश्रित न हो सके। समिति द्वारा क्रोमियम वेस्ट डम्प साइट पर वेस्ट के सुरक्षित निस्तारण के उपरान्त मृदा स्थल पर ही अवशेष रह गये हेक्सावैलेन्ट क्रोमियम को ट्राइवैलेन्ट क्रोमियम में परिवर्तित कर मृदा सुदृणीकरण के सम्बन्ध में कल्चर का प्रयोग किया जायेगा तथा उक्त स्थल पर मियावाकी एफारेस्टेशन कराये जाने से रेमिडियेशन की लागत कम हो जायेगी। प्रभागीय वनाधिकारी, वन प्रभाग, कानपुर देहात को मियावाकी कार्य के प्रस्ताव हेतु बोर्ड मुख्यालय से पत्र प्रेषित किया गया है, जिस पर समिति की आगामी बैठक में अंतिम निर्णय लिया जाना है।

मै0 आरती डिस्टलरीज प्रा0लि0, चिरौरा, रनियां, कानपुर देहात द्वारा मियावाकी पद्धति से वृक्षारोपण हेतु प्रस्ताव प्रेषित किया गया है। उक्त स्थल नगर पंचायत, रनियां के अंतर्गत आच्छादित है। अतः नगर पंचायत रनियां एवं मै0 आरती डिस्टलरीज प्रा0लि0 के मध्य मियावाकी फोरेस्ट डेवलप करने हेतु एम0ओ0यू0 कराया जाना है। वनों के विकास का कार्य मै0 आरती डिस्टलरीज प्रा0लि0/उसकी सहयोगी कंपनी/होल्डिंग कंपनी आदि द्वारा उसके Corporate Social Responsibility (CSR) कार्पोरेट पर्यावरण दायित्वों (CER) के तहत किया जायेगा और मियावाकी पद्धति से रोपित पौधों का समय-समय पर देखभाल एवं पर्यवेक्षण वन विभाग द्वारा भी किया जायेगा।

ग्राम-खानचंदपुर, प्रसिद्धपुर, किशरवल, रनियां, जनपद-कानपुर देहात से उठाये गये डम्प क्रोमियम वेस्ट स्थल पर मियावाकी पद्धति से वृक्षारोपण कराये जाने हेतु ग्राम पंचायत की भूमि पर मै0 आरती डिस्टलरीज प्रा0लि0, ग्राम-चिरौरा, रनियां, कानपुर देहात को अनापत्ति दिये जाने के सम्बन्ध में अधिशासी अधिकारी, नगर पंचायत रनियां, कानपुर देहात को कार्यालय से दिनांक 17.08.2023 एवं दिनांक 01.09.2023 में पत्र प्रेषित किया गया, किन्तु उक्त के सम्बन्ध में कोई प्रगति की सूचना प्राप्त नहीं है अतः अनुरोध है कि प्रकरण मा0 एन0जी0टी0 में विचाराधीन होने एवं शासन की प्राथमिकता के दृष्टिगत कृपया अधिशासी अधिकारी रनियां को अनापत्ति निर्गमन के सम्बन्ध में आवश्यक कार्यवाही हेतु निर्देशित करने कष्ट करें।

भवदीय,

(आशुतोष पाण्डेय)
क्षेत्रीय अधिकारी (प्र0)

प्रतिलिपि:-

1. जिलाधिकारी महोदय, को सादर अवलोकनार्थ।
2. अपर जिलाधिकारी (प्रशासन), कानपुर देहात को सादर सूचनार्थ।
3. मुख्य पर्यावरण अधिकारी (वृत्त-2), उ0प्र0 प्रदूषण नियंत्रण बोर्ड, लखनऊ को सूचनार्थ सादर प्रेषित।

क्षेत्रीय अधिकारी (प्र0)





क्षेत्रीय कार्यालय
उत्तर प्रदेश प्रदूषण नियंत्रण बोर्ड
280, एन0एच0-19, रनियां, कानपुर देहात-209304

पत्रांक 2560/सा0/R-130/2023

दिनांक 01/09/2023

सेवा में,

अधिशासी अधिकारी
नगर पंचायत, रनियां,
जनपद-कानपुर देहात।

अनुस्मारक-प्रथम

विषय:- ग्राम-खानचंदपुर, रनियां, जनपद-कानपुर देहात से उठाये गये डम्प कोमियम वेस्ट स्थल पर मियांवाकी पद्धति से वृक्षारोपण कराये जाने हेतु मै0 आरती डिस्टलरीज प्रा0लि0, ग्राम-चिरौरा, रनियां, कानपुर देहात को स्थल उपलब्ध कराये जाने के सम्बन्ध में।

महोदय,

कृपया उपरोक्त विषयक इस कार्यालय से निर्गत पत्रांक-2502/सा0/आर-130/2023 दिनांक 17.08.2023 का संदर्भ ग्रहण करने का कष्ट करें, जिसके माध्यम से कोमियम वेस्ट डम्प साइट पर मियांवाकी पद्धति से वनीकरण कराये जाने हेतु भूमि आवंटन किये जाने का अनुरोध किया गया था। मियांवाकी कार्य की समीक्षा शासन स्तर पर निरन्तर की जा रही है, समीक्षा बैठक में मियांवाकी कार्य की प्रगति धीमी होने पर असंतोष व्यक्त किया गया तथा मुझे यह कहने का निर्देश हुआ है। उक्त ग्राम समाज की भूमि पर मियांवाकी पद्धति से वृक्षारोपण कराये जाने के सम्बन्ध में त्वरित कार्यवाही की जाये। अतः उक्त ग्राम समाज की भूमि का आवंटन मै0 आरती डिस्टलरीज प्रा0लि0, ग्राम-चिरौरा, रनियां, कानपुर देहात के पक्ष में मियांवाकी हेतु किया जाना आवश्यक है, जिससे वर्षा ऋतु में इकाई द्वारा कार्य प्रारम्भ कर दिया जाये।

अतः कृपया कार्य की संवेदनशीलता के दृष्टिगत ग्राम-खानचंदपुर, प्रसिद्धपुर, किशरवल, रनियां, जनपद-कानपुर देहात से उठाये गये कोमियम वेस्ट डम्प स्थल पर मियांवाकी पद्धति से वृक्षारोपण कराये जाने हेतु मै0 आरती डिस्टलरीज प्रा0लि0, ग्राम-चिरौरा, रनियां, कानपुर देहात को भूमि आवंटित करने के सम्बन्ध में आवश्यक कार्यवाही करने का कष्ट करें।

भवदीय,

(आशुतोष पाण्डेय)
क्षेत्रीय अधिकारी (प्र0)

प्रतिलिपि:-

1. जिलाधिकारी महोदया, कानपुर देहात को सादर अवलोकनार्थ।
2. अपर जिलाधिकारी (प्रशासन)/(वि0/रा0), को सादर सूचनार्थ।
3. मुख्य पर्यावरण अधिकारी (वृत्त-2), उ0प्र0 प्रदूषण नियंत्रण बोर्ड, लखनऊ को मुख्य सचिव महोदय द्वारा बैठक में दिये निर्देशों के अनुपालन में सादर सूचनार्थ प्रेषित।

क्षेत्रीय अधिकारी (प्र0)



क्षेत्रीय कार्यालय
उत्तर प्रदेश प्रदूषण नियंत्रण बोर्ड
280, एन0एच0-19, रनियां, कानपुर देहात-209304

पत्रांक : 2502/रुठ/ R-130/2023

दिनांक- 17/08/2023

सेवा में,

अधिशाली अधिकारी
नगर पंचायत रनियां,
जनपद-कानपुर देहात।

विषय- ग्राम-खानचंदपुर, रनियां, जनपद-कानपुर देहात से उठाये गये डम्प क्रोमियम वेस्ट स्थल पर मियांवाकी पद्धति से वृक्षारोपण कराये जाने हेतु मै0 आरती डिस्टलरीज प्रा0लि0, ग्राम-चिरौरा, रनियां, कानपुर देहात को स्थल उपलब्ध कराये जाने के सम्बन्ध में।

महोदय,

कृपया उपरोक्त विषयक संदर्भ ग्रहण करने का कष्ट करें। क्रोमियम वेस्ट डम्प साइट से सम्पूर्ण वेस्ट के सुरक्षित ढंग से निस्तारित कराये जाने के बाद उक्त क्षेत्र में वेस्ट डम्पिंग के कारण दूषित मृदा का रेमिडिएशन किया जाना आवश्यक है ताकि मृदा में समाहित क्रोमियम वर्षा जल से लीचिंग होकर अग्रेतर भू-जल में मिश्रित न हो सके। समिति द्वारा क्रोमियम वेस्ट डम्प साइट पर वेस्ट के सुरक्षित निस्तारण के उपरान्त मृदा स्थल पर ही अवशेष रह गये हेक्सावैलेन्ट क्रोमियम को ट्राइवैलेन्ट क्रोमियम में परिवर्तित कर मृदा सुदृणीकरण के सम्बन्ध में कल्चर का प्रयोग किया जायेगा तथा उक्त स्थल पर मियांवाकी एफारेस्टेशन कराये जाने से रेमिडियेशन की लागत कम हो जायेगी। प्रभागीय वनाधिकारी, वन प्रभाग, कानपुर देहात को मियांवाकी कार्य के प्रस्ताव हेतु बोर्ड मुख्यालय से पत्र प्रेषित किया गया है, जिस पर समिति की आगामी बैठक में अंतिम निर्णय लिया जाना है।

मै0 आरती डिस्टलरीज प्रा0लि0, चिरौरा, रनियां, कानपुर देहात द्वारा मियांवाकी पद्धति से वृक्षारोपण हेतु प्रस्ताव प्रेषित किया गया है। उक्त स्थल नगर पंचायत, रनियां के अंतर्गत आच्छादित है। अतः नगर पंचायत रनियां एवं मै0 आरती डिस्टलरीज प्रा0लि0 के मध्य मियांवाकी फोरेस्ट डेवलप करने हेतु एम0ओ0यू0 कराया जाना है। वनों के विकास का कार्य मै0 आरती डिस्टलरीज प्रा0लि0/उसकी सहयोगी कंपनी/होल्टिंग कंपनी आदि द्वारा उसके Corporate Social Responsibility (CSR) कार्पोरेट पर्यावरण दायित्वों (CER) के तहत किया जायेगा और मियांवाकी पद्धति से रोपित पौधों का समय-समय पर देखभाल एवं पर्यवेक्षण वन विभाग द्वारा भी किया जायेगा।

ग्राम-खानचंदपुर, प्रसिद्धपुर, किशरवल, रनियां, जनपद-कानपुर देहात से उठाये गये डम्प क्रोमियम वेस्ट स्थल पर मियांवाकी पद्धति से वृक्षारोपण कराये जाने हेतु मै0 आरती डिस्टलरीज प्रा0लि0, ग्राम-चिरौरा, रनियां, कानपुर देहात को भूमि आवंटित करने के सम्बन्ध में आवश्यक कार्यवाही करने का कष्ट करें। ज्ञातव्य हो कि उक्त कार्य शासन की प्राथमिकता में है तथा समयबद्ध सूचना मा0 एन0जी0टी0, नई दिल्ली को प्रेषित की जानी है।

भवदीय,

(आशुतोष पाण्डेय)

क्षेत्रीय अधिकारी (प्र0)

प्रतिलिपि:-

1. जिलाधिकारी महोदया, को सादर अवलोकनार्थ।
2. अपर जिलाधिकारी (प्रशासन), कानपुर देहात को सादर सूचनार्थ।
3. अपर जिलाधिकारी (वि0/रा0), कानपुर देहात को सादर सूचनार्थ।
4. मुख्य पर्यावरण अधिकारी (वृत्त-2), उ0प्र0 प्रदूषण नियंत्रण बोर्ड, लखनऊ को सूचनार्थ सादर प्रेषित।

क्षेत्रीय अधिकारी (प्र0)



उत्तर प्रदेश प्रदूषण नियंत्रण बोर्ड

UTTAR PRADESH POLLUTION CONTROL BOARD

दिनांक
Date 21-11-23

संदर्भ सं०

Ref. No. H03154/C-2/NGT-46/23

अनुस्मारक-1

सेवा में

1. निदेशक, भारतीय प्रौद्योगिकी संस्थान (IIT), दिल्ली।
2. निदेशक, भारतीय प्रौद्योगिकी संस्थान (IIT), रुड़की।
3. निदेशक, भारतीय प्रौद्योगिकी संस्थान (IIT), कानपुर।
4. निदेशक, राष्ट्रीय पर्यावरण अभियांत्रिकी अनुसंधान संस्थान (NEERI), नागपुर।
5. निदेशक, भारतीय विष विज्ञान अनुसंधान संस्थान (IITR), लखनऊ।

विषय— मा0 राष्ट्रीय हरित अधिकरण, नई दिल्ली द्वारा OA No. 985/2019 In Re : Water Pollution by Tanneries at Jajmau, Kanpur, Uttar Pradesh WITH OA No. 986/2019 In Re : Water Pollution at Rania, Kanpur Dehat & Rakhi Mandi, Kanpur Nagar, Uttar Pradesh के अन्तर्गत पारित आदेश दिनांक 16.05.2023 के अनुपालन के सम्बंध में।

महोदय,

कृपया मा0 राष्ट्रीय हरित अधिकरण, नई दिल्ली द्वारा OA No. 985/2019 In Re : Water Pollution by Tanneries at Jajmau, Kanpur, Uttar Pradesh WITH OA No. 986/2019 In Re : Water Pollution at Rania, Kanpur Dehat & Rakhi Mandi, Kanpur Nagar, Uttar Pradesh के अन्तर्गत पारित आदेश दिनांक 16.05.2023 का संदर्भ ग्रहण करें। उक्त आदेश के अंश निम्नवत है :-

17. With regard to remediation of ground water contamination, we do not find current status of ground water quality profile and nor of pilot project to show removal of chromium by installing RO and nano filtration system, as directed vide order dated 23.09.2022. While pump and treat method along with bio-remediation may be long term approaches, measures like RO installation at small level can quickly demonstrate performance which may be done on priority. Possibility of stabilised waste being converted into concrete blocks may be explored.

Directions:

18. In the light of above, further status report in the matter be filed with regard to status as on 31.10.2023 by joint Committee of NMCG, State PCB, CPCB and District Magistrate, Kanpur Dehat on or before 15.11.2023 by e-mail at judicial-ngt@gov.in preferably in the form of searchable PDF/ OCR Support PDF and not in the form of Image PDF. State PCB will be the nodal agency for coordination and compliance. The report may inter alia mention:-

- i. Status of complete removal and transportation of excavated chromium waste from all the sites and waste treated and stabilized and duly ensured for stability before landfilling.
- ii. ground water profile in terms of chromium in the areas under question and installation of pilot project on chromium removal by RO/Nanofiltration.
- iii. Execution plan with timelines on ground water remediation.

मा0 एन0जी0टी0 द्वारा खानचन्दपुर रनियों में क्रोमियम डम्प साइट के कन्टामिनेटेड भूगर्भीय जल के रेमेडियेशन हेतु आर0ओ0/नैनो फिल्ट्रेशन टेक्नोलॉजी आधारित पाइलट प्लांट स्थापित किये जाने के निर्देश दिये गये हैं। अवगत कराना है कि प्रकरण में उ0प्र0 शासन द्वारा गठित समिति एवं उप-समिति की दिनांक 06.06.2023 को बैठक आहूत की गयी। उक्त बैठक में चर्चा के दौरान यह सुझाव दिया गया कि भूगर्भीय जल के रेमेडियेशन हेतु पम्प एण्ड ट्रीट तकनीक ही सबसे उपयुक्त है तथा बायो रेमेडियेशन भी साथ में किया जा सकता है। इस सम्बंध में समिति द्वारा एक्सपर्ट इन्स्टीट्यूट से भूगर्भीय जल के रेमेडियेशन हेतु तकनीकी के निर्धारण हेतु अभिमत प्राप्त किये जाने का निर्णय लिया गया। केन्द्रीय प्रदूषण नियंत्रण बोर्ड, दिल्ली द्वारा भूगर्भीय जल में क्रोमियम की सांद्रता की आंकलन हेतु दिनांक 13.02.2023 एवं 19.05.2023 को डम्प साइट के पास स्थित हैण्डपम्प् से भूगर्भीय जल के नमूने एकत्र किये गये, जिनकी विश्लेषण आख्या संलग्न है।

राज्य बोर्ड के पत्रांक एच 96609/सी-2/एनजीटी-46/23 दिनांक 30.06.2023 द्वारा खानचन्दपुर रनियों में क्रोमियम डम्प साइट के कन्टामिनेटेड भूगर्भीय जल के रेमेडियेशन हेतु उपयुक्त तकनीक के सम्बंध में अभिमत/मार्गदर्शन देने हेतु अनुरोध किया गया था। परन्तु आपके संस्थान से इस सम्बंध में अभी तक कोई भी सूचना प्राप्त नहीं हुई है।

अतः आपसे पुनः अनुरोध है कि खानचन्दपुर रनियों में क्रोमियम डम्प साइट के कन्टामिनेटेड भूगर्भीय जल के रेमेडियेशन हेतु उपयुक्त तकनीक के सम्बंध में अभिमत/मार्गदर्शन देने का कष्ट करें, जिससे कि तदानुसार पाइलट प्लांट स्थापित कराने हेतु यथाशीघ्र अग्रिम कार्यवाही की जा सके।

संलग्नक-यथोपरि।

भवदीय

(अजय कुमार शर्मा)

सदस्य सचिव

टी.सी. - 12 वी, विभूति खण्ड, गोमती नगर,

लखनऊ - 226 010

दूरभाष : 0522-2720828, 2720831

फैक्स : 0522-2720764, 2720676

ई-मेल : info@uppcb.com

वेबसाइट : www.uppcb.com

T.C.-12 Y, Vibhuti Khand, Gomti Nagar,

Lucknow - 226 010

Phone : 0522-2720828, 2720831

Fax : 0522-2720764, 2720676

E-mail : info@uppcb.com

Website : www.uppcb.com

1217
उत्तर प्रदेश प्रदूषण नियंत्रण बोर्ड
UTTAR PRADESH POLLUTION CONTROL BOARD



संदर्भ सं०
Ref. No. 196609

1/सी.2/ NGT - 46/23

दिनांक 30-6-23
Date

सेवा में

1. निदेशक, भारतीय प्रौद्योगिकी संस्थान (IIT), दिल्ली।
2. निदेशक, भारतीय प्रौद्योगिकी संस्थान (IIT), रुड़की।
3. निदेशक, भारतीय प्रौद्योगिकी संस्थान (IIT), कानपुर।
4. निदेशक, राष्ट्रीय पर्यावरण अभियांत्रिकी अनुसंधान संस्थान (NEERI), नागपुर।
5. निदेशक, भारतीय विष विज्ञान अनुसंधान संस्थान (IITR), लखनऊ।

विषय- मा० राष्ट्रीय हरित अधिकरण, नई दिल्ली द्वारा OA No. 985/2019 In Re : Water Pollution by Tanneries at Jajmau, Kanpur, Uttar Pradesh WITH OA No. 986/2019 In Re : Water Pollution at Rania, Kanpur Dehat & Rakhi Mandi, Kanpur Nagar, Uttar Pradesh के अन्तर्गत पारित आदेश दिनांक 16.05.2023 के अनुपालन के सम्बंध में।

महोदय,

कृपया मा० राष्ट्रीय हरित अधिकरण, नई दिल्ली द्वारा OA No. 985/2019 In Re : Water Pollution by Tanneries at Jajmau, Kanpur, Uttar Pradesh WITH OA No. 986/2019 In Re : Water Pollution at Rania, Kanpur Dehat & Rakhi Mandi, Kanpur Nagar, Uttar Pradesh के अन्तर्गत पारित आदेश दिनांक 16.05.2023 का संदर्भ ग्रहण करें। उक्त आदेश के अंश निम्नवत है :-

17. With regard to remediation of ground water contamination, we do not find current status of ground water quality profile and nor of pilot project to show removal of chromium by installing RO and nano filtration system, as directed vide order dated 23.09.2022. While pump and treat method along with bio-remediation may be long term approaches, measures like RO installation at small level can quickly demonstrate performance which may be done on priority. Possibility of stabilised waste being converted into concrete blocks may be explored.

Directions:

18. In the light of above, further status report in the matter be filed with regard to status as on 31.10.2023 by joint Committee of NMCG, State PCB, CPCB and District Magistrate, Kanpur Dehat on or before 15.11.2023 by e-mail at judicial-ngt@gov.in preferably in the form of searchable PDF/ OCR Support PDF and not in the form of Image PDF. State PCB will be the nodal agency for coordination and compliance. The report may inter alia mention:-

- i. Status of complete removal and transportation of excavated chromium waste from all the sites and waste treated and stabilized and duly ensured for stability before landfilling.
- ii. ground water profile in terms of chromium in the areas under question and installation of pilot project on chromium removal by RO/Nanofiltration.
- iii. Execution plan with timelines on ground water remediation.

मा० एन०जी०टी० द्वारा खानचन्दपुर रनियों में क्रोमियम डम्प साइट के कन्टामिनेटेड भूगर्भीय जल के रेमेडियेशन हेतु आर०ओ०/नैनो फिल्ट्रेशन टेक्नोलॉजी आधारित पाइलट प्लांट स्थापित किये जाने के निर्देश दिये गये हैं। अवगत कराना है कि प्रकरण में उ०प्र० शासन द्वारा गठित समिति एवं उप-समिति की दिनांक 06.06.2023 को बैठक आहूत की गयी। उक्त बैठक में चर्चा के दौरान यह सुझाव दिया गया कि भूगर्भीय जल के रेमेडियेशन हेतु पम्प एण्ड ट्रीट तकनीक ही सबसे उपयुक्त है तथा बायो रेमेडियेशन भी साथ में किया जा सकता है। इस सम्बंध में समिति द्वारा एक्सपर्ट इन्स्टीट्यूट से भूगर्भीय जल के रेमेडियेशन हेतु तकनीकी के निर्धारण हेतु अभिमत प्राप्त किये जाने का निर्णय लिया गया। केन्द्रीय प्रदूषण नियंत्रण बोर्ड, दिल्ली द्वारा भूगर्भीय जल में क्रोमियम की सांद्रता की आंकलन हेतु दिनांक 13.02.2023 एवं 19.05.2023 को डम्प साइट के पास स्थित हैण्डपम्प्स से भूगर्भीय जल के नमूने एकत्र किये गये, जिनकी विश्लेषण आख्या संलग्न है।

अतः आपसे अनुरोध है कि खानचन्दपुर रनियों में क्रोमियम डम्प साइट के कन्टामिनेटेड भूगर्भीय जल के रेमेडियेशन हेतु उपयुक्त तकनीक के सम्बंध में अभिमत/मार्गदर्शन देने का कष्ट करें, जिससे कि तदनुसार पाइलट प्लांट स्थापित कराने हेतु अग्रिम कार्यवाही की जा सके।

संलग्नक-यथोपरि।

भवदीय

(अजय कुमार शर्मा)
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Table-1: Comparative result of Groundwater samples

S. No.	Sampling Point (Depth)	Geo-coordinates		Cr(VI) Concentration(mg/L) as on 13.02.23	Cr(VI) Concentration(mg/L) as on 19.05.23
Groundwater samples (BIS: 0.05 mg/L)					
1.	HP-01 (130")	26° 24' 24 " N	80° 02' 36 " E	BDL	
2.	HP-02 (130")	26° 24' 43 " N	80° 02' 15 " E		
3.	HP-03 (80")	26° 24' 30 " N	80° 02' 29 " E	1.2	0.2
4.	HP-04	26° 23' 35 " N	80° 02' 04 " E	BDL	
5.	HP-05,(900")	26° 23' 34 " N	80° 03' 34 " E	0.2	0.1
6.	HP-06 (300")	26° 23' 36 " N	80° 03' 26 " E	BDL	
7.	HP-07	26° 23' 45 " N	80° 03' 01 " E	3.2	2.27
8.	HP-08	26° 23' 43 " N	80° 03' 02 " E	0.1	0.49
9.	HP-08 (a)		E	-	4.6
10.	HP-09	26° 23' 39 " N	80° 02' 58 " E	BDL	

HEALTH CAMP REPORT OF VILLAGE 12/19 KHANCHANDPUR, CHAWHANPURWA SARWANKHERA

NOTE: DURING SCREENING /HEALTH CAMP NO POSITVIE CASE OF CARCINOMA OR MALIGNANCY DETECTED

DATE :02/07/2022

ORAL ULCER	DERMATITIS CONTACT	LM	DERMATITIS ATOPIC	SCABIES	OA	HYPER TENSION	T2DM
3	3	4	2	0	6	0	1
M/F 2/1	M/F 0/3	M/F 1/3	M/F 1/1	M/F	M/F 4/2	M/F	M/F 0/1
LOWER BACK PAIN	CSOM	CONJUNCTIVITIS	CERVICAL SPONDYLITIS	FEVER	COMMON COLD	SINUSITIS	FROZEN SHOULDER
3	2	2	1	5	1	0	1
M/F 2/1	M/F 1/1	M/F 0/2	M/F 1/0	M/F 3/2	M/F 1/0	M/F 0/0	M/F 1/0
CERVICAL LYMPH NODE PATHY	CELLULITIS	ALLERGIC RHINITIS	GERD	GASTRITIS	ABDOMEN PAIN	ACNE ROSACEA	ECZEMA
0	0	0	3	1	1	1	1
M/F 0/0	M/F 0/0	M/F	M/F 1/2	M/F 0/1	M/F 0/1	M/F 0/1	M/F 0/1

TOTAL PATIENT	41
MALE	18
FEMALE	23

CAMP DONE ON 2/7/2022 AT CHAWHANPURWA KHANCHANDPUR ALONG WITH PHARMACIST MR SANDEEP KUMAR ,TOTAL 41 PT WERE SEEN,RBS OF 8 PT WERE DONE,ONE DETECTED WITH HYPERGLYCEMIA, SLIDE FOR MP WAS MADE OF 5 PT, ALL NEGATIVE. PATIENT WERE FOUND SUFFERING FROM MINOR AILMENTS AND NO MAGOR DISEASE FOUND.

HEALTH CAMP REPORT OF VILLAGE KHANCHANDPUR, YADAVKAPURWA SARWANKHERA

NOTE: DURING SCREENING /HEALTH CAMP NO POSITIVE CASE OF CARCINOMA OR MALIGNANCY DETECTED

DATE :10/07/2022

ORAL ULCER	DERMATITIS CONTACT	LM	DERMATITIS ATOPIC	SCABIES	OA	HYPER TENSION	T2DM
1	8	1	1	0	5	0	2
M/F 1/0	M/F 5/3	M/F 0/1	M/F 1/0	M/F	M/F 2/3	M/F	M/F 0/2
LOWER BACK PAIN	CSOM	CONJUNCTIVITIS	CERVICAL SPONDYLITIS	FEVER	COMMON COLD	SINUSITIS	FROZEN SHOULDER
4	1	4	2	4	2	0	0
M/F 2/2	M/F 0/1	M/F 2/2	M/F 2/0	M/F 0/4	M/F 2/0	M/F 0/0	M/F
CERVICAL LYMPHADENOPATHY	CELLULITIS	ALLERGIC RHINITIS	GERD	GASTRITIS	BRONCHITIS	ACNE ROSACEA	ECZEMA
0	0	0	4	0	1	0	2
M/F 0/0	M/F 0/0	M/F	M/F 3/1	M/F	M/F 1/0	M/F	M/F 2/0

TOTAL PATIENT	42
MALE	23
FEMALE	19

CAMP DONE ON 10/07/2022 AT YADAVKAPURWA KHANCHANDPUR ALONG WITH PHARMACIST MR SANDEEP KUMAR ,TOTAL 42 PT WERE SEEN,RBS OF 7 PT WERE DONE,TWO DETECTED WITH HYPERGLYCEMIA, SLIDE FOR MP WAS MADE OF 4 PT, ALL NEGATIVE. PATIENT WERE FOUND SUFFERING FROM MINOR AILMENTS AND NO MAJOR DISEASE FOUND.

HEALTH CAMP REPORT OF VILLAGE KHANCHANDPUR, PALANPUWA SARWANKHERA

NOTE: DURING SCREENING /HEALTH CAMP NO POSITIVE CASE OF CARCINOMA OR MALIGNANCY DETECTED

DATE :16/07/2022

ORAL ULCER	DERMATITIS CONTACT	LM	DERMATITIS ATOPIC	SCABIES	OA	HYPER TENSION	T2DM
2	6	0	3	0	6	0	1
M/F 2/0	M/F 3/3	M/F	M/F 1/2	M/F	M/F 5/1	M/F	M/F 1/0
LOWER BACK PAIN	CSOM	CONJUNCTIVITIS	CERVICAL SPONDYLITIS	FEVER	COMMON COLD	SINUSITIS	FROZEN SHOULDER
9	0	5	0	4	1	0	0
M/F 5/4	M/F	M/F 2/3	M/F	M/F 0/4	M/F 1/0	M/F 0/0	M/F
CERVICAL LYMPHADENOPATHY	CELLULITIS	ALLERGIC RHINITIS	GERD	GASTRITIS	ALLERGIC RHINITIS	ACNE ROSACEA	ECZEMA
0	0	0	5	1	2	2	5
M/F 0/0	M/F 0/0	M/F	M/F 2/3	M/F 1/0	M/F 1/.1	M/F 1/1	M/F 3/2

TOTAL PATIENT	52
MALE	28
FEMALE	24

CAMP DONE ON 16/07/2022 AT PALANPURWA KHANCHANDPUR ALONG WITH PHARMACIST MR SANDEEP KUMAR ,TOTAL 52 PT WERE SEEN,RBS OF 8 PT WERE DONE,ONE DETECTED WITH HYPERGLYCEMIA, SLIDE FOR MP WAS MADE OF 8 PT, ALL NEGATIVE.

HEALTH CAMP REPORT OF VILLAGE KHANCHANDPUR, PALANPURWA SARWANKHERA

NOTE: DURING SCREENING /HEALTH CAMP NO POSITVIE CASE OF CARCINOMA OR MALIGNANCY DETECTED

DATE :31/07/2022

ORAL ULCER	DERMATITIS CONTACT	LM	DERMATITIS ATOPIC	SCABIES	OA	HYPER TENSIO N	T2DM
1	8	0	3	0	6	0	0
M/F 0/1	M/F 4/4	M/F	M/F 3/0	M/F	M/F 2/4	M/F	M/F
LOWER BACK PAIN	CSOM	CONJUNCTIVI TIS	CERVICAL SPONDYLITI S	FEVER	COMMON COLD	SINUSIT IS	FROZEN SHOULDER
4	0	6	1	0	2	0	0
M/F 1/3	M/F	M/F 2/4	M/F 0/1	M/F	M/F 0/2	M/F 0/0	M/F
CERVICAL LYMPHADE NOPATHY	CELLULITIS	ALLERGIC RHINITS	GERD	GASTRITI S	BRONCHITIS	ACNE ROSACE A	ECZEMA
0	0	0	5	0	1	0	2
M/F 0/0	M/F 0/0	M/F	M/F 2/3	M/F	M/F 0/1	M/F	M/F 2/0

TOTAL PATIENT	39
MALE	16
FEMALE	23

CAMP DONE ON 31/07/2022 AT PALANKAPURWA KHANCHANDPUR ALONG WITH PHARMACIST MR SANDEEP KUMAR ,TOTAL 39 PT WERE SEEN,RBS OF 5 PT WERE DONE.

HEALTH CAMP REPORT OF VILLAGE KHANCHANDPUR, YADAVKAPURWA SARWANKHERA

NOTE: DURING SCREENING /HEALTH CAMP NO POSITIVE CASE OF CARCINOMA OR MALIGNANCY DETECTED

DATE :07/08/2022

ORAL ULCER	DERMATITIS CONTACT	LM	DERMATITIS ATOPIC	SCABIES	OA	HYPER TENSION	T2DM
1	11	0	3	0	1	0	1
M/F 1/0	M/F 6/5	M/F	M/F 0/3	M/F	M/F 0/1	M/F	M/F 1/0
LOWER BACK PAIN	CSOM	CONJUNCTIVITIS	CERVICAL SPONDYLITIS	FEVER	COMMON COLD	SINUSITIS	FROZEN SHOULDER
2	2	3	2	4	6	0	0
M/F 2/0	M/F 0/2	M/F 3/0	M/F 1/1	M/F 4/0	M/F 4/2	M/F 0/0	M/F
CERVICAL LYMPHADENOPATHY	CELLULITIS	ALLERGIC RHINITIS	GERD	GI INFECTION	SCROTAL SWELLING	ACNE ROSACEA	ECZEMA
0	0	0	2	3	1	0	1
M/F 0/0	M/F 0/0	M/F	M/F 2/0	M/F 1/2	M/F 1/0	M/F	M/F 1/0

TOTAL PATIENT	43
MALE	27
FEMALE	16

CAMP DONE ON 07/08/2022 AT YADAVKAPURWA KHANCHANDPUR ALONG WITH PHARMACIST MR SANDEEP KUMAR ,TOTAL 43 PT WERE SEEN,RBS OF 3 PT WERE DONE, SLIDE FOR MP WAS MADE OF 45PT, ALL NEGATIVE.

HEALTH CAMP REPORT OF VILLAGE KHANCHANDPUR, YADAVKAPURWA SARWANKHERA

NOTE: DURING SCREENING / HEALTH CAMP NO POSITIVE CASE OF CARCINOMA OR MALIGNANCY DETECTED

DATE: 14/08/2022

ORAL ULCER	DERMATITIS CONTACT	LM	DERMATITIS ATOPIC	SCABIES	OA	HYPER TENSION	T2DM
0	6	0	2	3	7	0	0
M/F	M/F 1/5	M/F	M/F 1/1	M/F 2/1	M/F 4/3	M/F	M/F
LOWER BACK PAIN	CSOM	CONJUNCTIVITIS	CERVICAL SPONDYLITIS	FEVER	COMMON COLD	SINUSITIS	FROZEN SHOULDER
7	0	3	4	2	4	0	0
M/F 5/2	M/F	M/F 1/3	M/F 2/2	M/F 1/1	M/F 1/3	M/F 0/0	M/F
CERVICAL LYMPHADENOPATHY	CELLULITIS	ALLERGIC RHINITIS	GERD	GASTRITIS	PAIN ABDOMEN	ACNE ROSACEA	ECZEMA
0	0	0	3	4	2	1	3
M/F 0/0	M/F 0/0	M/F	M/F 1/3	M/F 2/2	M/F 0/2	M/F 0/1	M/F 2/1

TOTAL PATIENT	51
MALE	23
FEMALE	28

CAMP DONE ON 14/08/2022 AT YADAVKAPURWA KHANCHANDPUR ALONG WITH PHARMACIST MR SANDEEP KUMAR, TOTAL 51 PT WERE SEEN SLIDE FOR MP WAS MADE OF 2PT, ALL NEGATIVE.

1225

HEALTH CAMP REPORT OF VILLAGE CHAWHANPURWA KHANCHANDPUR, SARWANKHERA

NOTE: DURING SCREENING /HEALTH CAMP NO POSITVIE CASE OF CARCINOMA OR
MALIGNANCY DETECTED

DATE :26/08/2022

ORAL ULCER	DERMATITIS CONTACT	LM	DERMATITIS ATOPIC	SCABIES	OA	HYPER TENSIO N	T2DM
0	3	0	3	0	5	0	0
M/F	M/F 3/0	M/F	M/F 2/1	M/F	M/F 3/2	M/F	M/F
LOWER BACK PAIN	CSOM	CONJUNCTIVI TIS	CERVICAL SPONDYLITI S	FEVER	COMMON COLD	SINUSIT IS	FROZEN SHOULDER
4	0	0	2	3	0	0	0
M/F 2/2	M/F	M/F	M/F 1/1	M/F 2/1	M/F	M/F 0/0	M/F
CERVICAL LYMPHADE NOPATHY	CELLULITIS	ALLERGIC RHINITIS	GERD	GASTRITI S	PAIN ABDOMEN	ACNE ROSACE A	ECZEMA
0	0	0	0	1	0	0	0
M/F 0/0	M/F 0/0	M/F	M/F	M/F 0/1	M/F	M/F	M/F

TOTAL PATIENT	21
MALE	13
FEMALE	08

CAMP DONE ON 26/08/2022 AT CHAWHANPURWAPURWA KHANCHANDPUR ALONG WITH
PHARMACIST MR SANDEEP KUMAR ,TOTAL 21 PT WERE SEEN SLIDE FOR MP WAS MADE OF 3PT, ALL
NEGATIVE.

**HEALTH CAMP REPORT OF VILLAGE PALANPURWA KHANCHANDPUR,
SARWANKHERA**

1226

NOTE: DURING SCREENING /HEALTH CAMP NO POSITVIE CASE OF CARCINOMA OR MALIGNANCY DETECTED

DATE :01/09/2022

ORAL ULCER	DERMATITIS CONTACT	LM	DERMATITIS ATOPIC	SCABIES	OA	HYPER TENSIO N	T2DM
0	8	2	2	1	7	0	0
M/F	M/F 4/4	M/F 1/1	M/F 0/2	M/F 0/1	M/F 2/5	M/F	M/F
LOWER BACK PAIN	CSOM	CONJUNCTIVI TIS	CERVICAL SPONDYLITI S	FEVER	COMMON COLD	SINUSIT IS	FROZEN SHOULDER
3	2	5	0	2	0	0	0
M/F 1/2	M/F 0/2	M/F 1/4	M/F	M/F 1/1	M/F	M/F 0/0	M/F
CERVICAL LYMPHADE NOPATHY	CELLULITIS	ALLERGIC RHINITIS	GERD	GI INFECTIO N	GASTRITIS	ACNE ROSACE A	ECZEMA
0	0	0	5	1	2	2	1
M/F 0/0	M/F 0/0	M/F	M/F 3/2	M/F 1/0	M/F 1/1	M/F 0/2	M/F 0/1

TOTAL PATIENT	43
MALE	15
FEMALE	28

CAMP DONE ON 01/09/2022 AT PALANPURWA KHANCHANDPUR ALONG WITH PHARMACIST MR Dharmendra ,TOTAL 43 PT WERE SEEN, SLIDE FOR MP WAS MADE OF 3PT, ALL NEGATIVE.

HEALTH CAMP REPORT OF VILLAGE YADAVPURWA/KAPURWA KHANCHANDPUR, SARWANKHERA

1227

NOTE: DURING SCREENING /HEALTH CAMP NO POSITIVE CASE OF CARCINOMA OR MALIGNANCY DETECTED

DATE :10/09/2022

URTI	DERMATITIS CONTACT	DENTAL PAIN	DERMATITIS ATOPIC	SCABIES	OA	HYPER TENSION	T2DM
2	5	1	3	1	4	0	0
M/F 2/0	M/F 1/4	M/F 0/1	M/F 2/1	M/F 1/0	M/F 2/2	M/F	M/F
LOWER BACK PAIN	CSOM	CONJUNCTIVITIS	CERVICAL SPONDYLITIS	FEVER	COMMON COLD	SINUSITIS	FROZEN SHOULDER
8	3	3	1	2	0	0	0
M/F 6/2	M/F 1/2	M/F 2/1	M/F 1/0	M/F 1/1	M/F	M/F 0/0	M/F
CERVICAL LYMPHADENOPATHY	CELLULITIS	ALLERGIC RHINITIS	GERD	GI INFECTION	GASTRITIS	ACNE ROSACEA	ECZEMA
0	0	0	4	0	2	2	4
M/F 0/0	M/F 0/0	M/F	M/F 0/4	M/F	M/F 1/1	M/F 0/2	M/F 3/1

TOTAL PATIENT	45
MALE	23
FEMALE	22

CAMP DONE ON 10/09/2022 AT YADAVPURWA KHANCHANDPUR ALONG WITH PHARMACIST MR Dharmendra ,TOTAL 45 PT WERE SEEN, SLIDE FOR MP WAS MADE OF 2PT, ALL NEGATIVE.

HEALTH CAMP REPORT OF VILLAGE PALANPURWA KHANCHANDPUR, SARWANKHERA

1228

NOTE: DURING SCREENING / HEALTH CAMP NO POSITIVE CASE OF CARCINOMA OR MALIGNANCY DETECTED

DATE : 18/09/2022

ORAL ULCER	DERMATITIS CONTACT	URTI	DERMATITIS ATOPIC	SCABIES	OA	HYPER TENSIO N	T2DM
1	8	1	3	1	9	0	0
M/F 0/1	M/F 6/2	M/F 1/0	M/F 1/2	M/F 0/1	M/F 1/8	M/F	M/F
LOWER BACK PAIN	CSOM	CONJUNCTIVI TIS	CERVICAL SPONDYLITI S	FEVER	COMMON COLD	SINUSIT IS	FROZEN SHOULDER
9	3	6	0	1	1	0	1
M/F 3/6	M/F 2/1	M/F 3/3	M/F	M/F 1/0	M/F 1/0	M/F 0/0	M/F 1/0
CERVICAL LYMPHADEN OPATHY	UTI	ALLERGIC RHINITIS	GERD	GASTRITI S	PAIN ABDOMEN	ACNE ROSACE A	ECZEMA
0	1	0	3	0	0	2	3
M/F 0/0	M/F 1/0	M/F	M/F 2/1	M/F	M/F	M/F 0/2	M/F 3/0

TOTAL PATIENT	53
MALE	26
FEMALE	27

CAMP DONE ON 18/09/2022 AT PALANPURWAPURWA KHANCHANDPUR ALONG WITH PHARMACIST MR SANDEEP KUMAR , TOTAL 53 PT WERE SEEN SLIDE FOR MP WAS MADE OF 3PT, ALL NEGATIVE.

HEALTH CAMP REPORT OF VILLAGE ~~1229~~ PALANPURWA KHANCHANDPUR, SARWANKHERA

NOTE: DURING SCREENING /HEALTH CAMP NO POSITIVE CASE OF CARCINOMA OR MALIGNANCY DETECTED

DATE :26/09/2022

ORAL ULCER	DERMATITIS CONTACT	LM	DERMATITIS ATOPIC	SCABIES	OA	HYPER TENSION	T2DM
0	7	1	2	3	5	0	0
M/F	M/F 3/4	M/F 0/1	M/F 1/1	M/F 2/1	M/F 2/3	M/F	M/F
LOWER BACK PAIN	CSOM	CONJUNCTIVITIS	CERVICAL SPONDYLITIS	FEVER	COMMON COLD	SINUSITIS	FROZEN SHOULDER
4	4	2	1	2	2	0	0
M/F 3/1	M/F 2/2	M/F 2/0	M/F 1/0	M/F 1/1	M/F 0/2	M/F 0/0	M/F
CERVICAL LYMPHADENOPATHY	CELLULITIS	ALLERGIC RHINITIS	GERD	GASTRITIS	PAIN ABDOMEN	ACNE ROSACEA	ECZEMA
0	0	0	3	1	1	2	2
M/F 0/0	M/F 0/0	M/F	M/F 2/1	M/F 0/1	M/F 0/1	M/F 0/2	M/F 2/0

TOTAL PATIENT	42
MALE	21
FEMALE	21

CAMP DONE ON 26/09/2022 AT PALANPURWAPURWA KHANCHANDPUR ALONG WITH PHARMACIST MR SANDEEP KUMAR ,TOTAL 42 PT WERE SEEN SLIDE FOR MP WAS MADE OF 2PT, ALL NEGATIVE.

**HEALTH CAMP REPORT OF VILLAGE CHAUHANPURWA, YADAVKAPURWA
SARWANKHERA**

1230

NOTE: DURING SCREENING /HEALTH CAMP NO POSITVIE CASE OF CARCINOMA OR MALIGNANCY DETECTED

DATE :02/10/2022

ORAL ULCER	DERMATITIS CONTACT	LM	DERMATITIS ATOPIC	SCABIES	OA	HYPER TENSIO N	T2DM
0	5	0	4	3	4	0	0
M/F	M/F 0/5	M/F	M/F 3/1	M/F 1/2	M/F 3/1	M/F	M/F
LOWER BACK PAIN	CSOM	CONJUNCTIVI TIS	CERVICAL SPONDYLITI S	FEVER	COMMON COLD	SINUSIT IS	FROZEN SHOULDER
3	1	2	0	3	1	0	0
M/F 2/1	M/F 1/0	M/F 2/0	M/F	M/F 3/0	M/F 0/1	M/F 0/0	M/F
CERVICAL LYMPHADE NOPATHY	CELLULITIS	ALLERGIC RHINITIS	GERD	GI INFECTIO N	PAIN ABDOMEN	ACNE ROSACE A	ECZEMA
0	0	0	3	2	2	3	3
M/F 0/0	M/F 0/0	M/F	M/F 1/2	M/F 1/1	M/F 0/2	M/F 1/2	M/F 1/2

TOTAL PATIENT	39
MALE	19
FEMALE	20

CAMP DONE ON 02/10/2022 AT CHAWHANPURWA KHANCHANDPUR ALONG WITH PHARMACIST MR SANDEEP KUMAR ,TOTAL 39 PT WERE SEEN, SLIDE FOR MP WAS MADE OF 3 PT, ALL NEGATIVE.

HEALTH CAMP REPORT OF VILLAGE 1231 PALANPURWA, KHANCHANDPUR SARWANKHERA

NOTE: DURING SCREENING /HEALTH CAMP NO POSITIVE CASE OF CARCINOMA OR MALIGNANCY DETECTED

DATE :09/10/2022

ORAL ULCER	DERMATITIS CONTACT	LM	DERMATITIS ATOPIC	SCABIES	OA	NAIL BED INFECT	T2DM
0	5	2	2	3	9	1	0
M/F	M/F 2/3	M/F 1/1	M/F 0/2	M/F 2/1	M/F 5/4	M/F 1/0	M/F
LOWER BACK PAIN	CSOM	CONJUNCTIVITIS	CERVICAL SPONDYLITIS	FEVER	COMMON COLD	SINUSITIS	FROZEN SHOULDER
8	2	0	1	1	1	0	0
M/F 4/4	M/F 0/2	M/F	M/F 1/0	M/F 1/0	M/F 1/0	M/F 0/0	M/F
CERVICAL LYMPHADENOPATHY	GASTRITIS	ALLERGIC RHINITIS	GERD	GI INFECTION	PAIN ABDOMEN	ACNE ROSACEA	ECZEMA
0	2	1	2	3	1	1	3
M/F 0/0	M/F 0/2	M/F 0/1	M/F 2/0	M/F 2/1	M/F 0/1	M/F 1/0	M/F 1/2

TOTAL PATIENT	48
MALE	24
FEMALE	24

CAMP DONE ON 09/10/2022 AT PALANPURWA KHANCHANDPUR ALONG WITH PHARMACIST MR SANDEEP KUMAR ,TOTAL 48 PT WERE SEEN, SLIDE FOR MP WAS MADE OF 1 PT, ALL NEGATIVE.

1232

HEALTH CAMP REPORT OF VILLAGE YADAVKAPURWA KHANCHANDPUR, SARWANKHERA

NOTE: DURING SCREENING /HEALTH CAMP NO POSITIVE CASE OF CARCINOMA OR MALIGNANCY DETECTED

DATE :15/10/2022

LOOSE MOTION	DERMATITIS CONTACT	DENTAL PAIN	DERMATITIS ATOPIC	SCABIES	OA	HYPER TENSION	T2DM
2	4	0	3	2	5	0	0
M/F 2/0	M/F 3/1	M/F	M/F 2/1	M/F 2/0	M/F 4/1	M/F	M/F
LOWER BACK PAIN	CSOM	CONJUNCTIVITIS	CERVICAL SPONDYLITIS	FEVER	COMMON COLD	SINUSITIS	FROZEN SHOULDER
7	2	2	1	2	2	0	0
M/F 7/0	M/F 0/2	M/F 1/1	M/F 0/1	M/F 1/1	M/F 1/1	M/F 0/0	M/F
CERVICAL LYMPHADENOPATHY	NAIL BED INFECTION	ALLERGIC RHINITIS	GERD	GI INFECTION	GASTRITIS	ACNE ROSACEA	ECZEMA
0	1	0	5	2	0	3	3
M/F 0/0	M/F 0/1	M/F	M/F 2/3	M/F 2/0	M/F	M/F 0/3	M/F 0/3

TOTAL PATIENT	46
MALE	26
FEMALE	20

CAMP DONE ON 15/10/2022 AT YADAVPURWA KHANCHANDPUR ALONG WITH PHARMACIST MR Dharmendra ,TOTAL 46 PT WERE SEEN, SLIDE FOR MP WAS MADE OF 2PT, ALL NEGATIVE.

HEALTH CAMP REPORT OF VILLAGE CHAWHANPURWA KHANCHANDPUR, SARWANKHERA

1233

NOTE: DURING SCREENING /HEALTH CAMP NO POSITIVE CASE OF CARCINOMA OR MALIGNANCY DETECTED

DATE : 29/10/2022

ORAL ULCER	DERMATITIS CONTACT	LM	DERMATITIS ATOPIC	SCABIES	OA	HYPER TENSION	T2DM
0	10	3	1	1	5	0	0
M/F	M/F 3/7	M/F 2/1	M/F 0/1	M/F 1/0	M/F 3/2	M/F	M/F
LOWER BACK PAIN	CSOM	CONJUNCTIVITIS	CERVICAL SPONDYLITIS	FEVER	COMMON COLD	SINUSITIS	URTI
5	1	3	1	3	9	0	4
M/F 2/3	M/F 1/0	M/F 1/2	M/F 1/0	M/F 0/3	M/F 5/4	M/F 0/0	M/F 2/2
CERVICAL LYMPHADENOPATHY	CELLULITIS	ALLERGIC RHINITIS	GERD	GI INFECTION	GASTRITIS	ACNE ROSACEA	ECZEMA
0	1	0	3	0	0	2	2
M/F 0/0	M/F 1/0	M/F	M/F 1/2	M/F	M/F	M/F 1/1	M/F 0/2

TOTAL PATIENT	54
MALE	24
FEMALE	30

CAMP DONE ON 29/10/2022 AT CHAWHANPURWA KHANCHANDPUR ALONG WITH PHARMACIST MR SANDEEP, TOTAL 54 PT WERE SEEN, SLIDE FOR MP WAS MADE OF 3PT, ALL NEGATIVE.

HEALTH CAMP REPORT OF VILLAGE 1234 PALANPURWA KHANCHANDPUR, SARWANKHERA

NOTE: DURING SCREENING /HEALTH CAMP NO POSITVIE CASE OF CARCINOMA OR MALIGNANCY DETECTED

DATE :06/11/2022

UTI	DERMATITIS CONTACT	NHU	DERMATITIS ATOPIC	SCABIES	OA	HYPER TENSION	T2DM
1	6	1	2	1	4	0	0
M/F 0/1	M/F 3/3	M/F 1/0	M/F 2/0	M/F 0/1	M/F 2/2	M/F	M/F
LOWER BACK PAIN	CSOM	CONJUNCTIVITIS	CERVICAL SPONDYLITIS	FEVER	COMMON COLD	SINUSITIS	URTI
3	0	4	1	5	11	0	2
M/F 0/3	M/F	M/F 1/3	M/F 0/1	M/F 0/5	M/F 9/2	M/F 0/0	M/F 0/2
CERVICAL LYMPHADENOPATHY	CELLULITIS	ALLERGIC RHINITIS	GERD	GI INFECTION	GASTRITIS	ACNE ROSACEA	ECZEMA
0	2	0	1	1	1	2	2
M/F 0/0	M/F 1/1	M/F	M/F 1/0	M/F 0/1	M/F 1/0	M/F 0/2	M/F 1/1

TOTAL PATIENT	50
MALE	22
FEMALE	28

CAMP DONE ON 06/11/2022 AT PALANPURWA KHANCHANDPUR ALONG WITH PHARMACIST MR SANDEEP, TOTAL 50 PT WERE SEEN, SLIDE FOR MP WAS MADE OF 5PT, ALL NEGATIVE.

**HEALTH CAMP REPORT OF VILLAGE YADAVPURWA, KHANCHANDPUR
SARWANKHERA**

NOTE: DURING SCREENING /HEALTH CAMP NO POSITIVE CASE OF CARCINOMA OR MALIGNANCY DETECTED

DATE :16/11/2022

ORAL ULCER	DERMATITIS CONTACT	LM	DERMATITIS ATOPIC	SCABIES	OA	NAIL BED INFECT	T2DM
0	8	0	2	1	5	0	1
M/F	M/F 4/4	M/F	M/F 2/0	M/F 0/1	M/F 2/3	M/F	M/F 0/1
LOWER BACK PAIN	CSOM	CONJUNCTIVI TIS	CERVICAL SPONDYLITI S	FEVER	COMMON COLD	SINUSIT IS	FROZEN SHOULDER
5	1	2	1	2	0	0	2
M/F 3/2	M/F 1/0	M/F 1/1	M/F 0/1	M/F 1/1	M/F	M/F 0/0	M/F 1/1
ARTI	GASTRITIS	ALLERGIC RHINITIS	GERD	GI INFECTIO N	DNS	ACNE ROSACE A	TRAUMA
8	1	0	3	0	1	1	1
M/F 2/6	M/F 1/0	M/F	M/F 1/2	M/F	M/F 1/0	M/F 0/1	M/F 1/0

TOTAL PATIENT	45
MALE	21
FEMALE	24

CAMP DONE ON 16/11/2022 AT YADAVPURWA KHANCHANDPUR ALONG WITH PHARMACIST MR SANDEEP KUMAR ,TOTAL 45 PT WERE SEEN, SLIDE FOR MP WAS MADE OF 2 PT, ALL NEGATIVE.

**HEALTH CAMP REPORT OF VILLAGE CHAWHANPURWA, KHANCHANDPUR
SARWANKHERA**

1236

NOTE: DURING SCREENING / HEALTH CAMP NO POSITIVE CASE OF CARCINOMA OR MALIGNANCY DETECTED

DATE : 25/11/2022

ORAL ULCER	DERMATITIS CONTACT	LM	DERMATITIS ATOPIC	SCABIES	OA	NAIL BED INFECT	BRONCHITIS
0	3	0	2	1	5	0	2
M/F	M/F 3/0	M/F	M/F 2/0	M/F 1/0	M/F 4/1	M/F	M/F 1/1
LOWER BACK PAIN	CSOM	CONJUNCTIVITIS	CERVICAL SPONDYLITIS	UTI	COMMON COLD	SINUSITIS	FROZEN SHOULDER
7	2	0	0	2	0	0	0
M/F 6/1	M/F 1/1	M/F	M/F	M/F 1/1	M/F	M/F 0/0	M/F
URTI	GASTRITIS	SINUSITIS	GERD	GI INFECTION	PAIN ABDOMEN	ACNE ROSACEA	TRAUMA
1	3	1	1	0	1	3	0
M/F 1/0	M/F 3/0	M/F 0/1	M/F 0/1	M/F	M/F 0/1	M/F 0/3	M/F

TOTAL PATIENT	34
MALE	23
FEMALE	11

CAMP DONE ON 25/11/2022 AT CHAWHANPURWA KHANCHANDPUR ALONG WITH PHARMACIST MR SANDEEP KUMAR ,TOTAL 34 PT WERE SEEN.

HEALTH CAMP REPORT OF VILLAGE ~~1237~~ YADAVPURWA, KHANCHANDPUR SARWANKHERA

NOTE: DURING SCREENING /HEALTH CAMP NO POSITVIE CASE OF CARCINOMA OR MALIGNANCY DETECTED

DATE :06/12/2022

ORAL ULCER	DERMATITIS CONTACT	BRONCHITIS	DERMATITIS ATOPIC	SCABIES	OA	NAIL BED INFECT	T2DM
0	6	6	0	2	2	0	1
M/F	M/F 2/4	M/F 3/3	M/F	M/F 1/1	M/F 1/1	M/F	M/F 0/1
LOWER BACK PAIN	CSOM	CONJUNCTIVITIS	CERVICAL SPONDYLITIS	FEVER	COMMON COLD	SINUSITIS	FROZEN SHOULDER
7	0	1	1	2	0	0	2
M/F 1/6	M/F	M/F 0/1	M/F 1/0	M/F 1/1	M/F	M/F 0/0	M/F 1/1
URTI	GASTRITIS	ALLERGIC RHINITIS	GERD	GI INFECTION	PHARYNGITIS	ACNE ROSACEA	ECZEMA
5	3	0	2	0	1	1	1
M/F 1/4	M/F 2/1	M/F	M/F 1/1	M/F	M/F 0/1	M/F 0/1	M/F 0/1

TOTAL PATIENT	43
MALE	15
FEMALE	28

CAMP DONE ON 06/12/2022 AT YADAVPURWA KHANCHANDPUR ALONG WITH PHARMACIST MR SANDEEP KUMAR ,TOTAL 43 PT WERE SEEN, SLIDE FOR MP WAS MADE OF 2 PT, ALL NEGATIVE.

HEALTH CAMP REPORT OF VILLAGE PALANPURWA, KHANCHANDPUR SARWANKHERA

NOTE: DURING SCREENING / HEALTH CAMP NO POSITIVE CASE OF CARCINOMA OR MALIGNANCY DETECTED

DATE : 15/12/2022

ORAL ULCER	DERMATITIS CONTACT	BRONCHITIS	DERMATITIS ATOPIC	SCABIES	OA	NAIL BED INFECT	T2DM
0	6	6	1	1	6	0	0
M/F	M/F 3/3	M/F 4/2	M/F 1/0	M/F 0/1	M/F 5/1	M/F	M/F
LOWER BACK PAIN	CSOM	CONJUNCTIVI TIS	CERVICAL SPONDYLITI S	FEVER	COMMON COLD	SINUSIT IS	FROZEN SHOULDER
6	2	6	0	2	2	0	2
M/F 5/1	M/F 1/1	M/F 1/5	M/F	M/F 0/2	M/F 2/0	M/F 0/0	M/F 0/2
ARTI	GASTRITIS	PAIN ABDOMEN	GERD	GI INFECTIO N	DNS	ACNE ROSACE A	ECZEMA
2	2	1	1	0	0	0	2
M/F 1/1	M/F 0/2	M/F 0/1	M/F 1/0	M/F	M/F	M/F	M/F 1/1

TOTAL PATIENT	48
MALE	25
FEMALE	23

CAMP DONE ON 15/12/2022 AT PALANPURWA KHANCHANDPUR ALONG WITH PHARMACIST MR SANDEEP KUMAR ,TOTAL 48 PT WERE SEEN, SLIDE FOR MP WAS MADE OF 2 PT, ALL NEGATIVE.

HEALTH CAMP REPORT OF VILLAGE PALANPURWA, KHANCHANDPUR SARWANKHERA

NOTE: DURING SCREENING /HEALTH CAMP NO POSITIVE CASE OF CARCINOMA OR MALIGNANCY DETECTED

DATE :24/12/2022

ORAL ULCER	DERMATITIS CONTACT	LM	DERMATITIS ATOPIC	SCABIES	OA	NAIL BED INFECT	T2DM
0	5	2	1	1	5	0	1
M/F	M/F 3/2	M/F 1/1	M/F 1/0	M/F 1/0	M/F 3/2	M/F	M/F 1/0
LOWER BACK PAIN	CSOM	CONJUNCTIVI TIS	CONSTIPATI ON	FEVER	COMMON COLD	TONSILI TIS	DENTAL PAIN
2	2	5	1	2	3	1	1
M/F 0/2	M/F 1/1	M/F 4/1	M/F 1/0	M/F 1/1	M/F 2/1	M/F 0/1	M/F 0/1
URTICARIA	GASTRITIS	CELLULITIS	GERD	PAIN ABDOMEN	DYSPEPSIA	ACNE ROSACEA	ECZEMA
1	1	3	2	1	0	2	6
M/F 1/0	M/F 1/0	M/F 2/1	M/F 1/1	M/F 0/1	M/F	M/F 1/1	M/F 5/1

TOTAL PATIENT	48
MALE	30
FEMALE	18

CAMP DONE ON 24/12/2022 AT PALANPURWA KHANCHANDPUR ALONG WITH PHARMACIST MR SANDEEP KUMAR ,TOTAL 48 PT WERE SEEN, SLIDE FOR MP WAS MADE OF 2 PT, ALL NEGATIVE.

HEALTH CAMP REPORT OF VILLAGE CHAWHANPURWA, KHANCHANDPUR SARWANKHERA

NOTE: DURING SCREENING /HEALTH CAMP NO POSITIVE CASE OF CARCINOMA OR MALIGNANCY DETECTED

DATE :05/01/2023

BRONCHITIS	DERMATITIS CONTACT	LM	DERMATITIS ATOPIC	SCABIES	OA	NAIL BED INFECT	T2DM
6	5	0	3	0	3	0	0
M/F 5/1	M/F 2/3	M/F	M/F 1/2	M/F	M/F 1/2	M/F	M/F
LOWER BACK PAIN	CSOM	CONJUNCTIVITIS	CRACK HEEL	FEVER	COMMON COLD	TONSILLITIS	DENTAL PAIN
3	2	1	1	3	19	0	0
M/F 1/2	M/F 0/2	M/F 0/1	M/F 0/1	M/F 2/1	M/F 13/6	M/F	M/F
URTI	NON HEALING ULCER	CELLULITIS	GERD	PAIN ABDOMEN	ALLERGIC RHINITIS	ACNE ROSACEA	ECZEMA
4	1	0	3	1	1	0	4
M/F 2/2	M/F 1/0	M/F	M/F 1/2	M/F 0/1	M/F 1/0	M/F	M/F 3/1

TOTAL PATIENT	60
MALE	34
FEMALE	26

CAMP DONE ON 05/01/2023 AT CHAWHANPURWA KHANCHANDPUR ALONG WITH PHARMACIST MR SANDEEP KUMAR ,TOTAL 60 PT WERE SEEN, SLIDE FOR MP WAS MADE OF 3 PT, ALL NEGATIVE.

HEALTH CAMP REPORT OF VILLAGE 241 YADAVPURWA, KHANCHANDPUR SARWANKHERA

NOTE: DURING SCREENING /HEALTH CAMP NO POSITVIE CASE OF CARCINOMA OR MALIGNANCY DETECTED

DATE :10/01/2023

BRONCHITIS	DERMATITIS CONTACT	LM	DERMATITIS ATOPIC	SCABIES	OA	GASTRITIS	FS
1	2	3	1	2	4	2	1
M/F 0/1	M/F 0/2	M/F 2/1	M/F 1/0	M/F 0/2	M/F 2/2	M/F 1/1	M/F 0/1
LOWER BACK PAIN	CSOM	CONJUNCTIVITIS	HAIRFALL	FEVER	COMMON COLD	CONSTIPATION	PHARYNGITIS
6	2	2	1	2	1	1	1
M/F 4/2	M/F 1/1	M/F 1/1	M/F 0/1	M/F 2/0	M/F 0/1	M/F 0/1	M/F 0/1
URTI	NON HEALING ULCER	CELLULITIS	GERD	PAIN ABDOMEN	SINUSITIS	ACNE ROSACEA	ECZEMA
1	0	1	3	1	1	1	1
M/F 1/0	M/F	M/F 1/0	M/F 2/1	M/F 0/1	M/F 1/0	M/F 0/1	M/F 0/1

TOTAL PATIENT	41
MALE	19
FEMALE	22

CAMP DONE ON 05/01/2023 AT YADAVPURWA KHANCHANDPUR ALONG WITH PHARMACIST MR SANDEEP KUMAR ,TOTAL 41 PT WERE SEEN, SLIDE FOR MP WAS MADE OF 2 PT, ALL NEGATIVE.

HEALTH CAMP REPORT OF VILLAGE ~~242~~ PALANPURWA, KHANCHANDPUR SARWANKHERA

NOTE: DURING SCREENING /HEALTH CAMP NO POSITVIE CASE OF CARCINOMA OR MALIGNANCY DETECTED

DATE :20/01/2023

BRONCHITIS	DERMATITIS CONTACT	LM	DERMATITIS ATOPIC	SCABIES	OA	NAIL BED INFECT	PHARYNGITIS
1	3	2	2	2	1	1	1
M/F 1/0	M/F 3/0	M/F 1/1	M/F 1/1	M/F 2/0	M/F 1/0	M/F 1/0	M/F 1/0
LOWER BACK PAIN	CSOM	CONJUNCTIVITIS	FROZEN SHOULDER	FEVER	COMMON COLD	UTI	DENTAL PAIN
3	2	4	1	3	9	1	1
M/F 3/0	M/F 0/2	M/F 3/1	M/F 0/1	M/F 0/3	M/F 5/4	M/F 1/0	M/F 0/1
URTI	PAIN IN CALF	CELLULITIS	GERD	PAIN ABDOMEN	ALLERGIC RHINITIS	ACNE ROSACEA	GASTRITIS
1	1	1	2	0	0	2	2
M/F 1/0	M/F 0/1	M/F 0/1	M/F 2/0	M/F	M/F	M/F 0/2	M/F 2/0

TOTAL PATIENT	46
MALE	28
FEMALE	18

CAMP DONE ON 05/01/2023 AT PALANPURWA KHANCHANDPUR ALONG WITH PHARMACIST MR SANDEEP KUMAR ,TOTAL 46 PT WERE SEEN, SLIDE FOR MP WAS MADE OF 3 PT, ALL NEGATIVE.

HEALTH CAMP REPORT OF VILLAGE 1243 YADAVPURWA, KHANCHANDPUR SARWANKHERA

NOTE: DURING SCREENING /HEALTH CAMP NO POSITVIE CASE OF CARCINOMA OR MALIGNANCY DETECTED

DATE :01/02/2023

BRONCHITIS	DERMATITIS CONTACT	LM	DERMATITIS ATOPIC	SCABIES	OA	NAIL BED INFECT	T2DM
2	2	2	2	2	2	0	0
M/F 0/2	M/F 1/1	M/F 0/2	M/F 2/0	M/F 0/2	M/F 0/2	M/F	M/F
LOWER BACK PAIN	CSOM	CONJUNCTIVITIS	CRACK HEEL	FEVER	COMMON COLD	TONSILITIS	DENTAL PAIN
3	1	0	0	3	2	0	0
M/F 3/0	M/F 0/1	M/F	M/F 0/1	M/F 3/0	M/F 1/1	M/F	M/F
CERVICAL SPONDYLITIS	FROZEN SHOULDER	GASTRITIS	GERD	PAIN ABDOMEN	ALLERGIC RHINITIS	ACNE ROSACEA	ECZEMA
3	2	1	2	2	0	3	3
M/F 3/0	M/F 1/1	M/F 1/0	M/F 1/1	M/F 0/2	M/F	M/F 1/2	M/F 2/1

TOTAL PATIENT	37
MALE	19
FEMALE	18

CAMP DONE ON 05/01/2023 AT YADAVPURWA KHANCHANDPUR ALONG WITH PHARMACIST MR SANDEEP KUMAR ,TOTAL 37 PT WERE SEEN, SLIDE FOR MP WAS MADE OF 3 PT, ALL NEGATIVE.

**HEALTH CAMP REPORT OF VILLAGE PALANPURWA, KHANCHANDPUR
SARWANKHERA**

NOTE: DURING SCREENING / HEALTH CAMP NO POSITIVE CASE OF CARCINOMA OR MALIGNANCY DETECTED

DATE : 08/02/2023

BRONCHITIS	DERMATITIS CONTACT	LM	ORAL ULCER	SCABIES	OA	NAIL BED INFECT	T2DM
2	2	3	1	1	2	0	0
M/F 1/1	M/F 0/2	M/F 3/0	M/F 0/1	M/F 1/0	M/F 0/2	M/F	M/F
LOWER BACK PAIN	CSOM	CONJUNCTIVITIS	CRACK HEEL	FEVER	COMMON COLD	TONSILLITIS	DENTAL PAIN
1	1	2	0	3	4	0	0
M/F 0/1	M/F 1/0	M/F 2/0	M/F	M/F 0/3	M/F 3/1	M/F	M/F
URTI	NON HEALING ULCER	PHARYNGITIS	GERD	PAIN ABDOMEN	ALLERGIC RHINITIS	ACNE ROSACEA	ECZEMA
0	0	1	3	1	0	2	3
M/F	M/F	M/F 0/1	M/F 3/0	M/F 0/1	M/F	M/F 0/2	M/F 0/3

TOTAL PATIENT	32
MALE	14
FEMALE	18

CAMP DONE ON 08/02/2023 AT PALANPURWA KHANCHANDPUR ALONG WITH PHARMACIST MR SANDEEP KUMAR , TOTAL 32 PT WERE SEEN, SLIDE FOR MP WAS MADE OF 3 PT, ALL NEGATIVE.

HEALTH CAMP REPORT OF VILLAGE CHAWHANPURWA, KHANCHANDPUR SARWANKHERA

NOTE: DURING SCREENING / HEALTH CAMP NO POSITIVE CASE OF CARCINOMA OR MALIGNANCY DETECTED

DATE : 19/02/2023

BRONCHITIS	DERMATITIS CONTACT	LM	DERMATITIS ATOPIC	SCABIES	OA	NAIL BED INFECT	CERVICAL SPONDYLITIS
4	4	2	1	0	6	1	1
M/F 3/1	M/F 3/1	M/F 1/1	M/F 1/0	M/F	M/F 2/4	M/F 1/0	M/F 1/0
LOWER BACK PAIN	CSOM	CONJUNCTIVITIS	CRACK HEEL	FEVER	COMMON COLD	TONSILLITIS	DENTAL PAIN
4	1	3	0	3	4	0	0
M/F 2/2	M/F 1/0	M/F 1/2	M/F	M/F 2/1	M/F 3/1	M/F	M/F
URTI	NON HEALING ULCER	GI INFECTION	GERD	PAIN ABDOMEN	ALLERGIC RHINITIS	ACNE ROSACEA	ECZEMA
0	0	1	2	1	0	2	4
M/F	M/F	M/F 0/1	M/F 1/1	M/F 0/1	M/F	M/F 0/2	M/F 2/2

TOTAL PATIENT	44
MALE	24
FEMALE	20

CAMP DONE ON 19/02/2023 AT CHAWHANPURWA KHANCHANDPUR ALONG WITH PHARMACIST MR SANDEEP KUMAR ,TOTAL 44 PT WERE SEEN, SLIDE FOR MP WAS MADE OF 3 PT, ALL NEGATIVE. RBS FOR 4 PERSONS DONE

**HEALTH CAMP REPORT OF VILLAGE YADAVPURWA, KHANCHANDPUR
SARWANKHERA**

1246

NOTE: DURING SCREENING /HEALTH CAMP NO POSITIVE CASE OF CARCINOMA OR MALIGNANCY DETECTED

DATE :26/02/2023

BRONCHITIS	DERMATITIS CONTACT	LM	DERMATITIS ATOPIC	SCABIES	OA	NAIL BED INFECT	CERVICAL SPONDYLITIS
2	2	2	1	1	2	0	1
M/F 0/2	M/F 1/1	M/F 1/1	M/F 0/1	M/F 0/1	M/F 1/1	M/F	M/F 1/0
LOWER BACK PAIN	CSOM	CONJUNCTIVITIS	CRACK HEEL	FEVER	COMMON COLD	TONSILLITIS	DENTAL PAIN
2	1	2	0	3	3	0	0
M/F 1/1	M/F 0/1	M/F 1/1	M/F	M/F 3/0	M/F 3/0	M/F	M/F
PHARYNGITIS	NON HEALING ULCER	GI INFECTION	GERD	PAIN ABDOMEN	ALLERGIC RHINITIS	ACNE ROSACEA	ECZEMA
1	1	0	2	1	0	3	2
M/F 1/0	M/F 1/0	M/F 0	M/F 2/0	M/F 0/1	M/F	M/F 1/2	M/F 1/1

TOTAL PATIENT	32
MALE	18
FEMALE	14

CAMP DONE ON 26/02/2023 AT YADAVPURWA KHANCHANDPUR ALONG WITH PHARMACIST MR SANDEEP KUMAR ,TOTAL 32 PT WERE SEEN, SLIDE FOR MP WAS MADE OF 3 PT, ALL NEGATIVE. RBS FOR 2 PERSONS DONE

HEALTH CAMP REPORT OF VILLAGE 247 ATPALANPURWA, KHANCHANDPUR SARWANKHERA

NOTE: DURING SCREENING /HEALTH CAMP NO POSITVIE CASE OF CARCINOMA OR MALIGNANCY DETECTED

DATE :07/03/2023

BRONCHITIS	DERMATITIS CONTACT	LM	DERMATITIS ATOPIC	SCABIES	OA	NAIL BED INFECT	CERVICAL SPONDYLITIS
0	2	2	1	1	2	0	0
M/F	M/F 1/1	M/F 1/1	M/F 1/0	M/F 0/1	M/F 2/0	M/F	M/F
LOWER BACK PAIN	CSOM	CONJUNCTIVITIS	CRACK HEEL	FEVER	COMMON COLD	TONSILITIS	DENTAL PAIN
3	1	4	0	0	5	0	0
M/F 1/2	M/F 1/0	M/F 1/3	M/F	M/F	M/F 2/3	M/F	M/F
PHARYNGITIS	NON HEALING ULCER	GASTRITIS	GERD	PAIN ABDOMEN	ALLERGIC RHINITIS	ACNE ROSACEA	ECZEMA
1	0	2	1	2	0	2	2
M/F 1/0	M/F	M/F 1/1	M/F 1/0	M/F 0/2	M/F	M/F 0/2	M/F 0/2

TOTAL PATIENT	31
MALE	13
FEMALE	18

CAMP DONE ON 07/03/2023 ATPALANPURWA KHANCHANDPUR ALONG WITH PHARMACIST MR SANDEEP KUMAR ,TOTAL 31 PT WERE SEEN,, RBS OF 2 PERSONS DONE

HEALTH CAMP REPORT OF VILLAGE CHAUHANPURWA, KHANCHANDPUR SARWANKHERA

1248

NOTE: DURING SCREENING /HEALTH CAMP NO POSITIVE CASE OF CARCINOMA OR MALIGNANCY DETECTED

DATE :16/03/2023

BRONCHITIS	DERMATITIS CONTACT	LM	DERMATITIS ATOPIC	SCABIES	OA	NAIL BED INFECT	CERVICAL SPONDYLITIS
7	2	0	1	0	4	0	0
M/F 5/2	M/F 1/1	M/F	M/F 0/1	M/F	M/F 2/2	M/F	M/F
LOWER BACK PAIN	CSOM	CONJUNCTIVITIS	CRACK HEEL	FEVER	COMMON COLD	TONSILLITIS	DENTAL PAIN
0	0	1	0	4	0	0	0
M/F	M/F	M/F 0/1	M/F	M/F 2/2	M/F	M/F	M/F
PHARYNGITIS	GERD	FUC TRAUMA	UTI	PAIN ABDOMEN	ALLERGIC RHINITIS	ACNE ROSACEA	ECZEMA
1	1	2	1	0	0	0	1
M/F 0/1	M/F 1/0	M/F 1/1	M/F 1/0	M/F	M/F	M/F	M/F 1/0

TOTAL PATIENT	25
MALE	14
FEMALE	11

CAMP DONE ON 16/03/2023 AT CHAUHANPURWA KHANCHANDPUR ALONG WITH PHARMACIST MR SANDEEP KUMAR ,TOTAL 25 PT WERE SEEN,PBS FOR MP FOR 4 PERSON WERE DONE. RBS OF 4 PERSONS DONE

HEALTH CAMP REPORT OF VILLAGE YADAVPURWA, KHANCHANDPUR SARWANKHERA

NOTE: DURING SCREENING / HEALTH CAMP NO POSITIVE CASE OF CARCINOMA OR MALIGNANCY DETECTED

DATE : 25/03/2023

BRONCHITIS	DERMATITIS CONTACT	LM	DERMATITIS ATOPIC	SCABIES	OA	NAIL BED INFECT	CERVICAL SPONDYLITIS
5	2	1	3	0	2	0	0
M/F 2/3	M/F 1/1	M/F 1/0	M/F 2/1	M/F	M/F 1/1	M/F	M/F
LOWER BACK PAIN	CSOM	CONJUNCTIVITIS	CRACK HEEL	FEVER	COMMON COLD	TONSILLITIS	DENTAL PAIN
8	4	1	0	3	4	0	0
M/F 1/7	M/F 1/3	M/F 1/0	M/F	M/F 0/3	M/F 1/3	M/F	M/F
PHARYNGITIS	GERD	FUC SUP BURN	UTI	PAIN ABDOMEN	ALLERGIC RHINITIS	ACNE ROSACEA	ECZEMA
0	2	1	1	0	0	1	4
M/F	M/F 1/1	M/F 0/1	M/F 1/0	M/F	M/F	M/F 0/1	M/F 1/3

TOTAL PATIENT	42
MALE	14
FEMALE	28

CAMP DONE ON 25/03/2023 AT YADAVPURWA KHANCHANDPUR ALONG WITH PHARMACIST MR SANDEEP KUMAR , TOTAL 42 PT WERE SEEN, PBS FOR MP FOR 3 PERSON WERE DONE. RBS OF 5 PERSONS WERE DONE

HEALTH CAMP REPORT OF VILLAGE PALANPURWA, KHANCHANDPUR SARWANKHERA

1250

NOTE: DURING SCREENING / HEALTH CAMP NO POSITIVE CASE OF CARCINOMA OR MALIGNANCY DETECTED

DATE : 07/04/2023

BRONCHITIS	DERMATITIS CONTACT	LM	DERMATITIS ATOPIC	SCABIES	OA	NAIL BED INFECT	CERVICAL SPONDYLITIS
3	4	0	0	0	4	0	1
M/F 2/1	M/F 3/1	M/F	M/F	M/F	M/F 2/2	M/F	M/F 0/1
LOWER BACK PAIN	CSOM	CONJUNCTIVITIS	CRACK HEEL	FEVER	COMMON COLD	TONSILLITIS	DENTAL PAIN
0	0	8	0	3	6	0	1
M/F	M/F	M/F 4/4	M/F	M/F 0/3	M/F 4/2	M/F	M/F 1/0
PHARYNGITIS	GERD	FUC SUP BURN	UTI	PAIN ABDOMEN	ALLERGIC RHINITIS	ACNE ROSACEA	ECZEMA
0	1	0	0	0	0	1	3
M/F	M/F 0/1	M/F	M/F	M/F	M/F	M/F 0/1	M/F 2/1

TOTAL PATIENT	35
MALE	18
FEMALE	17

CAMP DONE ON 07/04/2023 AT PALANPURWA KHANCHANDPUR ALONG WITH PHARMACIST MR SANDEEP KUMAR, TOTAL 35 PT WERE SEEN, PBS FOR MP FOR 3 PERSON WERE DONE. RBS OF 1 PERSONS WERE DONE

1251 HEALTH CAMP REPORT OF VILLAGE CHAUHANPURWA, KHANCHANDPUR SARWANKHERA

NOTE: DURING SCREENING / HEALTH CAMP NO POSITIVE CASE OF CARCINOMA OR MALIGNANCY DETECTED

DATE : 22/04/2023

BRONCHITIS	DERMATITIS CONTACT	LM	CELLULITIS	SCABIES	OA	NON HEALING ULCER	CERVICAL SPONDYLITIS
3	4	2	1	1	2	1	1
M/F 3/0	M/F 2/2	M/F 2/1	M/F 0/1	M/F 1/0	M/F 1/1	M/F 0/1	M/F 1/0
LOWER BACK PAIN	CSOM	CONJUNCTIVITIS	CRACK HEEL	FEVER	COMMON COLD	T2DM	GI INFECTION
2	0	1	0	2	3	2	1
M/F 0/2	M/F	M/F 1/0	M/F	M/F 2/0	M/F 0/3	M/F 2/0	M/F 1/0
PHARYNGITIS	GERD	FUC SUP BURN	UTI	PAIN ABDOMEN	ALLERGIC RHINITIS	ACNE ROSACEA	ECZEMA
1	3	0	0	0	0	0	2
M/F 1/0	M/F 2/1	M/F	M/F	M/F	M/F	M/F	M/F 2/0

TOTAL PATIENT	32
MALE	21
FEMALE	11

CAMP DONE ON 22/04/2023 AT CHAUHANPURWA KHANCHANDPUR ALONG WITH PHARMACIST MR SANDEEP KUMAR , TOTAL 32 PT WERE SEEN, PBS FOR MP FOR 2 PERSON WERE DONE. RBS OF 2 PERSONS WERE DONE

HEALTH CAMP REPORT OF VILLAGE 1252 YADAVPURWA, KHANCHANDPUR SARWANKHERA

**NOTE: DURING SCREENING /HEALTH CAMP NO POSITVIE CASE OF CARCINOMA OR
MALIGNANCY DETECTED**

DATE :30/04/2023

BRONCHITIS	DERMATITIS CONTACT	LM	DERMATITIS ATOPIC	MIGRAIN	OA	NAIL BED INFECT	CERVICAL SPONDYLITIS
3	5	2	0	1	3	0	0
M/F 3/0	M/F 3/2	M/F 2/0	M/F	M/F 1/0	M/F 1/2	M/F	M/F
LOWER BACK PAIN	CSOM	CONJUNCTIVITIS	CRACK HEEL	FEVER	COMMON COLD	TONSILITIS	DENTAL PAIN
5	3	3	0	0	3	0	0
M/F 2/3	M/F 2/1	M/F 2/1	M/F	M/F	M/F 1/2	M/F	M/F
PHARYNGITIS	GERD	ORAL ULCER	GI INFECTION	PAIN ABDOMEN	ALLERGIC RHINITIS	ACNE ROSACEA	ECZEMA
0	2	3	1	1	0	2	0
M/F	M/F 1/1	M/F 2/1	M/F 0/1	M/F 0/1	M/F	M/F 0/2	M/F

TOTAL PATIENT	37
MALE	20
FEMALE	17

CAMP DONE ON 07/04/2023 AT YADAVPURWA KHANCHANDPUR ALONG WITH PHARMACIST MR SANDEEP KUMAR ,TOTAL 37 PT WERE SEEN,, RBS OF 5 PERSONS WERE DONE

HEALTH CAMP REPORT OF VILLAGE PALANPURWA, KHANCHANDPUR SARWANKHERA

NOTE: DURING SCREENING /HEALTH CAMP NO POSITIVE CASE OF CARCINOMA OR MALIGNANCY DETECTED

DATE : 07/05/2023

BRONCHITIS	DERMATITIS CONTACT	LM	DERMATITIS ATOPIC	SCABIES	OA	NAIL BED INFECT	CERVICAL SPONDYLITIS
4	7	3	0	1	4	0	2
M/F 1/3	M/F 2/5	M/F 1/2	M/F	M/F 0/1	M/F 3/1	M/F	M/F 0/2
LOWER BACK PAIN	CSOM	CONJUNCTIVITIS	ORAL ULCER	FEVER	COMMON COLD	T2DM	DENTAL PAIN
2	1	3	1	1	0	1	2
M/F 0/2	M/F 1/0	M/F 3/0	M/F 0/1	M/F 1/0	M/F	M/F 1/0	M/F 0/2
PHARYNGITIS	GERD	CALF PAIN	GI INFECTION	PAIN ABDOMEN	ALLERGIC RHINITIS	ACNE ROSACEA	ECZEMA
0	1	1	1	1	0	3	1
M/F	M/F 1/0	M/F 0/1	M/F 1/0	M/F 0/1	M/F	M/F 1/2	M/F 0/1

TOTAL PATIENT	40
MALE	16
FEMALE	24

CAMP DONE ON 07/05/2023 AT PALANPURWA KHANCHANDPUR ALONG WITH PHARMACIST MR SANDEEP KUMAR ,TOTAL 40 PT WERE SEEN,PBS FOR MP FOR 1 PERSON WERE DONE. RBS OF 3 PERSONS WERE DONE

HEALTH CAMP REPORT OF VILLAGE 1254 ATCHAUHANPURWA, KHANCHANDPUR SARWANKHERA

NOTE: DURING SCREENING /HEALTH CAMP NO POSITIVE CASE OF CARCINOMA OR MALIGNANCY DETECTED

DATE :14/05/2023

BRONCHITIS	DERMATITIS CONTACT	URTI	DERMATITIS ATOPIC	T2DM	OA	NAIL BED INFECT	CERVICAL SPONDYLITIS
8	2	1	0	1	5	0	1
M/F 6/2	M/F 2/0	M/F 0/1	M/F	M/F 0/1	M/F 1/4	M/F	M/F 1/0
LOWER BACK PAIN	COPD	CONJUNCTIVITIS	SINUSITIS	FEVER	COMMON COLD	TONSILITIS	GI INFECTION
3	2	3	1	2	1	0	1
M/F 1/2	M/F 2/2	M/F 2/1	M/F 1/0	M/F 1/1	M/F 1/0	M/F	M/F 0/1
PHARYNGITIS	GERD	FUC SUP BURN	UTI	PAIN ABDOMEN	ALLERGIC RHINITIS	ACNE ROSACEA	ECZEMA
0	1	0	1	1	0	0	3
M/F	M/F 0/1	M/F	M/F 0/1	M/F 0/1	M/F	M/F	M/F 2/1

TOTAL PATIENT	37
MALE	19
FEMALE	18

CAMP DONE ON 14/05/2023 ATCHAUHANPURWA KHANCHANDPUR ALONG WITH PHARMACIST MR SANDEEP KUMAR ,TOTAL 37 PT WERE SEEN,PBS FOR MP FOR 2 PERSON WERE DONE. RBS OF 2 PERSONS WERE DONE

HEALTH CAMP REPORT OF VILLAGE 1255 YADAVPURWA, KHANCHANDPUR SARWANKHERA

**NOTE: DURING SCREENING /HEALTH CAMP NO POSITVIE CASE OF CARCINOMA OR
MALIGNANCY DETECTED**

DATE :21/05/2023

BRONCHITIS	DERMATITIS CONTACT	URTI	DERMATITIS ATOPIC	DENTAL PAIN	OA	NAIL BED INFECT	CERVICAL SPONDYLITIS
1	3	1	0	3	2	1	1
M/F 1/0	M/F 1/2	M/F 0/1	M/F	M/F 3/0	M/F 2/0	M/F 1/0	M/F 1/0
LOWER BACK PAIN	LM	CONJUNCTIVITIS	CALF PAIN	FEVER	CSOM	TONSILITIS	GI INFECTION
5	1	1	1	1	2	0	1
M/F 1/4	M/F 1/0	M/F 0/1	M/F 1/0	M/F 1/0	M/F 2/0	M/F	M/F 0/1
PHARYNGITIS	GERD	CRACK HEEL	UTI	PAIN ABDOMEN	ALLERGIC RHINITIS	ACNE ROSACEA	ECZEMA
1	5	1	1	1	0	2	5
M/F 1/0	M/F 3/2	M/F 1/0	M/F 0/1	M/F 0/1	M/F	M/F 0/2	M/F 2/3

TOTAL PATIENT	40
MALE	22
FEMALE	18

CAMP DONE ON 21/05/2023 AT YADAVPURWA KHANCHANDPUR ALONG WITH PHARMACIST MR SANDEEP KUMAR ,TOTAL 40 PT WERE SEEN,PBS FOR MP FOR 1 PERSON WERE DONE. RBS OF 1 PERSONS WAS DONE

HEALTH CAMP REPORT OF VILLAGE PALANPURWA, KHANCHANDPUR SARWANKHERA

1256

NOTE: DURING SCREENING /HEALTH CAMP NO POSITIVE CASE OF CARCINOMA OR MALIGNANCY DETECTED

DATE :03/06/2023

BRONCHITIS	DERMATITIS CONTACT	COMMON COLD	DERMATITIS ATOPIC	SCABIES	OA	GASTRITIS	CERVICAL SPONDYLITIS
3	3	3	4	1	3	1	1
M/F 2/1	M/F 2/1	M/F 3/0	M/F 2/2	M/F 1/0	M/F 1/2	M/F 0/1	M/F 1/0
LOWER BACK PAIN	LM	CONJUNCTIVITIS	MIGRAINE	FEVER	CSOM	ORAL ULCER	GI INFECTION
3	2	2	1	1	2	1	1
M/F 1/2	M/F 0/2	M/F 1/1	M/F 1/0	M/F 0/1	M/F 1/1	M/F 0/1	M/F 1/0
PHARYNGITIS	GERD	CRACK HEEL	UTI	PAIN ABDOMEN	ALLERGIC RHINITIS	ACNE ROSACEA	ECZEMA
0	2	1	1	0	0	2	1
M/F	M/F 1/1	M/F 0/1	M/F 0/1	M/F	M/F	M/F 0/2	M/F 1/0

TOTAL PATIENT	39
MALE	19
FEMALE	20

CAMP DONE ON 03/06/2023 AT PALANPURWA KHANCHANDPUR ALONG WITH PHARMACIST MR SANDEEP KUMAR ,TOTAL 39 PT WERE SEEN,PBS FOR MP DONE OF ONE PT NEGATIVE ,RBS OF ONE PT

**HEALTH CAMP REPORT OF VILLAGE KHANCHANDPUR, KHANCHANDPUR
SARWANKHERA**

NOTE: DURING SCREENING /HEALTH CAMP NO POSITIVE CASE OF CARCINOMA OR MALIGNANCY DETECTED

DATE :21/06/2023

BRONCHITIS	DERMATITIS CONTACT	SCROTAL SWELLING	DERMATITIS ATOPIC	DENTAL PAIN	OA	FROZEN SHOULDER	T2DM
5	4	1	1	0	4	1	1
M/F 3/2	M/F 3/1	M/F 1/0	M/F 1/0	M/F	M/F 3/1	M/F 1/0	M/F 0/1
LOWER BACK PAIN	LM	CONJUNCTIVITIS	CALF PAIN	FEVER	CSOM	TONSILLITIS	GI INFECTION
2	0	4	0	2	0	0	0
M/F 0/2	M/F	M/F 1/3	M/F	M/F 1/1	M/F	M/F	M/F
PHARYNGITIS	GERD	CRACK HEEL	UTI	PAIN ABDOMEN	ALLERGIC RHINITIS	ACNE ROSACEA	ECZEMA
0	3	0		0	0	0	2
M/F	M/F 3/0	M/F	M/F	M/F	M/F	M/F	M/F 2/0

TOTAL PATIENT	30
MALE	19
FEMALE	11

CAMP DONE ON 21/06/2023 AT CHAWHANPURWA KHANCHANDPUR ALONG WITH PHARMACIST MR SANDEEP KUMAR ,TOTAL 430 PT WERE SEEN,PBS FOR MP FOR 2 PERSON WERE DONE. RBS OF 2 PERSONS WAS DONE

HEALTH CAMP REPORT OF VILLAGE YADAVPURWA, KHANCHANDPUR SARWANKHERA

1258

NOTE: DURING SCREENING /HEALTH CAMP NO POSITVIE CASE OF CARCINOMA OR MALIGNANCY DETECTED

DATE :30/06/2023

BRONCHITIS	DERMATITIS CONTACT	UTI	BOILS	DENTAL PAIN	OA	NAIL BED INFECT	ORAL ULCER
2	2	1	1	1	2	1	1
M/F 2/0	M/F 1/1	M/F 1/0	M/F 1/0	M/F 1/0	M/F 2/0	M/F 0/1	M/F 0/1
LOWER BACK PAIN	LM	CONJUNCTIVITIS	CALF PAIN	FEVER	CSOM	TONSILITIS	GASTRITIS
3	0	2	0	0	1	0	3
M/F 2/1	M/F	M/F 1/1	M/F	M/F	M/F 0/1	M/F	M/F 1/2
PHARYNGITIS	GERD	CRACK HEEL	SCABIES	PAIN ABDOMEN	ALLERGIC RHINITIS	ACNE ROSACEA	ECZEMA
0	2	0	2	2	0	2	3
M/F	M/F 0/2	M/F	M/F 0/2	M/F 0/2	M/F	M/F 0/2	M/F 2/1

TOTAL PATIENT	31
MALE	14
FEMALE	17

CAMP DONE ON 21/05/2023 AT YADAVPURWA KHANCHANDPUR ALONG WITH PHARMACIST MR SANDEEP KUMAR ,TOTAL 31 PT WERE SEEN., RBS OF 2 PERSONS WAS DONE

HEALTH CAMP REPORT OF VILLAGE PALANPURWA, KHANCHANDPUR SARWANKHERA

1259

NOTE: DURING SCREENING / HEALTH CAMP NO POSITIVE CASE OF CARCINOMA OR MALIGNANCY DETECTED

DATE : 09/07/2023

BRONCHITIS	DERMATITIS CONTACT	URTI	DERMATITIS ATOPIC	GASTRITIS	OA	NAIL BED INFECT	CERVICAL SPONDYLITIS
1	1	0	1	1	3	0	1
M/F 1/0	M/F 0/1	M/F	M/F 1/0	M/F 0/1	M/F 2/01	M/F	M/F 1/0
LOWER BACK PAIN	LM	CONJUNCTIVITIS	CALF PAIN	FEVER	CSOM	TONSILLITIS	COMMON COLD
2	3	4	0	0	2	0	5
M/F 0/2	M/F 1/2	M/F 2/2	M/F	M/F	M/F 2/0	M/F	M/F 4/1
PHARYNGITIS	GERD	SCABIES	UTI	PAIN ABDOMEN	ALLERGIC RHINITIS	ACNE ROSACEA	ECZEMA
0	2	1	1	1	0	1	3
M/F	M/F 1/1	M/F 1/0	M/F 1/0	M/F 0/1	M/F	M/F 1/0	M/F 2/1

TOTAL PATIENT	33
MALE	20
FEMALE	13

CAMP DONE ON 09/07/2023 AT PALANPURWA KHANCHANDPUR ALONG WITH PHARMACIST MR SANDEEP KUMAR , TOTAL 33 PT WERE SEEN, RBS OF 2 PERSONS WAS DONE

HEALTH CAMP REPORT OF VILLAGE YADAVPURWA, KHANCHANDPUR SARWANPURA

1260

NOTE: DURING SCREENING / HEALTH CAMP NO POSITIVE CASE OF CARCINOMA OR MALIGNANCY DETECTED

DATE : 20/07/2023

BRONCHITIS	DERMATITIS CONTACT	SCABIES	DERMATITIS ATOPIC	DENTAL PAIN	OA	NAIL BED INFECT	CERVICAL SPONDYLITIS
1	4	2	1	0	2	0	1
M/F 1/0	M/F 2/2	M/F 0/2	M/F 1/0	M/F	M/F 2/0	M/F	M/F 1/0
LOWER BACK PAIN	LM	CONJUNCTIVITIS	CALF PAIN	FEVER	CSOM	TONSILLITIS	GASTRITIS
2	0	4	0	0	2	0	2
M/F 2/0	M/F	M/F 3/1	M/F	M/F	M/F 1/1	M/F	M/F 2/0
PHARYNGITIS	GERD	CRACK HEEL	UTI	PAIN ABDOMEN	ALLERGIC RHINITIS	ACNE ROSACEA	ECZEMA
0	2	0	0	2	0	2	3
M/F	M/F 1/1	M/F	M/F	M/F 1/1	M/F	M/F 0/2	M/F 2/1

TOTAL PATIENT	30
MALE	19
FEMALE	11

CAMP DONE ON 20/07/2023 AT YADAVPURWA KHANCHANDPUR ALONG WITH PHARMACIST MR SANDEEP KUMAR ,TOTAL 30 PT WERE SEEN, . RBS OF 1 PERSONS WAS DONE

HEALTH CAMP REPORT OF VILLAGE CHAUHANPURWA, KHANCHANDPUR SARWANKHERA

1261

NOTE: DURING SCREENING / HEALTH CAMP NO POSITIVE CASE OF CARCINOMA OR MALIGNANCY DETECTED

DATE : 29/07/2023

BRONCHITIS	DERMATITIS CONTACT	URTI	DERMATITIS ATOPIC	T2DM	OA	NAIL BED INFECT	CERVICAL SPONDYLITIS
0	0	0	0	0	3	1	0
M/F	M/F	M/F	M/F	M/F	M/F 1/2	M/F 1/0	M/F
LOWER BACK PAIN	LM	CONJUNCTIVITIS	SINUSITIS	FEVER	COMMON COLD	TONSILLITIS	CSOM
2	1	13	0	0	0	0	1
M/F 1/1	M/F 1/0	M/F 9/4	M/F	M/F	M/F	M/F	M/F 0/1
PHARYNGITIS	GERD	FUC SUP BURN	UTI	PAIN ABDOMEN	ALLERGIC RHINITIS	ACNE ROSACEA	ECZEMA
0	2	0	0	1	0	4	4
M/F	M/F 2/0	M/F	M/F	M/F 0/1	M/F	M/F 0/4	M/F 3/1

TOTAL PATIENT	32
MALE	20
FEMALE	12

CAMP DONE ON 29/07/2023 AT CHAUHANPURWA KHANCHANDPUR ALONG WITH PHARMACIST MR SANDEEP KUMAR , TOTAL 32 PT WERE SEEN. RBS OF 3 PERSONS WERE DONE

HEALTH CAMP REPORT OF VILLAGE, PALANPURWA, KHANCHANDPUR SARWANKHERA

1262

NOTE: DURING SCREENING /HEALTH CAMP NO POSITVIE CASE OF CARCINOMA OR MALIGNANCY DETECTED

DATE :11/08/2023

BRONCHITIS	DERMATITIS CONTACT	URTI	DERMATITIS ATOPIC	DENTAL PAIN	OA	NAIL BED INFECT	CERVICAL SPONDYLITIS
4	2	0	2	3	1	0	0
M/F 1/3	M/F 2/0	M/F	M/F 1/1	M/F 3/0	M/F 1/0	M/F	M/F
LOWER BACK PAIN	LM	CONJUNCTIVITIS	CALF PAIN	FEVER	CSOM	TONSILITIS	COMMON COLD
3	0	11	0	0	2	0	2
M/F 2/1	M/F	M/F 5/6	M/F	M/F	M/F 1/1	M/F	M/F 1/1
PHARYNGITIS	GERD	CRACK HEEL	UTI	PAIN ABDOMEN	ALLERGIC RHINITIS	ACNE ROSACEA	GASTRITIS
0	2	0	0	0	0	1	2
M/F 0	M/F 2/0	M/F	M/F	M/F	M/F	M/F 0/1	M/F 1/1

TOTAL PATIENT	32
MALE	17
FEMALE	15

CAMP DONE ON 11/08/2023 AT PALANPURWA KHANCHANDPUR ALONG WITH PHARMACIST MR SANDEEP KUMAR ,TOTAL 32 PT WERE SEEN,, RBS OF 1 PERSONS WAS DONE

HEALTH CAMP REPORT OF VILLAGE YADAVPURWA, KHANCHANDPUR SARWANI 1263

NOTE: DURING SCREENING / HEALTH CAMP NO POSITIVE CASE OF CARCINOMA OR MALIGNANCY DETECTED

DATE : 21/08/2023

BRONCHITIS	DERMATITIS CONTACT	SCABIES	DERMATITIS ATOPIC	DENTAL PAIN	OA	NAIL BED INFECT	CERVICAL SPONDYLITIS
1	2	1	3	0	4	1	1
M/F 0/1	M/F 0/2	M/F 1/0	M/F 1/2	M/F	M/F 3/1	M/F 1/0	M/F 1/0
LOWER BACK PAIN	LM	CONJUNCTIVITIS	CALF PAIN	FEVER	CSOM	TONSILLITIS	COMMON COLD
2	2	5	1	0	2	0	0
M/F 2/0	M/F 2/0	M/F 2/3	M/F 1/0	M/F	M/F 2/0	M/F	M/F
PHARYNGITIS	GERD	CRACK HEEL	UTI	PAIN ABDOMEN	ALLERGIC RHINITIS	ACNE ROSACEA	GASTRITIS
0	2	1	1	2	0	3	1
M/F 0	M/F 1/1	M/F 0/1	M/F 1/0	M/F 1/1	M/F	M/F 1/2	M/F 1/0

TOTAL PATIENT	35
MALE	21
FEMALE	14

CAMP DONE ON 21/08/2023 AT YADAVPURWA KHANCHANDPUR ALONG WITH PHARMACIST MR SANDEEP KUMAR ,TOTAL 35 PT WERE SEEN, RBS OF 4 PERSONS WAS DONE

HEALTH CAMP REPORT OF VILLAGE CHAWHANPURWA, KHANCHANDPUR SARWANKE

1264

NOTE: DURING SCREENING / HEALTH CAMP NO POSITIVE CASE OF CARCINOMA OR MALIGNANCY DETECTED

DATE: 31/08/2023

BRONCHITIS	DERMATITIS CONTACT	FROZEN SHOULDER	DERMATITIS ATOPIC	SCABIES	OA	NAIL BED INFECT	CERVICAL SPONDYLITIS
1	5	1	3	1	5	1	0
M/F 1/0	M/F 2/3	M/F 1/0	M/F 2/1	M/F 0/1	M/F 3/2	M/F 0/1	M/F
LOWER BACK PAIN	LM	CONJUNCTIVITIS	CALF PAIN	FEVER	CSOM	TONSILLITIS	COMMON COLD
3	1	1	1	0	1	0	1
M/F 2/1	M/F 0/1	M/F 1/0	M/F 1/0	M/F	M/F 1/0	M/F	M/F 1/0
PHARYNGITIS	GERD	CRACK HEEL	FUC TRAUMA	PAIN ABDOMEN	ALLERGIC RHINITIS	ACNE ROSACEA	POLYARTHRITIS
2	2	1	1	2	0	1	1
M/F 1/1	M/F 2/0	M/F 0/1	M/F 1/0	M/F 0/2	M/F	M/F 0/1	M/F 0/1

TOTAL PATIENT	35
MALE	19
FEMALE	16

CAMP DONE ON 31/08/2023 AT CHAWHANPURWA KHANCHANDPUR ALONG WITH PHARMACIST MR SANDEEP KUMAR, TOTAL 35 PT WERE SEEN, RBS OF 3 PERSONS WAS DONE

HEALTH CAMP REPORT OF VILLAGE CHAWHANPURWA, KHANCHANDPUR SARWANPURWA

1265

NOTE: DURING SCREENING / HEALTH CAMP NO POSITIVE CASE OF CARCINOMA OR MALIGNANCY DETECTED

DATE: 13/09/2023

BRONCHITIS	DERMATITIS CONTACT	URTI	DERMATITIS ATOPIC	DENTAL PAIN	OA	NAIL BED INFECT	CERVICAL SPONDYLITIS
0	2	0	2	0	2	1	0
M/F	M/F 2/0	M/F	M/F 1/1	M/F	M/F 2/0	M/F 0/1	M/F
LOWER BACK PAIN	LM	CONJUNCTIVITIS	CALF PAIN	FEVER	CSOM	TONSILLITIS	COMMON COLD
3	1	3	0	2	2	0	1
M/F 2/1	M/F 1/0	M/F 0/3	M/F	M/F 0/2	M/F 2/0	M/F	M/F 1/0
PHARYNGITIS	GERD	CRACK HEEL	UTI	PAIN ABDOMEN	ALLERGIC RHINITIS	ACNE ROSACEA	GASTRITIS
3	2	0	0	3	0	2	3
M/F 3/0	M/F 2/0	M/F	M/F	M/F 0/3	M/F	M/F 1/1	M/F 2/1

TOTAL PATIENT	32
MALE	19
FEMALE	13

CAMP DONE ON 13/09/2023 AT CHAWHANPURWA KHANCHANDPUR ALONG WITH PHARMACIST MR SANDEEP KUMAR, TOTAL 32 PT WERE SEEN, RBS OF 2 PERSONS WAS DONE. PBS FOR MP OF 2 PT ALL NEGATIVE

HEALTH CAMP REPORT OF VILLAGE YADAVPURWA, KHANCHANDPUR

SARWAN KUMAR
1266

NOTE: DURING SCREENING / HEALTH CAMP NO POSITIVE CASE OF CARCINOMA OR MALIGNANCY DETECTED

DATE: 25/09/2023

BRONCHITIS	DERMATITIS CONTACT	SCABIES	DERMATITIS ATOPIC	DENTAL PAIN	OA	NAIL BED INFECT	CERVICAL SPONDYLITIS
0	3	1	3	0	3	0	1
M/F	M/F 1/2	M/F 0/1	M/F 0/3	M/F	M/F 2/1	M/F	M/F 0/1
LOWER BACK PAIN	LM	CONJUNCTIVITIS	CALF PAIN	FEVER	CSOM	TONSILLITIS	COMMON COLD
3	2	4	0	0	1	0	0
M/F 2/1	M/F 0/2	M/F 3/1	M/F	M/F	M/F 1/0	M/F	M/F
PHARYNGITIS	GERD	CRACK HEEL	UTI	PAIN ABDOMEN	ALLERGIC RHINITIS	ACNE ROSACEA	GASTRITIS
2	2	0	0	2	0	4	0
M/F 1/1	M/F 2/0	M/F	M/F	M/F 0/2	M/F	M/F 1/3	M/F

TOTAL PATIENT	31
MALE	13
FEMALE	18

CAMP DONE ON 25/09/2023 AT YADAVPURWA KHANCHANDPUR ALONG WITH PHARMACIST MR SANDEEP KUMAR, TOTAL 31 PT WERE SEEN, RBS OF 2 PERSONS WAS DONE

HEALTH CAMP REPORT OF VILLAGE PALANPURWA, KHANCHANDPUR

SARWAN 1267

NOTE: DURING SCREENING / HEALTH CAMP NO POSITIVE CASE OF CARCINOMA OR MALIGNANCY DETECTED

DATE : 12/10/2023

BRONCHITIS	DERMATITIS CONTACT	BOILS	DERMATITIS ATOPIC	DENTAL PAIN	OA	NAIL BED INFECT	CERVICAL SPONDYLITIS
3	2	1	0	1	6	0	0
M/F 1/2	M/F 0/2	M/F 0/1	M/F	M/F 0/1	M/F 0/6	M/F	M/F
LOWER BACK PAIN	LM	CONJUNCTIVITIS	CALF PAIN	FEVER	CSOM	TONSILLITIS	COMMON COLD
5	0	5	0	2	1	0	5
M/F 1/4	M/F	M/F 2/3	M/F	M/F 1/1	M/F 0/1	M/F	M/F 3/2
PHARYNGITIS	GERD	CRACK HEEL	UTI	PAIN ABDOMEN	ALLERGIC RHINITIS	ACNE ROSACEA	GASTRITIS
0	3	0	0	0	0	0	1
M/F 0	M/F 1/3	M/F	M/F	M/F	M/F	M/F	M/F 0/1

TOTAL PATIENT	35
MALE	09
FEMALE	26

CAMP DONE ON 12/10/2023 AT PALANPURWA KHANCHANDPUR ALONG WITH PHARMACIST MR SANDEEP KUMAR , TOTAL 35 PT WERE SEEN. , PBS FOR MP. OF 2 PERSONS WAS DONE ALL NEGATIVE

HEALTH CAMP REPORT OF VILLAGE YADAVPURWA, KHANCHANDPUR

SARWANKHERA

1268

NOTE: DURING SCREENING /HEALTH CAMP 26 PATIENTIVE CASE OF CARCINOMA OR MALIGNANCY DETECTED

DATE :12/10/2023

BRONCHITIS	DERMATITIS CONTACT	SCABIES	DERMATITIS ATOPIC	DENTAL PAIN	OA	NAIL BED INFECT	CERVICAL SPONDYLITIS
2	2	1	3	0	2	0	0
M/F 1/1	M/F 1/1	M/F 0/1	M/F 3/0	M/F	M/F 2/0	M/F	M/F
LOWER BACK PAIN	LM	CONJUNCTIVITIS	CALF PAIN	FEVER	CSOM	TONSILITIS	COMMON COLD
5	1	3	1	3	0	0	5
M/F 2/3	M/F 1/0	M/F 3/0	M/F 0/1	M/F 1/2	M/F	M/F	M/F 2/3
PHARYNGITIS	GERD	CRACK HEEL	UTI	PAIN ABDOMEN	ALLERGIC RHINITIS	ACNE ROSACEA	GASTRITIS
1	4	0	1	0	0	2	0
M/F 1/0	M/F 2/2	M/F	M/F 0/1	M/F	M/F	M/F 0/2	M/F

TOTAL PATIENT	36
MALE	19
FEMALE	17

CAMP DONE ON 12/10/2023 AT YADAVPURWA KHANCHANDPUR ALONG WITH PHARMACIST MR SANDEEP KUMAR ,TOTAL 36 PT WERE SEEN,,PBS FOR MP OF 3 PERSONS WAS DONE,ALL NEGATIVE



क्षेत्रीय कार्यालय
उत्तर प्रदेश प्रदूषण नियंत्रण बोर्ड
280, एन0एच0-19, रनियां, कानपुर देहात- 209304



Ref. No: 2690/रुडी/R-149/2023

Date: 10/10/2023

To,

The District Magistrate,
Kanpur Dehat.

Subject: Regarding the directions passed in OA No. 200/2014 (M. C. Mehta vs. Union of India) and OA No. 985/2019 (In Re: Water Pollution by Tanneries at Jajmau, Kanpur, Uttar Pradesh) with 986/2019 (In Re: Water Pollution at Rania, Kanpur Dehat & Rakhi Mandi, Kanpur Nagar, Uttar Pradesh) by Hon'ble National Green Tribunal, New Delhi for collecting/recovering the Environmental Compensation.

Sir,

Respectfully it is to inform you that vide its order dated 07.08.2019 (uploaded on 22.08.2019) the Hon'ble National Green Tribunal has passed the direction in OA No.200/2014 (M. C. Mehta vs. Union of India). The relevant portion of the direction is as follows – "..... Other directions including displaying water quality data in public domain and at prominent places, development of bio-diversity parks, prohibition of river bed mining, remediation of chromium dumpsites in Uttar Pradesh, collection of compensation from violators and involvement of society including religious, charitable, social and educational institutions for preventing and remedying pollution of River Ganga.....".

Order dated 15.11.2019 in OA No. 985/2019 (In Re: Water Pollution by Tanneries at Jajmau, Kanpur, Uttar Pradesh) with 986/2019 (In Re: Water Pollution at Rania, Kanpur Dehat & Rakhi Mandi, Kanpur Nagar, Uttar Pradesh) the Hon'ble National Green Tribunal has passed a direction for the "Collection of Environmental Compensation from the Basic Chrome Sulphate Industries who had dumped their Hazardous Waste at Village – Khanchandpur, Rania".

Furthermore vide its order dated 16.05.2023 in OA No. 985/2019 with 986/2019, the Hon'ble NGT has revised the amount of Environmental Compensation imposed by UPPCB, considering the appeal filed by industries vide order dated 05.12.2022, 15.12.2022 & 16.01.2023 in Appeal Nos. 14, 15, 16, 17 and 18 of 2020.

CERTIFICATE OF RECOVERY

UNDER THE U.P. PUBLIC MONEY RECOVERY OF DUES (AMENDMENT) ACT 1972

The sum of Rs. 13,69,56,375.00/- (Rupees Thirteen Crore Sixty Nine Lacs Fifty Six Thousand Three Hundred Seventy Five only) is payable in account of Environment Compensation from M/s Rukmani Chemicals Pvt. Ltd., Rania, Kanpur Dehat.

1. Shri K K Jain, 102, Shivalik Samriddhi Apartment, Pandu Nagar, Kanpur Nagar-208002

You are hereby requested to recover the same and deposit it into the account of the U.P. Pollution Control Board's Account No. 701502010002104, IFSC Code-UBIN0570150, Union Bank of India, Vibhuti Khand, Gomati Nagar, Lucknow, credit to his bill amount. The cost of the proceedings if any shall be recovered in addition.

- 1) Amount to be recovered - Rs. 13,69,56,375.00
- 2) Cost of the Proceedings - Rs. 1,36,95,637.50
- 3) Total Amount (1 + 2) - Rs. 15,06,52,012.50

The amount recovered shall be credited to the Account No. 701502010002104, IFSC Code-UBIN0570150, Union Bank of India, Vibhuti Khand, Gomati Nagar, Lucknow of the U.P. Pollution Control Board, Lucknow.

Issue a Recovery Certificate with the approval of the competent authority.

Yours Faithfully

Regional Officer

CC:-

1. Member Secretary, U.P. Pollution Control Board, TC-12 V, Vibhuti Khand, Gomati Nagar, Lucknow- 226010
2. Chief Environment Officer (Circle-2), U.P. Pollution Control Board, TC-12 V, Vibhuti Khand, Gomati Nagar, Lucknow-226010
3. ADM (F/R), Kanpur Dehat- 209101

Regional Officer



क्षेत्रीय कार्यालय
उत्तर प्रदेश प्रदूषण नियंत्रण बोर्ड
280, एन0एच0-19, रनियां, कानपुर देहात- 209304



Ref. No: 2889/ए-6/2023

Date: 10/10/2023

To,

The District Magistrate,
Kanpur Dehat.

Subject: Regarding the directions passed in OA No. 200/2014 (M. C. Mehta vs. Union of India) and OA No. 985/2019 (In Re: Water Pollution by Tanneries at Jajmau, Kanpur, Uttar Pradesh) with 986/2019 (In Re: Water Pollution at Rania, Kanpur Dehat & Rakhi Mandi, Kanpur Nagar, Uttar Pradesh) by Hon'ble National Green Tribunal, New Delhi for collecting/recovering the Environmental Compensation.

Sir,

Respectfully it is to inform you that vide its order dated 07.08.2019 (uploaded on 22.08.2019) the Hon'ble National Green Tribunal has passed the direction in OA No. 200/2014 (M. C. Mehta vs. Union of India). The relevant portion of the direction is as follows - "..... Other directions including displaying water quality data in public domain and at prominent places, development of bio-diversity parks, prohibition of river bed mining, remediation of chromium dumpsites in Uttar Pradesh, collection of compensation from violators and involvement of society including religious, charitable, social and educational institutions for preventing and remedying pollution of River Ganga.....".

Order dated 15.11.2019 in OA No. 985/2019 (In Re: Water Pollution by Tanneries at Jajmau, Kanpur, Uttar Pradesh) with 986/2019 (In Re: Water Pollution at Rania, Kanpur Dehat & Rakhi Mandi, Kanpur Nagar, Uttar Pradesh) the Hon'ble National Green Tribunal has passed a direction for the "Collection of Environmental Compensation from the Basic Chrome Sulphate Industries who had dumped their Hazardous Waste at Village - Khanchandpur, Rania".

Furthermore vide its order dated 16.05.2023 in OA No. 985/2019 with 986/2019, the Hon'ble NGT has revised the amount of Environmental Compensation imposed by UPPCB, considering the appeal filed by industries vide order dated 05.12.2022, 15.12.2022 & 16.01.2023 in Appeal Nos. 14, 15, 16, 17 and 18 of 2020.

CERTIFICATE OF RECOVERY

UNDER THE U.P. PUBLIC MONEY RECOVERY OF DUES (AMENDMENT) ACT 1972

The sum of Rs. 23,09,31,000.00/- (Rupees Twenty Three Crore Nine Lacs Thirty One Thousand only) is payable in account of Environment Compensation from M/s Chandani Chemicals Pvt. Ltd., Khanchandpur, Rania, Kanpur Dehat.

The Name and Address of the Owners/ Directors of the concerned industry is as follows:

1. Shri Alakhnath Tiwari, 24 Y-1, Deoki Nagar, Yashoda Nagar, Kanpur Nagar- 208011
2. Shri Anil, 24 Y-1, Deoki Nagar, Yashoda Nagar, Kanpur Nagar- 208011

You are hereby requested to recover the same and deposit it into the account of the U.P. Pollution Control Board's Account No. 701502010002104, IFSC Code-UBIN0570150, Union Bank of India, Vibhuti Khand, Gomati Nagar, Lucknow, credit to his bill amount. The cost of the proceedings if any shall be recovered in addition.

- | | |
|------------------------------|---------------------|
| 1) Amount to be recovered - | Rs. 23,09,31,000.00 |
| 2) Cost of the Proceedings - | Rs. 23,09,31,00.00 |
| 3) Total Amount (1 + 2) - | Rs. 25,40,24,100.00 |

The amount recovered shall be credited to the Account No. 701502010002104, IFSC Code-UBIN0570150, Union Bank of India, Vibhuti Khand, Gomati Nagar, Lucknow of the U.P. Pollution Control Board, Lucknow.

Issue a Recovery Certificate with the approval of the competent authority.

Yours Faithfully


Regional Officer

CC:-

1. Member Secretary, U.P. Pollution Control Board, TC-12 V, Vibhuti Khand, Gomati Nagar, Lucknow- 226010
2. Chief Environment Officer (Circle-2), U.P. Pollution Control Board, TC-12 V, Vibhuti Khand, Gomati Nagar, Lucknow-226010
3. ADM (F/R), Kanpur Dehat- 209101


Regional Officer



क्षेत्रीय कार्यालय
उत्तर प्रदेश प्रदूषण नियंत्रण बोर्ड
280, एन0एच0-19, रनियां, कानपुर देहात- 209304



Ref. No: 2688/A-96/2023

Date: 10/10/2023

To,

The District Magistrate,
Kanpur Dehat.

Subject: Regarding the directions passed in OA No. 200/2014 (M. C. Mehta vs. Union of India) and OA No. 985/2019 (In Re: Water Pollution by Tanneries at Jajmau, Kanpur, Uttar Pradesh) with 986/2019 (In Re: Water Pollution at Rania, Kanpur Dehat & Rakhi Mandi, Kanpur Nagar, Uttar Pradesh) by Hon'ble National Green Tribunal, New Delhi for collecting/recovering the Environmental Compensation.

Sir,

Respectfully it is to inform you that vide its order dated 07.08.2019 (uploaded on 22.08.2019) the Hon'ble National Green Tribunal has passed the direction in OA No. 200/2014 (M. C. Mehta vs. Union of India). The relevant portion of the direction is as follows - "..... Other directions including displaying water quality data in public domain and at prominent places, development of bio-diversity parks, prohibition of river bed mining, remediation of chromium dumpsites in Uttar Pradesh, collection of compensation from violators and involvement of society including religious, charitable, social and educational institutions for preventing and remedying pollution of River Ganga.....".

Order dated 15.11.2019 in OA No. 985/2019 (In Re: Water Pollution by Tanneries at Jajmau, Kanpur, Uttar Pradesh) with 986/2019 (In Re: Water Pollution at Rania, Kanpur Dehat & Rakhi Mandi, Kanpur Nagar, Uttar Pradesh) the Hon'ble National Green Tribunal has passed a direction for the "Collection of Environmental Compensation from the Basic Chrome Sulphate Industries who had dumped their Hazardous Waste at Village - Khanchandpur, Rania".

Furthermore vide its order dated 16.05.2023 in OA No. 985/2019 with 986/2019, the Hon'ble NGT has revised the amount of Environmental Compensation imposed by UPPCB, considering the appeal filed by industries vide order dated 05.12.2022, 15.12.2022 & 16.01.2023 in Appeal Nos. 14, 15, 16, 17 and 18 of 2020.

CERTIFICATE OF RECOVERY

UNDER THE U.P. PUBLIC MONEY RECOVERY OF DUES (AMENDMENT) ACT 1972

The sum of Rs. 1,19,25,000.00/- (Rupees One Crore Nineteen Lacs Twenty Five Thousand only) is payable in account of Environment Compensation from M/s Amiliha Textiles & Chemicals Pvt Ltd, 23, Khanchandpur, Rania, Kanpur Dehat.

The Name and Address of the Owners/ Directors of the concerned industry is as follows:

1. Shri Keertiman Singh Raikwar (S/o R.S. Raikwar), 6/31-C1, Parvati Bangla Road, Rani Ghat, Kanpur Nagar- 208002

You are hereby requested to recover the same and deposit it into the account of the U.P. Pollution Control Board's Account No. 701502010002104, IFSC Code-UBIN0570150, Union Bank of India, Vibhuti Khand, Gomati Nagar, Lucknow, credit to his bill amount. The cost of the proceedings if any shall be recovered in addition.

- 1) Amount to be recovered - Rs. 1,19,25,000.00
- 2) Cost of the Proceedings - Rs. 1,19,25,00.00
- 3) Total Amount (1 + 2) - Rs. 1,31,17,500.00

The amount recovered shall be credited to the Account No. 701502010002104, IFSC Code-UBIN0570150, Union Bank of India, Vibhuti Khand, Gomati Nagar, Lucknow of the U.P. Pollution Control Board, Lucknow.

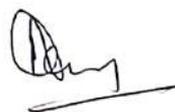
Issue a Recovery Certificate with the approval of the competent authority.

Yours Faithfully


Regional Officer

CC:-

1. Member Secretary, U.P. Pollution Control Board, TC-12 V, Vibhuti Khand, Gomati Nagar, Lucknow- 226010
2. Chief Environment Officer (Circle-2), U.P. Pollution Control Board, TC-12 V, Vibhuti Khand, Gomati Nagar, Lucknow-226010
3. ADM (F/R), Kanpur Dehat- 209101


Regional Officer



क्षेत्रीय कार्यालय
उत्तर प्रदेश प्रदूषण नियंत्रण बोर्ड
280, एन0एच0-19, रनियां, कानपुर देहात- 209304



Ref. No: 2691/C-4/2023

Date: 10/10/2023

To,

The District Magistrate,
Kanpur Dehat.

Subject: Regarding the directions passed in OA No. 200/2014 (M. C. Mehta vs. Union of India) and OA No. 985/2019 (In Re: Water Pollution by Tanneries at Jajmau, Kanpur, Uttar Pradesh) with 986/2019 (In Re: Water Pollution at Rania, Kanpur Dehat & Rakhi Mandi, Kanpur Nagar, Uttar Pradesh) by Hon'ble National Green Tribunal, New Delhi for collecting/recovering the Environmental Compensation.

Sir,

Respectfully it is to inform you that vide its order dated 07.08.2019 (uploaded on 22.08.2019) the Hon'ble National Green Tribunal has passed the direction in OA No. 200/2014 (M. C. Mehta vs. Union of India). The relevant portion of the direction is as follows - "..... Other directions including displaying water quality data in public domain and at prominent places, development of bio-diversity parks, prohibition of river bed mining, remediation of chromium dumpsites in Uttar Pradesh, collection of compensation from violators and involvement of society including religious, charitable, social and educational institutions for preventing and remedying pollution of River Ganga.....".

Order dated 15.11.2019 in OA No. 985/2019 (In Re: Water Pollution by Tanneries at Jajmau, Kanpur, Uttar Pradesh) with 986/2019 (In Re: Water Pollution at Rania, Kanpur Dehat & Rakhi Mandi, Kanpur Nagar, Uttar Pradesh) the Hon'ble National Green Tribunal has passed a direction for the "Collection of Environmental Compensation from the Basic Chrome Sulphate Industries who had dumped their Hazardous Waste at Village - Khanchandpur, Rania".

Furthermore vide its order dated 16.05.2023 in OA No. 985/2019 with 986/2019, the Hon'ble NGT has revised the amount of Environmental Compensation imposed by UPPCB, considering the appeal filed by industries vide order dated 05.12.2022, 15.12.2022 & 16.01.2023 in Appeal Nos. 14, 15, 16, 17 and 18 of 2020.

CERTIFICATE OF RECOVERY

UNDER THE U.P. PUBLIC MONEY RECOVERY OF DUES (AMENDMENT) ACT 1972

The sum of Rs. 87,69,99,345.00/- (Rupees Eighty Seven Crore Sixty Nine Lacs Ninety-Nine Thousand Three Hundred Fourty-Five only) is payable in account of Environment Compensation from M/s Cerulean Chemicals Pvt. Ltd., Khanchandpur, Rania, Kanpur Dehat.

The Name and Address of the Owners/ Directors of the concerned industry is as follows:

1. Shri Dilip Awashti, 16 D, Shyam Nagar, Kanpur Nagar- 208013
2. Shri Ravindra Singh Raikwar, 6/31-C, Parvati Bangla Road, Rani Ghat, Kanpur Nagar- 208002

You are hereby requested to recover the same and deposit it into the account of the U.P. Pollution Control Board's Account No. 701502010002104, IFSC Code-UBIN0570150, Union Bank of India, Vibhuti Khand, Gomati Nagar, Lucknow, credit to his bill amount. The cost of the proceedings if any shall be recovered in addition.

- 1) Amount to be recovered - Rs. 87,69,99,345.00
- 2) Cost of the Proceedings - Rs. 8,76,99,934.50
- 3) Total Amount (1 + 2) - Rs. 96,46,99,279.50

The amount recovered shall be credited to the Account No. 701502010002104, IFSC Code-UBIN0570150, Union Bank of India, Vibhuti Khand, Gomati Nagar, Lucknow of the U.P. Pollution Control Board, Lucknow.

Issue a Recovery Certificate with the approval of the competent authority.

Yours Faithfully


Regional Officer

CC:-

1. Member Secretary, U.P. Pollution Control Board, TC-12 V, Vibhuti Khand, Gomati Nagar, Lucknow- 226010
2. Chief Environment Officer (Circle-2), U.P. Pollution Control Board, TC-12 V, Vibhuti Khand, Gomati Nagar, Lucknow-226010
3. ADM (F/R), Kanpur Dehat- 209101


Regional Officer

Regional Office, U.P.Pollution Control Board, Kanpur
Analysis Report of Irrigation Channel
(July 2023 to Oct 2023)

Date	Colour	pH	BOD (mg/l)	COD (mg/l)	TSS (mg/l)	Chromium (mg/l)	Achieving Standard
03-07-23	40	7.57	66	180	72.0	1.87	YES
07-07-23	40	7.79	75	200	84.0	1.67	YES
10-07-23	40	7.71	69	220	76.0	1.84	YES
14-07-23	40	7.46	72	210	82.0	1.79	YES
17-07-23	40	7.65	66	190	78.0	1.86	YES
21-07-23	40	7.76	78	180	86.0	1.69	YES
24-07-23	40	7.78	75	200	86.4	1.78	YES
28-07-23	40	7.89	78	240	90.0	1.82	YES
31-07-23	40	8.11	72	190	87.2	1.66	YES
04-08-23	40	7.94	75	190	82.0	1.68	YES
07-08-23	40	7.79	81	180	84.0	1.86	YES
11-08-23	40	7.68	78	210	82.0	1.72	YES
14-08-23	40	7.92	66	210	76.0	1.64	YES
18-08-23	40	7.86	75	170	86.0	1.74	YES
21-08-23	40	7.50	78	230	84.0	1.75	YES
25-08-23	40	8.31	66	220	84.0	1.69	YES
28-08-23	40	7.98	78	190	89.0	1.76	YES
01-09-23	40	8.06	66	220	85.0	1.81	YES
05-09-23	40	7.98	72	220	82.0	1.78	YES
07-09-23	40	8.06	75	210	88.0	1.74	YES
11-09-23	40	8.09	78	190	81.0	1.76	YES
15-09-23	40	8.06	66	170	89.0	1.66	YES
18-09-23	40	8.04	69	200	85.0	1.69	YES
22-09-23	40	7.98	78	210	84.0	1.84	YES
25-09-23	40	7.86	84	220	92.0	1.86	YES
29-09-23	40	8.16	66	180	84.0	1.79	YES
03-10-23	40	7.89	72	190	78.0	1.68	YES
06-10-23	40	8.21	81	170	88.0	1.86	YES
09-10-23	40	8.16	84	180	78.0	1.82	YES
13-10-23	40	7.86	66	160	72.0	1.75	YES
16-10-23	40	7.84	78	180	84.0	1.79	YES
20-10-23	40	7.94	66	190	82.0	1.68	YES
25-10-23	40	7.86	72	170	76.0	1.76	YES
27-10-23	40	7.89	84	180	68.0	1.78	YES
30-10-23	40	7.92	84	180	68.0	1.69	YES

**Environmental Compensation imposed against STP operators of
Jajmau Kanpur**

S.No.	Name of the Unit	Sector	EC Amount	Impose Date
1	130 MLD STP, Jajmau,	KRMPL	10,50,000	06.01.2023
2			6,37,500	01.02.2023
3			12,00,000	01.03.2023
4			3,75,000	10.03.2023
5			6,75,000	05.04.2023
6			7,87,500	18.04.2023
7			2,25,000	25.04.2023
8			4,12,500	03.05.2023
9			4,12,500	11.05.2023
10			6,37,500	30.05.2023
11			6,75,000	19.06.2023
12			3,37,500	19.07.2023
Total:-			74,25,000	
1	43 MLD STP, Jajmau,	KRMPL	10,50,000	06.01.2023
2			6,37,500	01.02.2023
3			12,00,000	01.03.2023
4			3,75,000	10.03.2023
5			6,75,000	05.04.2023
6			7,87,500	18.04.2023
7			2,25,000	25.04.2023
8			4,12,500	03.05.2023
9			4,12,500	11.05.2023
10			6,37,500	30.05.2023
11			6,75,000	19.06.2023
12			4,87,500	19.07.2023
Total:-			75,75,000	
1	05 MLD STP, Jajmau,	PM, GPCU,	3,50,000	06.01.2023
2			2,12,500	01.02.2023
3			4,00,000	01.03.2023
4			1,25,000	10.03.2023
5			2,25,000	05.04.2023
6			2,62,500	18.04.2023
7			75,000	25.04.2023
8			1,37,500	03.05.2023
9			1,37,500	11.05.2023
10			2,12,500	30.05.2023
11			2,25,000	19.06.2023
12			3,00,000	19.07.2023
13			87,500	20.07.2023
14			87,500	02.08.2023
15			2,25,000	16.08.2023
16			2,12,500	28.08.2023
17			1,75,000	11.09.2023
Total:-			34,50,000	

JAJMAU TANNERY EFFLUENT TREATMENT ASSOCIATION

20 MLD CETP PREMISES, (OPP to CLRI BUILDING), JAJMAU, KANPUR-208010

Ref: JTETA/CETP/436/2023

Date: 20th Nov, 2023

To
The Executive Director-Technical,
National Mission For Clean Ganga (NMCG),
1st Floor, Major Dhyan Chand Stadium, India Gate,
New Delhi-110002

Ref:

1. EoT-01- NMCG Letter dated 05th June 2021- granted upto 02nd June 2022.
2. EoT-02-NMCG Letter dated 03rd Aug 2022-granted upto 26th Dec 2022.
3. EoT-03-NMCG Letter dated 02nd March 2023- granted upto 25th Oct 2023.
4. Meeting with TWIC with Wabag dated 06th Oct 2023-Compress the schedule of Completion.
5. WABAG Letter-10P152-JAJMAU-VATW-HO-327 dated 17th Oct 2023- Submission of Revised EoT Schedule up to End of April 2024.
6. TWIC letter 571 dated 25.10.2023-Reg Extension of time.

Sub: - Implementation of 20 MLD Common Effluent Treatment Plant (CETP) Project up to tertiary treatment for Jajmau Leather Cluster, Kanpur -Request for Extension of time (EoT-4).

Dear Sir,

The Contract for the construction of 20 MLD CETP Jajmau Project was awarded to M/s VA Tech Wabag Limited on 11th April 2019 and the project completion date was 10th April 2021 (24 months) with the contract value of Rs.450.02 crores.

Further, the 1st extension to the project was granted by NMCG vide file no. TE-12011/9/2020-O/o PD (IP)-NMCG dated 05.07.2021 till 02nd June 2022 considering the delays due to various factors including Covid-19 Pandemic vide ref (1).

Further, the 2nd extension was granted by NMCG vide file no. TE-12011/9/2020-O/o PD (IP)-NMCG dated 03.08.2022 till 25th December 2022 considering the various issues vide ref (2).

Furthermore, the 3rd extension to the project was granted by NMCG vide file no. TE-12011/9/2020-O/o PD (IP)-NMCG dated 02.03.2023 till 25th October 2023 and the fourth extension for completion and handing over of project to JTETA by April 2024 is under process of analysis as per the time schedule provided by contractor.

As of 20th Nov 2023, the project has achieved an overall completion of 87%, with detailed physical progress outlined as follows:

Physical Progress of the Project as on 20 th Nov 2023					
Components	% Civil	% Mechanical	% Electrical	% Instrumentation	% Cumulative
CETP	95%	85%	90%	61%	93%
CCRU	100%	100%	100%	100%	100%
ZLD	100%	97%	97%	63%	93%
C&C	56%	36%	12%	0%	56%
Total	88%	81%	88%	62%	87%

1280 **JAJMAU TANNERY EFFLUENT TREATMENT ASSOCIATION** **20 MLD CETP PREMISES, (OPP to CLRI BUILDING), JAJMAU, KANPUR-208010**

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In light of above and by considering the progress made by M/s Va Tech wabag, NMCG may decide the extension time and the same may please be issued to JTETA for communicating of same to the contractor.

For Jajmau Tannery Effluent Treatment Association



Authorized Signatory

Copy forwarded for Information and Necessary Action to:

- 1) District Magistrate Cum Chairman, JTETA, Kanpur Nagar.
- 2) Municipal Commissioner, Kanpur Nagar Nigam, Kanpur.
- 3) Executive Director-(T) NMCG, New Delhi.
- 4) Director- Technical -(III) (NMCG), New Delhi.
- 5) APD, SMCG (State mission for Clean Ganga), Lucknow.
- 6) Managing Director, UP Jal Nigam, Lucknow.
- 7) Member Secretary, UPPCB, Lucknow.
- 8) The General Manager, UP Jal Nigam, Kanpur.
- 9) Regional Officer, UPPCB Kanpur.
- 10) TL/PM TWIC, Chennai.
- 11) Guard File.



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राष्ट्रीय स्वच्छ गंगा मिशन National Mission for Clean Ganga

No. TE-12011/9/2020-O/o.PD-(IP) NMCG

Date: 02nd March 2023

To,

The District Magistrate (Kanpur) cum Chairman (JTETA)
District Collectorate, Collectorate,
Civil Lines, Kanpur-208001

Extension of Contract Completion Period

Name of Work: Implementation of 20 MLD Tannery Common Effluent Treatment Plant (CETP) Tertiary Treatment Along with Treated Sewage Dilution Facility for Jajmau Leather Cluster

- Ref.:**
1. EPC Contract Agreement No: JTETA/CETP/001 DATED 11.04.2019
 2. NMCG letter no.TE-12011/9/2020-O/o.PD(IP)-NMCG dated 5th July 2021 regarding extension of timeline
 3. JTETA email dated 28th June 2022 regarding extension of EPC timeline for 20 MLD CETP project
 4. TWIC letter no.381/Jajmau/Extension of Time/DBO/2022 dated 9th Jun 2022 regarding extension of timeline
 5. Wabag letter no.10P152-JAJMAU-VATW-HO-227 dated 5th May 2022 regarding extension of timeline
 6. Wabag letter no.10P152-JAJMAU-VATW-HO-235 dated 28th Jun 2022 regarding extension of timeline
 7. NMCG letter no.TE-12011/9/2020-O/o.PD(IP)-NMCG dated 3rd August 2022 regarding extension of timeline
 8. Wabag letter no.10P152-JAJMAU-VATW-HO-272 dated 20th December 2022 regarding extension of timeline
 9. TWIC letter no.446/Jajmau/Extension of Time/DBO/2023 dated 2nd Jan 2023 regarding extension of timeline
 10. JTETA email dated 3rd Jan 2023 regarding extension of EPC timeline for 20 MLD CETP project
 11. Wabag letter no.10P152-JAJMAU-VATW-HO-282 dated 20th January 2023 regarding extension of timeline

Dear Sir

This is in reference to the contract and proposal of extension of time (EoT) submitted by JTETA cited above. The time for completion of the project is hereby extended till 25th October 2023 i.e.54 months 15 days from the Effective Date of 11th April 2019 instead of 44 months 15 days as stated in letter dated 3rd August 2022 with levy of liquidated damages. The details of liquidated damages will be communicated separately. Details of the contract amended are as follows:

1	Name of Work	Implementation of 20 MLD Tannery Common Effluent Treatment Plant (CETP) Tertiary Treatment Along with Treated Sewage Dilution Facility for Jajmau Leather Cluster
2	Contract Agreement Ref.	JTETA/CETP/001 DATED 11.04.2019
3	Contract Value	INR 520,18,41,700/- (Design Build Cost- INR 450,02,21,625 + (O&M Charges – INR 70,16,20,0725)
4	Date of Start	11.04.2019
5	Date of Completion as per contract agreement	10.04.2021
7	1 st extension granted up to	2 June 2022 [37 months 23 days (11.04.2019 to 02.06.2022)]
7	2 nd extension granted up to	26 December 2022 [44 months 15 days (11.04.2019 to 26.12.2022)]
8	Revised Amended time for completion	25 October 2023 [54 months 15 days (11.04.2019 to 25.10.2023)]

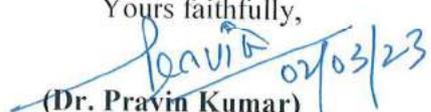
II. Further, you are requested to:

1. Obtain duplicate copy of this amendment duly signed and stamped by contractor.
2. Direct contractor to finish all the activities related with this project before the scheduled extended date.
3. Obtain the extended bank guarantee towards the performance security from the contractor. In pursuant to Clause 19 of the Special Conditions of the Contract, the performance security shall be valid until the completion of one year from the respective Operations Starting Date.

III. The project should be completed in all terms within this EoT (including commissioning, testing, trail run etc).

IV. All other terms and conditions of the contract remain unchanged

V. This issues with approval of the Competent Authority of NMCG.

Yours faithfully,

 (Dr. Pravin Kumar)
 Director Technical, NMCG

Copy:

1. PS to DG, NMCG
2. PS to ED(T), NMCG
3. Project Director, SMCG, Lucknow
4. Director, JTETA, Kanpur
5. Team Leader cum COO, TWIC

10P152-JAJMAU- VATW-HO-327

17th October 2023

To,

Mr. Sajid Hussain
Chief Operating Officer
Tamil Nadu Water Investment Company
Limited, Chennai.

Dear Sir,

Project: Implementation of 20 MLD Tannery Common Effluent Treatment Plant (CETP) Tertiary Treatment Along with Treated Sewage Dilution Facility for Jajmau Leather Cluster – Contract No - JTETA/CETP/001 DATED 11.04.2019.

Sub: Submission of revised EOT Schedule – Reg.

Ref: -

1. Letter of Award to M/s. WABAG by JTETA No: JTETA/CETP/001, dated 9th February, 2019
2. Letter of Award to TWIC by NMCG No:T-05/2013-14/0204/NMCG/CETP Jajmau VolIII/222/09.03.2019
3. EPC Contract Agreement No: JTETA/CETP/001 dated 11th April 2019 executed between M/s.JTETA andM/s. VA TECH WABAG Ltd.
4. Our letter 10P152-JAJMAU-VATW-HO-300 dated 15th May 2023 regarding Request for Extension of Time without levying Liquidated Damages
5. TWIC letter no. 564/Jajmau/EOT Schedule/DBO/2023 dated 06th October 2023

1. Reference is taken to the discussion had during the meeting at TWIC office dated 05 October 2023 and subsequent letter from TWIC dated 06 October 2023. The Contractor was asked to compress the schedule of completion.
2. In view of the above and in the interest of the Project, the Contractor agrees to compress the Project Completion to end April 2023 with the understanding that all the pending right of way, JTETA's Contractual obligations and receipt of approvals/permits from Government Authorities are obtained on time.
3. The Contractor is compressing the Schedule by 2 months by considering the following revised timelines:
 - a. Completion of Commissioning with effluent and stabilization by 2 months instead of 3 months.
 - b. Completion of PGTR, second punch list and RTR within one and a half month instead of 2 months.
 - c. Completion of final Handing Over within 15 days instead of 1 month.

Sustainable solutions, for a better life



VA TECH WABAG LTD.
"WABAG HOUSE"
No.17, 200 Feet Radial Road,
S.Kolathur, (Near Kamakshi Hospital)
Chennai 600 117,
India

Board : +91-44-3923 2323
Fax : +91-44-3923 2324
Email : wabag@wabag.in
Web : www.wabag.com

The revised critical path is enclosed herewith as **Annexure 1**.

4. It is pertinent to note that crashing of schedule will demand the requirement of extra money which the Contractor is ready to absorb. Also, this schedule is prepared based on the current circumstances and the Contractor will bring to JTETA/TWIC notice any change in circumstance, basis of which present projection of completion is made.
5. The Contractor thus request TWIC for grant of Extension of Time for Project Completion to end April 2024 without levying Liquidated Damages.

Yours faithfully,
For VA TECH WABAG LTD



A DEVANAND
PROJECT MANAGER

CC :

- 1) Mr. Rizwan Nadri – Director- JTETA.
- 2) Shri. D.P. Mathuriya –ED (T), NMCG.
- 3) Dr.Pravin Kumar, Director T-III, NMCG, New Delhi.
- 4) Shri. Vivek Raj Scientist-C, NMCG.
- 5) Mr.Sravan Kota, Research officer, NMCG, New Delhi.
- 5) Shri. Giri Devarajulu, Project Manager, TWIC.
- 6) Shri. Pravesh Kumar Shukla, Senior Marketing Lead, WABAG.

Encl: Annexures 1 – Revised Critical Path

CETP Kanpur - Completion Plan

Activity Name	Bl. Project Start	Bl. Project Finish	Revised Start Date	Revised End Date
20 MLD (2 MODULE X 10 MLD) CAPACITY CETP	11-04-19	10-04-21	13-May-19 A	19-06-24
Engineering	11-04-19	14-06-19	13-May-19 A	15-Jul-21 A
Procurement	11-04-19	10-12-19	12-Apr-19 A	06-06-23
Civil Works-Upto secondary Treatment	13-06-19	10-04-20	05-June-20A	15-06-23
Construction of salt storage shed Sludge Area			16-10-21	27-06-22
Wabag finalizing to JTEFE on Readiness of Sludge area of salt storage shed.				28-06-22
JTEFA intimating to KNN for Readiness and Removal of Sludge from TSPF shed.				21-07-22
Removal of Above Ground level Structures by JTEFA.				21-11-22
Wabag was Instructed to Dismantle the Reinforced Concrete of TSPF and wabag clearing the Area as additional scope.			23-11-22	25-12-22
Civil Works-Upto Tertiary Treatment	12-09-19	31-03-20		
Substation-I	12-09-19	22-01-20	26-12-22	25-08-23
Quartz Filter Area	25-10-19	08-02-20	26-12-22	29-04-23
UF Feed , Permeate, Mixing & Service Water Tank	17-09-19	31-03-20	26-12-22	25-08-23
UF Shed	23-09-19	04-02-20	26-12-22	29-06-23
Erection work upto secondary Treatment	05-11-19	10-08-20	26-12-22	25-08-23
Erection work-Tertiary Treatment Area	05-11-19	10-08-20	02-Jan-21 A	19-08-23
Erection in Substation I	11-02-20	29-06-20	01-05-23	23-10-23
Erection in UF Area	31-03-20	27-07-20	01-05-23	27-09-23
Mechanical Completion/Pre-Commissioning-Upto Secondary Treatment	10-08-20	10-08-20	30-06-23	23-10-23
Mechanical Completion/Pre-Commissioning-Tertiary Treatment	10-08-20	10-08-20	19-08-23	19-08-23
Completion of punchlist along with No load-Upto Secondary Treatment	10-08-20	09-09-20	23-10-23	23-10-23
Completion of punchlist along with No load-Tertiary Treatment	10-08-20	09-09-20	19-08-23	18-09-23
Testing of Treatment Component with Fresh Water-Upto Secondary Treatment	11-09-20	10-10-20	23-10-23	22-11-23
Testing of Treatment Component with Fresh Water-Tertiary Treatment	11-09-20	10-10-20	18-09-23	23-10-23
Commissioning of plant with effluent and stabilization of the plant - Upto Secondary Treatment.	11-10-20	10-01-21	23-11-23	22-12-23
Commissioning of plant with effluent and stabilization of the plant -Tertiary Treatment	11-10-20	09-01-21	23-10-23	25-12-23
Performance Guarantee & Test Run (PTR) for a duration of 72 hours with the effluent along with completion of second punch list.	11-01-21	10-02-21	25-12-23	24-02-24
Carry out Reliability Test Run (RTR) for a duration of one month with the effluent	11-02-21	10-03-21	24-02-24	15-03-24
Handover & Final Completion	11-03-21	10-04-21	15-03-24	10-04-24
			10-04-24	30-04-24



Tamilnadu Water Investment Company Limited

"POLYHOSE TOWERS" (SPIC Annex BLDG) 1st Floor, No.86 Mount Road
Guindy, Chennai 600032. Tel: +91-44-22351870/71 Fax: +91-44-22351894
Email: admin@twic.co.in Website: www.twic.co.in
CIN No: U65993TN2000PLC044029 GSTIN: 33AABCT8153B1ZP

Lr. No: 571/Jajmau/Wabag EOT/DBO/2023

Oct 25, 2023

To

The Director,

Jajmau Tannery Effluent Treatment Association (JTETA),
KLC Complex, Ground Floor, KNP-KLO Highway,
Banthar, Unnao – 209862, Uttar Pradesh2

Dr. Pravin Kumar,

Director T-III
National Mission for Clean Ganga (NMCG),
1st Floor, Major Dyan Chand Stadium,
Opposite to India Gate, New Delhi - 110001
Tel: 011-23072900/473
Mobile - +91-9899122554
Email: drpravin@nmcg.nic.in

Dear Sir,

Sub: Implementation of 20 MLD Tannery Common Effluent Treatment Plant (CETP) up to Tertiary Treatment along with Treated Sewage Dilution Facility for Jajmau Leather Cluster, Uttar Pradesh – Contractor's Extension of Time – Reg.

Ref:

1. Letter of Award to M/s. WABAG by JTETA No: JTETA/CETP/001, dated 9th February, 2019
2. Letter of Award to TWIC by NMCG No:T-05/2013-14/0204/NMCG/CETP Jajmau Vol-II/222/09.03.2019
3. EPC Contract Agreement No: JTETA/CETP/001 dated 11th April 2019 executed between M/s. JTETA and M/s. VA TECH WABAG Ltd.
4. Project Engineer Consultancy agreement made between NMCG & JTETA and TWIC dated 9th May 2019
5. TWIC letter 020 / Jajmau / VATW-Project Delay / 2019 dated 14th October 2019
6. Wabag Letter VATW- HO- JTETA-L-020 dated 4th March 2020
7. TWIC Letter 068/Jajmau/Delay analysis/2020 dated 13th March 2020
8. TWIC Letter 069/Jajmau/Engg Delay/2020 dated 16th March 2020
9. Wabag Letter 10P152-JAJMAU- VATW-HO-53 dated 19th March 2020
10. Wabag Letter 10P152-JAJMAU- VATW-HO-55 dated 26th March 2020
11. TWIC Letter XXX/Jajmau/Delay Analysis/2020 dated 10th April 2020
12. Wabag Letter 10P152-JAJMAU- VATW-HO-58 dated 27th April 2020
13. TWIC letter. xxx / Jajmau / D&E-Delay / 2020 dated 11th May 2020
14. Wabag letter 10P152-JAJMAU-VATW-HO-61 dated 12th May 2020
15. TWIC letter xxx / Jajmau / LD / 2020 dated 21st May 2020
16. Wabag Letter 10P152-JAJMAU-VATW-HO-62 dated 21st May 2020
17. TWIC Letter 092L/Jajmau/LD/2020 dated 21st May 2020
18. Wabag Letter 10P152-JAJMAU-VATW-HO-63 dated 1st June 2020



19. Wabag Letter 10P152-JAJMAU-VATW-HO-68 dated 13th July 2020
20. Wabag Letter 10P152-JAJMAU-VATW-HO-70 dated 20th July 2020
21. TWIC Letter 094/Jajmau/Walkway Bridges/2020 dated 20th July 2020
22. TWIC Letter 103/Jajmau/Project Sch/DBO/2020 dated 5th August 2020
23. TWIC Letter 104/Jajmau/Walkway bridges/2020 dated 5th August 2020
24. Wabag Letter VATW-HO-JTETA-L-076 dated 10th August 2020
25. TWIC Letter 080/Jajmau/CETP Works/2020 dated 10th August 2020
26. Wabag Letter 10P152-JAJMAU-VATW-HO-077 dated 17th August 2020
27. Wabag Letter 10P152-JAJMAU-VATW-HO-082 dated 27th August 2020
28. TWIC Letter 110/Jajmau/C & C Network/DBO/2020 dated 1st September 2020
29. TWIC Letter 111/Jajmau/Walkway Bridges/2020 dated 2nd September 2020
30. Wabag Letter 10P152-JAJMAU-VATW-HO-088 dated 18th September 2020
31. Wabag Letter 10P152-JAJMAU-VATW-HO-093 dated 24th September 2020
32. Progress Review Meeting NMCG-JTETA-TWIC-WABAG dated 3rd December 2020
33. Final Tour Report of ED-NMCG dated 3rd & 4th December 2020
34. Progress Review Meeting NMCG-JTETA-TWIC-WABAG dated 20th & 21st January 2021
35. Progress Review Meeting NMCG-JTETA-TWIC-WABAG dated 22nd February 2021
36. Progress Review Meeting NMCG-JTETA-TWIC-WABAG dated 26th March 2021
37. Wabag Letter 10P152-JAJMAU-VATW-HO-141 dated 9th April 2021
38. TWIC Letter 195/Jajmau/EOT/DBO/2021 dated 20th April 2021
39. Wabag letter 10P152-JAJMAU-VATW-HO-227 dated 5th May 2022
40. TWIC Letter 382/Jajmau/Extension of Time/DBO/2022 dated 10th June 2022
41. NMCG letter ref TE-12011/9/2020-O/o PD(IP)-NMCG dated 3rd August 2022
42. Wabag Letter 10P152-JAJMAU-VATW-HO-270 dated 9th Dec 2022
43. Wabag Letter 10P152-JAJMAU-VATW-HO-271 dated 10th Dec 2022
44. TWIC Letter No: 429/Jajmau/Supply Programme/DBO/2022 dated 12th December 2022
45. TWIC Letter No: 434/Jajmau/Supply/DBO/2022 dated 20th December 20, 2022
46. Wabag Letter 10P152-JAJMAU-VATW-HO-272 dated 20th December 2022
47. TWIC Letter 446/Jajmau/Extension of Time/DBO/2023 dated 02nd Jan 2023
48. TE-12011/9/202-O/o PD (IP) NMCG dated 02nd March 2023.
49. Wabag Letter 10P152-JAJMAU-VATW-HO-300 dated 15th May 2023
50. Meeting held at TWIC office on 16th August 2023 & 5th October 2023
51. TWIC Letter No: 564/Jajmau/EOT Schedule/DBO/2023 dated 06th Oct 2023
52. Wabag Letter 10P152-JAJMAU- VATW-HO-327 dated 17th October 2023

This has reference to the letter cited above under ref (49 & 52) and meeting held at our office with the Contractor regarding the subject. In this regard, we totally disagree with the contentions mentioned in the Contractor's letter for waiving the LD for the exiting extension of time given by NMCG till October 2023 and further request for revised time extensions up to April 2024. PE is continually encouraging the Contractor to expedite the works in many situations by providing our best possible supports. However, the Contractor is continually delaying the works at site without any light on completion. Please note that all delays till now is fully attributable to the Contractor and team due to their poor performance in expediting the works at site.

We would like to highlight here that PE unequivocally rejected all the claims by giving sufficient justification through our various communications and the Contractor is not entitled



such a nature that professional engineering skill is required to produce safe and satisfactory results.

It is evident that the Contractor had requested the removal of TSDf, but it is also a fact that Wabag is obliged to follow the law prevailing in regard to the handling of Hazardous Waste. In addition, from the start, the PE/JTETA stand was very clear and well communicated because, on several occasions, the same issue was discussed with the administration along with the Contractor's officials. At the end, when Wabag insisted to JTETA that he wanted to meet (along with TWIC) the Municipal Commissioner and Chief Engineer of KNN to convince them, a meeting was scheduled for August 6, 2021, but the same message was communicated to the Contractor, and again, clear directions were given that the shed should be built before demolishing the existing TSDf as per existing law, and the Contractor agreed to it. In line with the approved base line schedule the structure start date from 19/06/2019 to 15/11/2019 and revised schedule is 01/10/2019 to 20/01/2022. But the Contractor had not built the new salt storage shed as per the commitment, due to which more than a year was wasted. As per Contract Wabag needs to follow the Government laws as written in Schedule 1: Special Conditions of Contract, Article 1: Contract and Interpretation – 6, Clause 1.5 – Governing Law – “The Applicable Law shall be the laws of India as well as the laws prevailing in the State of Uttar Pradesh.”

We had clearly mentioned that, in line with the August 6, 2021, meeting, the Contractor had assured various stakeholders in meetings providing a final date that they would build or complete the salt storage shed but failed in their own commitment at least three times. Also, even after PE gave the Contractor clear instructions regarding the quality of the road, nothing was followed and the Contractor were informed that the road is fine and it will take the load of the truck. However, during the road inspection of the salt storage shed, A.E. from KNN and the truck driver from the sludge company clearly expressed their dissatisfaction over the quality of the road laid leading to the salt storage shed and were clearly informed that it is not possible for the trucks to run on these poor-quality roads. Wabag took more than 3 months to complete the road with regard to the quality as initially directed by PE. Further, due to the Contractor's lack of compliance with PE's instructions in the beginning, many months (approx. 3 months) were wasted, as per contract Schedule 1: Special Conditions of Contract, Article 7: Contract administration and supervision during the Design-Build and Operations Periods, 22 Clause 7.2: Design-Build Supervision, Sub-Clause 7.2.4: Instruction of the Project Engineer

- a) The Project Engineer may issue to the Contractor, at any time during the Design-Build Period, instructions for remedying any defects in accordance with the Contract. The Contractor shall take instructions only from the Project engineer or from an Assistant to whom the appropriate authority has been delegated under GC Section 7.2.3. If an instruction constitutes a Change, GC Section 10.1 shall apply.
- b) The Contractor shall comply with the instructions given by the Project Engineer or delegated assistant on any matter related to the Contract. These instructions shall be given in writing.

Finally, the new salt storage shed still does not match the demolished TSDf in terms of area. The existing TSDf shed floor area is 1800 sq m, and the new salt storage shed is 1500 sq m. JTETA took approximately 15 days to completely dismantle the TSDf (i.e., 2 sheds), but



due to their repeated request, which is really consuming valuable project time. We kindly advise the Contractor to make all efforts to complete the project without further delay or excuse. Any subsequent claims by the Contractor will be dealt with in accordance with the terms of the contract

We once bring to your kind attention the following on rejecting various claims highlighted in the letter of submission for extension of time by the Contractor

1. Delay in Releasing Payments:

As per the contract Schedule 12 – Terms and Procedure of Payment, Article 1.2 – Payment of Design-Build Price – The Project Engineer have to certify the bills within 7 days of submission by the Contractor and JTETA will release the payment within 7 days from the issuance of interim payment certificate by the Project Engineer. As per the terms of the Contract, PE had certified the payments within the Contractual duration and sent to JTETA / NMCG for further processing. However, due to the various unknown reasons the payments were made delayed.

We have been discussing this issue since the start of the project, and we are promptly considering the request in various instances to support the Contractor with the cash flow. The stakeholders, NMCG and JTETA, also considered the request and provided the Contractor with EOTs. In addition, we had also recommended to NMCG and JTETA the release of ad hoc payments soon after our certification to them. NMCG and JTETA also agreed to that, and the payments are released immediately after our certification as ad hoc payments.

PE would like to highlight here that this issue alone would not be a reason for the inordinate delays. It is so uncertain even at this stage of project that the payments will be made exactly on the contractual duration. Please note that their delays shall not only be related to this issue and the Contractor cannot highlight the same continuously as an excuse till the completion which is totally unacceptable.

2. Work front for tertiary treatment under TSDF shed:

Regarding the removal of the TSDF shed, we spent a significant amount of time discussing it at numerous stakeholder meetings over the last two years, but the Contractor have taken no action. NMCG, JTETA, and PE argued in every meeting, and according to the contract, the removal of the existing TSDF shed is the Contractor's responsibility. Schedule 2: Design Build Services Schedule (DBSS), Article 3: Building and Construction Services, Sub-Clause 3.2.1 Temporary Supports, Structures, and Utility Services

a) The Contractor shall have the sole responsibility for the design, erection, operation, maintenance, and removal of temporary supports, structures, and utility services, as well as the design and execution of construction methods required or their use.

b) The contractor shall engage and pay for registered professional engineering personnel who are skilled in the appropriate disciplines to perform these functions referred to in DBSS where required by law or by the design-build documents and in all cases where such temporary supports, structures, and utility services and their designs and methods of construction are of



instead started the work immediately. The irony is that Wabag is still under the impression that the concrete raft is in JTETA's scope. Since the beginning, PE/JTETA has cleared that removal of TSDf will not be considered in terms of time and finance in any matter whatsoever because we have been informed in the past verbally, via emails, and through meetings/MoM's, and it is absolutely clear that due to the above facts and contractual obligations not being adhered to, i.e., following the direction received from administration in accordance with law and failing to honour his commitments to build or complete the salt storage shed in the committed timeframe to compensate the existing arrangement

From the above details and explanations, it is very clear that the Contractor are totally ineligible for further extension of time as per the provisions of the Contract. Please note that delays are entirely attributable to the Contractor and only responsible for further consequences under the terms of the Contract

Physical Progress of various Project Components					
EOT	Project Completion Date based on EOT	Common Effluent Treatment Plant	Common Chrome Recovery Unit	Collection & Conveyance System	Zero Liquid Discharge System
		Contractual Duration for Completion	24 months	12 months	21 months
1	June 2022	16%	19%	20%	12%
2	Dec 2022	27%	45%	21%	23%
3	Oct 2023	64%	99%	22%	77%
Overall Duration as on Oct 2023 from April 19		54 months	54 months	54 months	54 months

Financial Progress based on RA Bills of various Project Components					
EOT	Contractual Duration for Completion	Common Effluent Treatment Plant	Common Chrome Recovery Unit	Collection & Conveyance System	Zero Liquid Discharge System
			24 months	12 months	21 months
1	June 2022	44%	56%	55%	25%
2	Dec 2022	59%	73%	61%	54%
3	July 2023	76%	86%	69%	74%

The table of physical & financial progress clearly represents the Contractor's enormous delays in the components of C&C system, CCRU and ZLD irrespective of their Contractual completion periods of 21, 12, & 12 respectively. As claimed by the Contractor TSDf may be the governing factor for delays in completion of CETPs, however, the other components of the Project are being delayed indefinitely till date without having light for completion. This is clear evidence for the delays attributable to Wabag and they are hiding all their delays behind this TSDf shed which is untenable.

Despite being provided the above details, in order to consider any further time extensions for the project we would like the Contractor to confirm the below before proceeding anything further from our end. Even though most of the items were categorically rejected by us providing



enough reasons we still need a confirmation the Contractor regarding the same.

1. There will not be any further extension of time with reference to the following items

S. No	Description of Delay Events	Request for EOT	Remarks
1	Delay in providing EC & CTE	Claimed in EOT1 & EOT2	Necessary time extensions were already provided. No further EOT will be entertained.
2	Impact of COVID19 (First, Second & third wave)	Claimed in EOT1 & EOT2 & EOT3	Necessary time extensions were already provided. No further EOT will be entertained.
3	Survey & Design of C&C works	Not Applicable	Not Applicable
4	Delayed Payments	Claimed in EOT1 & EOT2 & EOT3	Already considered while providing necessary time extensions at all the occasions. However, this shall not be sole reason for claim time extensions further in this project.
5	Demolition / clearance of TSDF Shed	Claimed in EOT1 & EOT2 & EOT3	May be considered in the EOT3
6	Permissions & Approvals for C&C works	Claimed in EOT1 & EOT2 & EOT3	Necessary time extensions were already provided. No further EOT will be entertained.
7	Additional duration for Structures in relation with the TSDF Shed demolition	Claimed in EOT3	May be considered in the EOT3
8	Duration for Construction of new salt storage Shed	Not Applicable	Not Applicable

2. A detailed Project Completion schedule with firm dates to be provided by the Contractor.
3. Necessary resources should be mobilized without any condition for the successful completion of project by adhering the dates in the project completion schedule.

Assuming that the above condition will be confirmed by the Contractor the following is our evaluation of the Contractor's EOT considering only TSDF shed land handing over. The TSDF Shed land actual handing over happened only on 25th Dec 2022 and the excavation started on 26th Dec 2022.



Case 1 – EOT3 given by NMCG / JTETA

Case 1 is the EOT3 given by NMCG / JTETA to the Contractor till 25th Oct 2023 along with LD. Hence, direct calculation of LD is applicable without considering any delays.

Case 2 - TSDF Site Handover adjusted for all delays of Wabag

S. No	Description of Works	Duration	Start Date	End Date
1.	WABAG EOT requested vide letter cited under ref (52) above	491	26-Dec-22	30-Apr-24
2.	KNN & NMCG Directed WABAG to construct the New TSDF Shed	34	17-Feb-20	22-Mar-20
3.	WABAG not worked due to non-availability of Labour	176	16-Oct-20	10-Apr-21
4.	Construction of New TSDF	250	16-Oct-21	23-Jun-22
5.	Delay in Construction of New TSDF	128	Original Duration for TSDF 122 days. Hence 250 days – 122 Days	
6.	Total Delay by Wabag (2+3+5)	338		
7.	Net EOT (1-6)	153	26-Dec-22	28-May-23

The above table clearly shows that even after the consideration of 26th Dec 2022 as the delayed start date, the actual finish date would be 28th May 2023 by considering the delays of the Contractor in executing the works of TSDF ignoring the delays for COVID II & III.

Case 3 - TSDF Site Handover adjusted for Wabag Delays & assuming COVID II & III

S. No	Description of Works	Duration	Start Date	End Date
8.	WABAG EOT requested vide letter cited under ref (52) above	491	26-Dec-22	30-Apr-24
9.	KNN & NMCG Directed WABAG to construct the New TSDF Shed	34	17-Feb-20	22-Mar-20
10.	WABAG not worked due to non-availability of Labour	176	16-Oct-20	10-Apr-21
11.	Construction of New TSDF	250	16-Oct-21	23-Jun-22
12.	Delay in Construction of New TSDF	128	Original Duration for TSDF 122 days. Hence 250 days – 122 Days	
13.	Total Delay by Wabag (2+3+5)	338		
14.	Net Delay (1-6)	153	26-Dec-22	28-May-23
15.	Delay due to COVID II & III	152	11-Apr-21	10-Sep-21
16.	Total EOT (7+8)	305	26-Dec-22	27-Oct-23

The above table clearly shows that even after the consideration of 26th Dec 2022 as the delayed start date, the actual finish date would be 27th Oct 2023 by considering the delays for COVID II & III & also the delays of the Contractor in executing the works of TSDF.

8



The necessary Liquidated Damages (LD) would be applicable for the delays of the Contractor as per the provisions of the Contract clause 2.3.6 (2) Delay of Completion – Liquidated Damages – Delay. The various options of LD calculation as detailed above are summarised in the below table for your ready reference:

Date	As per NMCG EOT with LD	As per TSDF Site Handover adjusted for all delays of Wabag	As per TSDF Site Handover adjusted for Wabag Delays & assuming COVID II&III
	Case 1	Case 2	Case 3
Start Date*	Oct-21	May-21	Oct-21
End Date	Oct-23	May-23	Oct-23
LD Calculated for April 24 (Rs.)	28,30,63,940	58,12,03,623	27,94,63,763

* The start date is back calculated for 24 months (original contract period) from the end date estimated for different scenarios.

1. TSDF Shed handing over is being claimed by the Contractor as a governing reason for delay in completion of the project.
2. However, the actual physical completion of CCRU, C&C, and ZLD has been delayed by the Contractor dismally.
3. PE is recently highlighted that the water run test for a single stream of the CETP component was not completed successfully even after our repeated request and advice. The sludge line and chemical line committed to complete on October 25, 2023 was not complied by the Contractor which may affect the overall completion of the Project.
4. Even after considering the above delays, LD is still applicable after due consideration of all the delays which affected the completion of the project
5. Contractor is claiming April 2024 is the Completion date which is even doubtful from our view since the stabilization of CETP, overall PGTR & RTR will take considerable amount of time for completion.
6. The delayed payments till now is also considered while providing necessary EOT and still this should not be a reason for any future claims.
7. All the delays were considered while evaluating this EOT and no further claim / EOT will be entertained for the Contractor regarding the same.
8. PE had already informed you about incentivising the Contractor for their delays in terms of Price Escalation vide our previous communication and the same logic applies in this extension of time.



9. From the above, PE is of the opinion that the Case 3 shall be a viable option and also reasonable considering all the delays by the Contractor and accounting for the TSDF shed land handover.

However, NMCG / JTETA shall examine the claims submitted by the Contractor and the facts presented by PE while deciding the time extensions. Contractor shall be awarded for necessary time extensions after thorough analysis under intimation to us.

PE would like to reinstate & reiterate at this junction that the above EOT till April 2024 shall be assessed considering all the delays including latest TSDF shed removal along with the Contractor's delay. PE request NMCG / JTETA not to consider any further delays from the Contractor as an excuse for noncompliance of his above commitment of completion of project by April 2024.

This is for your kind reference and necessary action from your end.

Thanking You,
For **Tamilnadu Water Investment Co. Ltd.,**

A handwritten signature in blue ink, appearing to read "I. Sajid Hussain", is written over a faint, larger version of the signature.

I. Sajid Hussain
Chief Operating Officer

CC:

1. **Mr. Rizwan Nadri**, Director, JTETA, Jajmau, Kanpur
2. **Mr. D.P. Mathuria**, Executive Director (Technical), NMCG, New Delhi-110001
3. **Dr. Pravin Kumar**, Director T-III, NMCG, New Delhi-110001

1095
JAJMAU TANNERY EFFLUENT TREATMENT ASSOCIATION20 MLD CETP PREMISES, (OPP to CLRI BUILDING), JAJMAU, KANPUR-208010

Ref: JTETA/CETP/438/2023

Date: 24th November, 2023

To
The Regional Officer
UP Pollution Control Board
543, Sadbhavna Nagar,
Avas Vikas Phase-3,
Kalyanpur, Kanpur Nagar-208047

Sub: - Implementation of 20 MLD CETP Project up to Tertiary Treatment along with treated Sewage Dilution Facility for Jajmau Leather Cluster-Irrigation Management plan for discharging of 20MLD Effluent Treated water.

Ref:

1. Letter from RO, UPPCB dated 18th November 2023

Dear Sir,

With reference to your letter under (1) mentioned above regarding the irrigation management plan, in this regard, we would like to bring your kind notice that the existing CETP and STP are together discharging the treated water of 214 MLD (Existing flow capacity 130 MLD+43 MLD+5 MLD+36 MLD) in the irrigation channel. As per the site survey, the existing irrigation channel has the capacity to withstand more than 240 MLD. Hence, the proposed CETP capacity of 20 MLD ensures that the treated water discharge will not exceed the capacity of the existing irrigation channel. This will help to maintain a sustainable and efficient irrigation system without causing any potential issues or overloading.

Therefore, we believe that as per the direction given in the Judgment by the Honourable NGT dated 13.07.2017 that discharging the treated effluent into the existing is a viable and suitable solution for managing the water resources effectively.

Also, as per the contract issued by the NMCG, it has been clearly declared that the treated water has to be discharged into the existing irrigation channel.

Additionally, we humbly submit/request that in the next 45 days we will submit the final Irrigation management plan compiled by a reputed/approved organization in your office.

For Jajmau Tannery Effluent Treatment Association**Authorized Signatory****Copy forwarded for Information and Necessary Action to:**

- 1) District Magistrate Cum Chairman, JTETA, Kanpur Nagar.
- 2) Municipal Commissioner, Kanpur Nagar Nigam, Kanpur.
- 3) Executive Director, NMCG, New Delhi.
- 4) APD, SMCG (State mission for Clean Ganga), Lucknow.
- 5) Managing Director, UP Jal Nigam, Lucknow.
- 6) General Manager, UP Jal Nigam, Kanpur.
- 7) TL/PM TWIC, Chennai.
- 8) Guard File.



क्षेत्रीय कार्यालय : उत्तर प्रदेश प्रदूषण नियन्त्रण बोर्ड, कानपुर

REGIONAL OFFICE : UTTAR PRADESH POLLUTION CONTROL BOARD, KANPUR

संदर्भ :- 1039/सा0-236/23

दिनांक:- 18.11.2023

सेवा में,

सचिव,

जाजमऊ टैनरी इफ्लूएन्ट ट्रीटमेन्ट एसोशिएशन (जटेटा),

20 एम.एल.डी., सी0ई0टी0पी0, जाजमऊ,

कानपुर नगर।

विषय:- मा0 राष्ट्रीय हरित अधिकरण, नई दिल्ली द्वारा योजित ओ0ए0 नं0 985/2019 एवं 986/2019 में दिनांक 16.05.2023 को पारित आदेश के अनुपालन के सम्बन्ध में।

महोदय,

उपरोक्त विषय का सन्दर्भ ग्रहण करने का कष्ट करें। उक्त के अनुक्रम में अवगत कराना है कि मा0 राष्ट्रीय हरित अधिकरण, नई दिल्ली द्वारा ओ0ए0 नं0 985/2019 एवं 986/2019 में पारित आदेश दिनांक 16.05.2023 के मुख्य अंश निम्नानुसार है:-

".....14. We find that progress in construction work of CETP at Jajmau is not satisfactory. Further, water quality of river Ganga and Kanpur Nagar which is still remains in D-category needs to be improved by preventing discharge of pollution upstream. CETP needs to remediate Chromium, Chromium need to be treated in Chromium Recovery Plant so to ensure that, chrome bearing effluents are not discharged into river Ganga or loaded on land on the name of irrigation by exploiting dilution by treated sewage effluents. The next report needs to cover the issue of existing chromium level in ground water where currently such combined effluents are used for irrigation. After installation of 20 MLD CETP, a well laid down monitorable ferti-irrigation plan will have to be laid down notifying the periods in which such effluents will be let out in Ganga and their quality. This aspect be overseen by State PCB, CPCB and NMCG....."

अतः उपरोक्त निर्देशों के अनुपालन में आपको निर्देशित किया जाता है कि इरीगेशन मैनेजमेंट प्लान इस कार्यालय को 04 दिवस में उपलब्ध कराने का कष्ट करें, जिससे मा0 राष्ट्रीय हरित अधिकरण में अनुपालन आख्या तैयार कर ससमय प्रस्तुत की जा सके।

भवदीय


(डॉ० अमित मिश्रा)
क्षेत्रीय अधिकारी

प्रतिलिपि:- मुख्य पर्यावरण अधिकारी (वृत्त-2), उ0प्र0 प्रदूषण नियन्त्रण बोर्ड, लखनऊ को सूचनार्थ सादर प्रेषित।


क्षेत्रीय अधिकारी